

[SHRI J. B. PATNAIK]

sonnel. It lays down comprehensive provisions for the discipline of officers and sailors. It lays down the procedure for trial, by court martial and by the commanding officers also. The present Bill, as I said earlier, is of an enabling nature. Certain defects and deficiencies were found in our working of the Act for the last fifteen years and this amending Bill only seeks to remove those defects and deficiencies.

As regards the defence of our coastline the Government is quite aware of its responsibility. Our expenditure on the navy has been increasing over the years and the percentage of our expenditure over the navy out of the total expenditure on all the services would go to prove that the Government is very much aware of strengthening our navy. We are now producing modern frigates and strengthening our naval base. The work on our Goa naval base, the programme for expanding the naval dock yards at Visakhapatnam and at Bombay are very much in progress. Besides, in regard to the Andaman and Nicobar islands we are taking special care to see that they are adequately defended. The navy has come out with flying colours in the last war with Pakistan and we have proved beyond doubt that whenever any hostile country casts its evil eye on us, our navy is well-prepared, just as the army and the air force, to face it.

As far as the Indian Ocean is concerned, the policy of the Government of India is very clear in this respect. We want the Indian Ocean to be a peace zone and all the littoral countries subscribe to this view.

With these words, I move this Bill for consideration.

MR. DEPUTY-SPEAKER: The question is:

"That the Bill further to amend the Navy Act, 1957, as passed by Rajya Sabha, be taken into consideration."

The motion was adopted.

14.59 hrs.

### MOTION FOR ADJOURNMENT

ALLEGED FAILURE OF GOVERNMENT TO PREVENT ASSAULT BY CENTRAL POLICE, ETC. ON SATYAGRAHIS AT PATNA

SHRI S. M. BANERJEE (Kanpur): Sir, before we take up the adjournment motion I want to make a submission. The mover of the adjournment motion is Shri Shyamnandan Mishra.

MR. DEPUTY-SPEAKER: The listed mover; he has not moved it yet.

SHRI S. M. BANERJEE: I have before me *The Statesman* dated 6th November 1974 which says in banner headlines:

"A fortnight ago Mr. S. N. Mishra informed Mr. Narain that before the Bihar bandh from October 3 to 5, Mrs. Gandhi wanted him to explore the minimum demands on the basis of which Mr. Narain would withdraw the Bihar agitation. Mr. Mishra says that he told Mrs. Gandhi that he was now in the opposition and that she should nominate an emissary from her party. Mrs. Gandhi, so the version goes, asked Mr. Mishra to suggest a name. He suggested the name of Mr. Dinesh Singh . . ."

MR. DEPUTY-SPEAKER: Why is he mentioning all that now? He can refer to it during the course of the discussion of the motion.

SHRI S. M. BANERJEE: I am only submitting that since it is a delicate matter and as he is negotiating on behalf of Mrs. Gandhi, he should not initiate the discussion. Let him deny it.

15 hrs.

MR. DEPUTY-SPEAKER: Let him move his adjournment motion.

Mr. Banerjee, you have made the point. I think, he has taken note of the point.

**SHRI S. M. BANERJEE:** He has not denied it. Let him deny it.

**MR. DEPUTY-SPEAKER:** I went out of my way and allowed you to make a point. I am sure, Mr. Shyamnandan Mishra has taken note of the point. Kindly sit down.

Shri Shyamnandan Mishra.

**SHRI SHYAMNANDAN MISHRA** (Begusarai): Mr. Deputy-Speaker, Sir, I beg to move:

"That the House do now adjourn."

A moment ago, the hon. Member, Mr. S. M. Banerjee of the C.P.I. which is a party, Government plus, made a point. That party ought to have known what kind of negotiations I had carried with the ruling party . . .

**SHRI S. M. BANERJEE:** You may be taken to task.

**SHRI SHYAMNANDAN MISHRA:** Nobody is going to take me to task for that. But the nation is going to take you to task for your actions against the people's movement in Bihar.

**SHRI S. M. BANERJEE:** You accuse Mrs. Gandhi here and carry out negotiations with them. Don't play a dual role.

**SHRI SHYAMNANDAN MISHRA:** I have been in the forefront of the struggle. I might have laid down my life on the 4th November, 1974. You were not there on that day. You have been acting according to your tradition.

Sir, I have no manner of doubt in my mind that the 4th November, 1974 is going to be recorded in history as one of the most memorable days. I had on that day an experience very exhilarating and painful at the same time. The hon. Members might know that I had the privilege of accompanying the great leader who had come to be called 'Lok Nayak Jayaprakash Narayan' on that day throughout the

great march and till the end of the *dharna* at 10 O' clock in the night. (Interruptions) you go and see in Bihar. By sitting here, you cannot have the feel of the situation there. In fact, one of the slogans raised during that march was 'come and see with whom are the people of Bihar'. That was a clear indication of the people's support. Can any of the hon. Member on the other side stir out of their houses in Delhi and go to Bihar and address any meeting there? Where are their leaders?

As I said, I had a mixture of feelings both painful and exhilarating. Why did I have such a mixture of feelings? It was indeed the most painful experience in the sense that one had to hang one's head in shame that even a popular Government could have taken to the methods of the kind that were adopted in Bihar on that day. We could never imagine that we would see such a day in our life after Independence. But that is what happened. Therefore, Jayaprakash Narayan was constrained to say that during the course of 50 years of his political and social life, he had not come across such an exhibition of naked barbarism in the country. When Jayaprakash Narayan speaks, he does so after a great deal of deliberation, and no one can accuse him of lack of balance in his utterances.

It did appear to me on that day that Mahatma Gandhi was re-born in the person of Jayaprakash Narayan. (Interruptions). They are not going to be recognised at any time as those who are following in the footsteps of Mahatma Gandhi. It is a tragedy of the first water that Mrs. Gandhi who bears the name of Gandhi in her title has moved away farthest from Mahatma Gandhi and his principles and policies; Jayaprakash Narayan is now the upholder of those principles.

Mr. Deputy-Speaker, on the 4th November, there was indeed a very interesting contrast, and that was offered by what the Prime Minister did in Delhi and what Jayaprakash

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Narayan did at Patna. The Prime Minister, I do not know, why of all days,—selected that day for a shopping spree when Jayaprakash Narayan was on his historic march. While Jayaprakash Narayan was being obstructed at Patna by the police force built up by Mrs. Gandhi at every step, here the police force was making the way, and welcoming Mrs. Gandhi all the way to government-controlled shops.

SHRI VAYALAR RAVI (Chirayankil): What is the objection?

SHRI SHYAMNANDAN MISHRA: That clearly established where you stood in the esteem of the people. All the shutters were down on that day, and it was only the government shops which were kept open for the Prime Minister. (Interruptions). And there was the hon. lady Member who, I have learnt from very reliable authority, went on imploring shopkeepers to open the shops only for five minutes for the visit of the hon. Prime Minister.

I am absolutely certain, Mr. Deputy Speaker, that the footfalls of the historic march of Jayaprakash Narayan are going to reverberate in the corridors of history. Call Jayaprakash Narayan by any name you like; call him a fascist, call him a CIA agent, to your heart's content, but he is enthroned in the hearts of the millions of the people of this country. There can be absolutely no doubt that there is no person today who can measure up to Jayaprakash Narayan's stature; he is the tallest Indian at the present moment. And you have the audacity to call him by such names.

In fact, on the 4th November, when Jayaprakash Narayan was crossing one hurdle after another, one barrier after another, one barricade after another, under the blows of lathis and tear-gas shells....

SHRI R. S. PANDEY (Rajnandgaon): On a point of order. On the 9th November, Jayaprakash Narayan made a statement which was published in the *Searchlight* that there was no lathi-charge made on him. Can you deny it in the very face of Jayaprakash Narayan's statement?

SHRI JYOTIRMOY BOSU (Diamond Harbour): Pandeyji no more reshuffle... (Interruptions).

SHRI SHYAMNANDAN MISHRA: So far as lathi blows on Jayaprakash Narayan are concerned, I must say that I am not going to make any issue of it. It is below the dignity of any Satyagrahi to complain of the sufferings that he undergoes and Jayaprakash Narayan is not going to complain of the sufferings he has undergone. May I ask you, the hon. Members on the other side including the Prime Minister, who prevented you from inquiring from Jayaprakash Narayan whether he had received lathi blows or not? I repeat, who prevented you? Now we have a new Home Minister, Shri Brahmananda Reddy. Did you, Mr. Reddy, inquire from Jayaprakash Narayan whether he received any injuries and whether he received any blows? Are you not going to account for it at the bar of history, for all that you are doing against Jayaprakash Narayan who is one of the tallest sons of the nation? You did not inquire from him whether he received any injuries. You are a servant of the nation and here is another servant of the nation, Jayaprakash Narayan. It would have redounded to your credit if you had inquired from him and told the nation that was the statement of Shri Jayaprakash Narayan. But some of these people have not got the moral courage to face up to Jayaprakash Narayan. May I humbly submit that including the President of India, there is no person who should not have inquired of the well-being of Jayaprakash Narayan? But this is what you have done. Do you not hold your heads in shame for this?

So, I am telling you that when this historic march was taking place and JP in his frail health and in his frail physique was marching from one barricade to another, there was a rain of lathi blows, there was a rain of leaflets from the air and tear-gas shells were being fired.

AN HON. MEMBER: This is Indian democracy.

SHRI SHYAMNANDAN MISHRA: He was leading the marchers who were absolutely peaceful. Is there any hon. Member on that side who can point out a single instance of injury to any Policeman or any officer who were dealing with the situation on that day? Can they point out a single instance? So the procession was absolutely peaceful and in spite of these repressive measures, the marchers proceeded to their destination. You could not prevent Jayaprakash Narayan and the peaceful marchers from reaching their destination.

I went with these marchers. They were moving with feet that do not falter and faith that does not sink. Do you ever think that you can make these people tremble or give up their beliefs and convictions because you have the might of the Government of India, the might of the armed forces of 800,000 odd and the might of the CRP and BSF? The sixty million people of Bihar have shown that they have been moulded into a force with which you would not be able to deal. That is a non-violent force. The present confrontation is between *Khatrabal* and *brahmabal*. On the one side there is the force of physical might and on the other side there is the force of sacrifice and character. Has it not been the verdict of history particularly in this country, as has been said:

शिवबलं क्षत्रियबलं ब्रह्मतजा बलम् बलम्

That is the force which Mahatma Gandhi generated in this country and which you have liquidated to the

last atom. And what were the marchers doing on that day? These marchers were shouting the slogans:

हमला चाहे जैसा हूँ हूँ हूँ हूँ हूँ हूँ हूँ हूँ

That is, whatever may be the attacks on us we are not going to raise our hands against the attackers. This was the slogan. I ask you: Don't you feel very proud of these young men? Don't you feel proud of these peaceful marchers?

They were also shouting a slogan:

सच कहना हमारे बनावन है तो सज्जो हम भी बर्गा हैं ।

'If telling the truth amounts to rebellion, then consider us rebels. That is what they had been saying.'

At the time of his historic march, the message given by Shri Jayaprakash Narayan was:

'Hear the sound of the Chariot of Time hustling towards you; give way; vacate the throne for the people are coming.'

That was the inspiring message given by Jayaprakash Narayan. There is no doubt in my mind that you have vacated the throne in Bihar. And the great Chief Minister of Bihar who had congratulated the people of Bihar on having non-cooperated with Jayaprakash Narayan is not able to stir out of his cosy bungalow. Has he been able to visit the flood-stricken people in the various parts of the State? Has he been able to visit and see the condition of the starving millions in the various parts of the State? Has he been able to do that? No. But look at his audacity that he congratulates the people of Bihar on complete non-cooperation to this great movement! When some pressmen asked me to give my own reaction to it I said, I congratulate this Chief Minister on his shamelessness for this attitude in spite of the vast and inspiring spectacle on the 4th November. The Chief Minister has been sulking in his bungalow never stirring



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out of it and yet he gives a reaction of this kind!

So, here was a great procession led by Jayaprakash Narain which did not raise a little finger. . .

**SHRI VAYALAR RAVI:** They threw bombs.

**SHRI SHYAMNANDAN MISHRA:** My friend is associated with the youth movement in the ruling party. What is your youth movement doing now, —is it not a total mobilisation of the anti-social elements? This is what it has come to. Look at the audacity of this hon. gentleman. Sir, I had been an active participant in the great and huge procession on the 5th of June as well. And what happened on the 5th of June? The great Indira Brigade fired at the peaceful procession which was returning from Raj Bhavan and 21 persons were injured. Shri Phulana Singh, M.L.A., is still facing prosecution in that connection, and a large number of his comrades.

Then, Mr. Deputy Speaker, earlier they had exploded a bomb in the Dak Bungalow which is right in the heart of the city of Patna where liquor bottles—inevitable companions of theirs—were also found. This is not a result of my search but a result of the search conducted by your officials. They are going to face JP with bottles of liquor and bombs in their hands. You have been defeated already. Don't think of victory or triumph on JP.

Even before this incident at the Dak Bungalow the Indira Brigade men had exploded the bombs in the 'R' block of Patna.

This is what they have been doing. I must say I feel very proud of the youth and young students of Bihar because there is not a single incident which can be blamed on them—incident which mars the non-violent character of this movement.

श्री विभूति मिश्र (मोर्चाहारी) : बेतिया में कृष्णमोर्चा न प्राइ, एम० एल० ए०, को बरकर उन से जबरदस्ती हस्ताका किया गया।

**SHRI SHYAMNANDAN MISHRA:** He is speaking of the incident at Betia and my hon. friend knows that the elements who were associated with that kind of unfortunate development belonged to a party which is an ally of your ruling party. Those incidents cannot be blamed on the movement led by Jayaprakash Narain, he also knows it in his heart of hearts, and yet a person of his stature will not speak the truth in this Kaurva Sabha. I thought he would not behave like this.

श्री विभूति मिश्र : महात्मा गांधी को मारने वाले आपके साथ हैं।

**SHRI SHYAMNANDAN MISHRA:** Someone might have physically killed Mahatma Gandhi but you have spiritually killed Mahatma Gandhi.

My humble submission is that what I saw and experienced at Patna on the 4th of November cannot be adequately described. Perhaps, the situation cannot be likened to anything else. It was like a Deva-Asura sangram. Would you believe your brute police force beating mercilessly the youngmen who were without any lethal weapon in their hands—not even a lathi or a batton in their hands—lying prostrate on the ground and again rising from that position and moving on to the destination? This was like the battle between Rama and Ravana. . .

**SHRI S. A. SHAMIM (Srinagar):** They only know Jagjivan Ram.

**SHRI SHYAMNANDAN MISHRA:** Certain things can be likened unto themselves. If you have to compare the ocean you have to compare it with the ocean; there is nothing like ocean. If you have to compare the sky you

have to compare it with the sky; there is nothing like the sky.

गणन गणनाकार सागर : सागरोपम :

रामरावण योयुद्धं रामरावणयोर्विद ।

That was just like the battle between Rama and Ravana. There cannot be anything comparable to it. That was what happened on that day.

I had not seen such a merciless and wanton beating of an absolutely peaceful people during the British rule. I had been an active participant during the 1942 struggle. We know what kind of situation had been created by the repressive methods used by the British during those days.

SHRI JYOTIRMOY BOSU: But the Prime Minister does not agree.

SHRI SHYAMNANDAN MISHRA: Perhaps, I do not live in the world in which the Prime Minister and my hon. friend, Shri Gupta live because theirs is the world of democracy; theirs is the world of socialism and, therefore, since I do not live in that world and I live in the wretched world of Fascist reaction, I do not know about these things, I do not have experience of these things. My hon. friend is looking askance at me—why? Even now, when we are meeting here, in the city of Patna—let the hon. gentleman give us a satisfactory explanation about it—scores of people are moving with swords, spears, javelins, lathis and lethal weapons. My hon. friend says with great pride 'yes, it is being done.' (Interruptions).

SHRI B. R. BHAGAT (Shahabad): Have you seen it?

SHRI SHYAMNANDAN MISHRA: I have got message about it and I have seen such things earlier. Let the hon. Prime Minister tell this House whether any procession organised by a particular political party, which happens to be the ally of the ruling party, had been without a spear, without lethal weapons like swords anywhere—whe-

ther they were organised at the district headquarters or the block headquarters. Let my hon. friends belonging to Bihar say whether they have ever seen any procession organised by that particular political party without any lethal weapons.

They say that their party asks us to think about the future of the country, to think about the future of democracy in this country. But this is what you have been reduced to that you are going to be a camp-follower of those people with weapons in their hands, with swords, spears and what not in their hands.

May I ask you! Can this discrimination be tolerated by any decent person in this country? You have one code for treating the peaceful marchers—the peaceful people—behind Jayaprakash Narain, and another code for treating the members of your party and the allies of your party.

May I remind this hon. House that only the other day the new President of the Ruling Party said—and that is in quotes; have you ever gone through these remarks he has made?—that 'our friendship with the Soviet Union and East European countries—it is within quotes—compels us to befriend the C.P.I.' Every interview that Shri Kuldip Nayar has with any gentleman is always taperecorded. So this is within quotes. Now, this is the position to which his party has come.

On the contrary, what an elaborate arrangement had been made to keep lakhs of people away from Patna on the 4th of November? That great paper with great patriotic tradition, the *Searchlight*, had written on that very morning, that is, on the 4th November that lakhs of people had been detained outside Patna and lakhs of them had been prevented from coming to Patna. This was the screaming banner headline of the *Searchlight* on that day. And consider the arrangements that had been made for this purpose. I am enumerating them for your information. If anyone of you is in a position to say that I am wrong

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on any, I will apologise. Please ask hon. members from the other side! Has not a large number of leaders of political parties been externed from Bihar, including my hon. friend, Prof. Madhu Dandavate? He is externed from Bihar, Shri George Fernandes is externed from Bihar, Shri Raj Narain is externed from Bihar. Chaudhury Charan Singh is externed from Bihar. Then the top leaders of the Sarvodaya movement have been externed from Bihar. Are we living in a democratic country where we can have freedom of movement? These people, the members of the Socialist Party, had the meeting of their National Executive at Patna, but they could not attend to their legitimate function of participating in the deliberations of that meeting. Then the top leaders of the Sarvodaya movement, some of whom have been characterised by Jayaprakash Narayan as next to Vinobha, have been externed from Bihar. But none of you has raised any voice! This is the depth of degradation to which this party has sunk—that none of you can raise your voice. After all, we are a free country.

SHRI PILOO MODY (Godhra): We were.

SHRI SHYAMNANDAN MISHRA: We must have the right to move from one place to another.

Then there had been arrests of youths and students on a large scale. Had MISA ever been conceived for the purpose to which it is being put? Were we not given certain assurance on the floor of the House? Here is my hon. friend, Shri K. C. Pant, who has now moved to Irrigation...

SHRI S. A. SHAMIN: Irritation.

SHRI SHYAMNANDAN MISHRA: ... from the portfolio of Home Affairs. He must remember them. This new portfolio I hope, has not washed out of his mind all that he had said and he must have recollections of all that he had said to us. We were given a definite assurance here that MISA would not be used

against people's movement, it would not be used against political opponents. But thousands of persons are huddled behind prison bars under MISA.

Then there is the armed police—that is exactly to which my Motion relates—the CRP and the BSF. Are you not ashamed that a force which was constituted for protecting the borders of India is being used against the people of Bihar? Was this force, the BSF, constituted for this purpose? But it is being liberally used there. And the CRP—what kind of excesses are they perpetrating in that State. The CRP also was not constituted, at any rate for this purpose.

How many of this Central police happen to be there? Probably the hon. Home Minister said the other day at the Consultative Committee meeting, which I could not attend, that there are at the moment 45 battalions or companies in Bihar...

SHRI JYOTIRMOY BOSU: Battalions.

SHRI SHYAMNANDAN MISHRA: ... meaning thereby that about 54,000 or so of the CRP and the BSF happen to be encamped in Bihar. So almost at every step you would find an armed...

THE MINISTER OF HOME AFFAIRS (Shri K. Brahmananda Reddy): You are only substituting battalions for companies.

SHRI SHYAMNANDAN MISHRA: What do you mean? What is the number of the BSF and CRP in Patna?

SHRI JYOTIRMOY BOSU: What is the strength of a battalion?

SHRI K. BRAHMANANDA REDDY: I think all of you are aware what a company means and what a battalion means. A company is ordinarily 80 to 100.

SHRI JYOTIRMOY BOSU: Never. Let it go on record. It should be normally 300 people in an infantry battalion. Four companies make a battalion.

SHRI VIKRAM MAHAJAN: (Kangra): They include dhobis also.

**SHRI SHYAMNANDAN MISHRA:**

We can very well sympathise with the hon. Home Minister because he has recently come to the Home Ministry and he is still to gather information and knowledge about many of these things. But there is absolutely no doubt that including the forces from other States and the armed forces belonging to Bihar itself, all the armed forces appear to number more than 100,000 in Bihar. Wherever you go either to Patna or to any other place with large congregations of people, you would find only at a few yards away, an armed guard staring at you. That is the position.

So, the State has been turned into an armed camp; it was a vast jail and people were prevented in so many ways from travelling from one place to another. The steamer services had been stopped—this is not a story fabricated by us we saw instances where the steamer services had been clamped in the rivers there—the steamer services had stopped. 50 trains were cancelled. Boats were seized and sunk in the Ganges and in other rivers. Trucks were immobilised all over the State and buses were put off the road, or, if at all used, they were only for the gangs of the ruling party or for the hordes of the armed police; otherwise for nothing else.

Raids were carried at the dead of the night when the young men and others associated with the movement were fast asleep. What would my hon. friends of the CPI say of this? Would they put up with situation like this—when peaceful citizens who are fast asleep are lifted from their beds and are bundled away in the trucks and buses to unknown destinations? Boys taking their meals were not allowed to finish them and were taken away to jails or unknown places. In fact, when we were holding a meeting at the place where Jayaprakash Narayan is residing, we were informed,—I had seen only a few mementos ago that nearly 400 boys were collected under a canopy or shamiana,—we got the

good tidings that the shamiana had been dismantled and these 400 boys or so had been bundled away in the buses and trucks. Can that be the description of a free country where people cannot even congregate and assemble?

Here now, you have permitted even trains to travel with passengers without tickets. But our people were not coming to Patna without tickets. Tickets were not sold for Patna or Mahendragarh. And then a man who happened to be an employee of a relation of mine, was asked at Muzaffarpur, "Why do you want to go to Patna? Are you going there for medical treatment? If so, where is the medical certificate? If you want to go to Patna for any case, where are the documents relating to that case?" And the poor fellow could not produce them and therefore he could not go to Patna. Is that the kind of society for which my hon. friend, Shri Banerjee, is working? I ask him because he is an ally of the ruling party.

Checks and searches were conducted at various places throughout the State and barricades had been put up even 100 miles from Patna. This is my personal experience which cannot be challenged. On the 2nd of November, when I was going to a place 30 to 32 miles from Patna, at about 8 O'clock, I found the barricades all along the way, and the police checking the car. When I was returning to Patna at 12 O'clock, I found that the car was again being checked.

AN HON. MEMBER: Whose car was it?

**SHRI SHYAMNANDAN MISHRA:**

It was my car in the sense that it was my relation's car. I happen to be a poor person; I do not have a car.

All vehicular traffic had been stopped and all traffic within a radius of 50 Kilometres of Patna was declared to be unauthorised until specifically cleared by the police authorities. With what face are you going to sit in the Comity of nations? Had it not been

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for the grain of patriotism that is in us—this was a fit subject—the whole of Bihar turned into a vast jail and concentration camp—for being taken up in the proper forum. For there was violation of human rights, and one could have raised it. But we would not do that.

Here are some hon. Members on this side who were driven into the Botanical Gardens like animals in the zoo—Shri Satyendra Narain Sinha and Shri Digvijay Narain Singh. They are known all over Bihar; they are not ordinary people. Yet without any shed over their heads in the growing cold of November they had to shiver, they had to collect a few pieces of bamboo in order to keep themselves warm by starting a fire. Is it a myth? Is it a story that I am fabricating? Are you going to look into all this or not? What kind of bitterness would it generate? The Britishers have left us, they also subjected us to great repression in those days. But even so the liberal impact of their treatment is still being mentioned by people. Would you believe what kind of cruel treatment had been meted out to even a respected Leader like Shri Baidya Nath Choudhury? Who does not know him? Does not Pandit Bibhuti Mishra know him? He was not allowed to move with a stick for a few days inside the jail though he is an old man. That is the regime that is functioning there.

Why was all this bandhobust made? Why were all this gigantic arrangements made if they claim that the movement had already petered out and it had flopped and failed? Have you not heard this being said often by the leaders of their Party that the movement had petered out?

The chorus has now been joined by the new Home Minister because that is the way to keep his job. He has said that Bihar had done exceedingly well in the matter of returns of revenue. How childish and how puerile

it sounds. I really commiserate with you. If the returns are so good why complain against them? Why don't you thank and congratulate Jaya Prakash Narain because he has done you immense good?

A siege has been laid on Bihar for a few days preceding the fourth of November and if any person who did not have the full background of what had happened there returned to this country after a long sojourn outside he would think that Bihar was in a State of occupation by a foreign power and that there was an invasion. Would you believe that there was air surveillance when we were moving about? They were monitoring everything and taking a view of the course that we were following. Would the Hon. Member on this side believe that Jaya Prakash even at this age had scaled walls which even two per cent Members in this House would not do at younger age? I have seen him scaling a wall like this. When your people were just after him with lathis and so on and Jaya Prakash was moving forward and I have seen him scaling the well of the State Bank of India. Till now, I really did not know why and how did we go to the compound of the State Bank of India. Was it only for the trees which were there under which we wanted to take shelter for some time?

I did not hear it myself, but I am told that a BBC commentator had said recently that if the British had used the same methods, they would have ruled this country for another hundred years. I am quite sure he was completely wrong because an awakened nation could not have been held in bondage by all the armed might of the British. Similarly, this Government is not going to remain in power by the sheer use of brute force. But we must take note of what some foreign commentators had been saying. Recently I am told—I have not personally come across a description of that kind—probably some political commentator or some journalists had said

that there could be a comparison between the situation in Vietnam as it existed some time back and the situation that exists in Bihar just now. I must again say that there is a great deal of exaggeration in this, but there can be absolutely no doubt that even the suggestion that there could be a similarity between these two situations should make us sit up and think. If some persons have got that impression, you have to reckon with it; you cannot just brush it aside.

This is quite clear, therefore, that on that day there had been wanton and outrageous beating of absolutely peaceful people. I do not know how many skulls and bones and arms were broken on that day, but I have come across a young man belonging to Daltonganj—Shri Santosh Kumar Jha—who had been jackbooted on the chest by some of these barbarous people and injured to such an extent that he vomitted nearly four seers of blood. Not even ladies, girls and old men were spared. When the security officer of Jayaprakash Narayan produced his card, that card was simply thrown away and even the person of the security officer was not respected.

This movement on the 4th did succeed in reaching its destination and at 10 o'clock the procession and *dharna* ended. Would you believe that even what you might call the *bhajan* parties with Jayaprakash Narayan, sitting in the midst of boys and girls singing *bhajans* and devotional songs were disturbed. These people participating in were then dragged by their hands and feet and put into the buses and trucks?

So, I can give the credit to the Government of India, to the planners of the Government of India and to the planners of the State Governments for having laid out everything with great authoritarian precision. They have indeed done that. A dictator had planned it to perfection. You are not a democrat it could be done only by a dictator; it was so thorough and detailed.

As a result of all this, however, the significance of the movement had increased a million times. Where do you live—ostrich-like in sand? The success and significance of it has increased a million times because of these repressive measures. Even if one single soul had not turned out because of your repressive measures, the success of the movement and its significance would have been as great. You might collect with your money lakhs of people today and lakhs of people a few days later, but that will not be a match to what was achieved on the 4th of November, when thousands had turned up in the Gandhi Maidan at Patna. It was the most inspiring spectacle to observe. Wherefrom these young boys and girls came in the maidan, from which corner, like swarms of locusts, when Jayaprakash Narain entered the Gandhi Maidan?

There are people on the other side who can be trusted to take to any mean method for meeting a movement of this kind. They have tried to denigrate the movement by raising communal slogans. Some of these hon. Members were insinuating that there are elements associated with this movement, who have been responsible for the murder of Mahatma Gandhi. It is these people who have been introducing communalism in this movement. This movement is not against Shri Abdul Ghafoor, the Chief Minister of Bihar because he happens to be a Muslim. It is not against any person. This party of yours cannot give a good government. Who is destroying the democratic structure in Bihar? In one year, last year, 127 Ordinances had been passed by this Assembly which my hon. friend, Shri Indrajit Gupta, supports.

SHRI INDRAJIT GUPTA (Alipore):  
I do not.

SHRI SHYAMNANDAN MISHRA:  
If he is against it, then why does he not come out? Why is he hiding?

During the last ten months 160 Ordinances had been passed. And many of these Ordinances had been

[Shri Shyamnandan Mishra]

promulgated before the advent of this movement. So, who is destroying the democratic structure—one who is having Ordinance rule or one who is trying to purify and strengthen democracy? After all, this is the thing with which we are concerned at the moment.

I ask my hon. friend, Shri Indrajit Gupta, and his party who say day in and day out that they agree broadly with the objects of this movement, who say that they are against corruption; what have they done during the last nine months to clean the Augean stables? Why all this cry about Lokpal in Bihar? Now, when the Lokpal has started receiving complaints, you want to remove the Lokpal himself! How would my hon. friend, Mr. Indrajit Gupta, put up with a situation of this kind?

You say that you stand for electoral reforms. Before we go to that, now, if Jayaprakash Narayan appoints a Committee to inquire into the corruption charges against some persons, you take offence. But you did not take any action during this long period.

What have you done about electoral reforms? What have you done about educational reforms? Who prevented you from taking all these steps?

Finally, one word about the future. What about the future?

SHRI VAYALAR RAVI: To make you the Prime Minister?

SHRI SHYAMNANDAN MISHRA: I think, it would not be a bad choice.

Last time, when Jayaprakash Narayan came to Delhi, I think, he came like Lord Krishna to the Delhi Darbar. When he went back, he was disappointed and frustrated. Do you know what this disappointment and frustration of Lord Krishna led to? There was Mahabharat. And now a veritable Mahabharat would be waged. The result of Mahabharat was:

यत्प्रसूतनो जयः

After all, the principles will triumph.

The Prime Minister always says that the dissolution of the Assembly would mean the destruction of democracy. Jayaprakash Narayan has always posed a question: "Madam, why did you take to this destructive course in the year of grace 1959?" The Prime Minister says that the conditions are not, on all fours, the same. I ask Mr. Indrajit Gupta whether the conditions are the same or not. If they are different, the country must know in what way they are different. If they are different from those of Kerala and Gujarat, the country must know in what way they are different.

These people have been suspending Assemblies only for rehabilitating their party. Where is my hon. and respected friend, Mr. Kamalapati Tripathi just now? He was turned out and President's Rule was clamped on the State of U.P. only for rehabilitating their sick party. Is that the intention of the Constitution so far as the imposition of the President's Rule is concerned?

Last, I would say, please heed the voice of reason; please think about this movement as a movement meant for purifying and strengthening democracy. It is you who have stopped democracy from functioning. It is you who have made democracy a sick instrument. It is this movement of Jayaprakash Narayan which is going to strengthen and purify democracy.

My last submission would be that the B.S.F. and the C.R.P. must be immediately recalled from Bihar and a parliamentary probe must be instituted to inquire into the excesses committed by the B.S.F. and the C.R.P.

With these words, I commend this motion to the House.

16 hrs.

[DR. HENRY AUSTIN in the Chair]

MR. CHAIRMAN: Motion moved:

"That the House do now adjourn."

श्री भागवत या आजाद (भागलपुर) : आज तक जितने भी लोक सभा में स्थगन प्रस्ताव आए हैं उन सब में यह सब से बड़ा भ्रामक प्रस्ताव है। इस में यह नहीं कहा गया है कि बिहार की स्थिति पर विचार किया जाए, उसकी अलोचना की जाए, उस पर बाद-विवाद किया जाए। बल्कि इस में सिर्फ यह कहा गया है कि पुलिस द्वारा वहाँ सत्याग्रहियों पर श्री जय प्रकाश नारायण पर जो ज्यादाती और अत्याचार हुआ है, जो एक्सेसिड हुए हैं, उन पर विचार किया जाए। ईमानदारी का पता तब चलता, अच्छा तब होता अगर वास्तव में इस बात को पकड़ने की बिहार की स्थिति को ले कर स्थगन प्रस्ताव यहाँ रखा जाता। जो असली बात है और जिस के कारण वहाँ घटनाएं घट रही हैं, उनको छिपा कर, एक छोटी सी बात को लेकर ये चाहते हैं कि देश की आँखों में धूल झाँकी जाए। इनका स्थगन प्रस्ताव भ्रामक है, बौद्धिक भ्रष्टाचार है। आज से दस महीने पहले एक विष वृक्ष इन्होंने रोपा था। उसका बड़वा फल आज के खा रहे हैं (इंटरव्यू)। इनके गणतन्त्र को आप देखें। इन्हें में सुनने की हिम्मत नहीं है। ये चिल्लाते हैं, चीखते हैं। जिस तरह से हमने इनके भाषण को शांति से सुना, उस तरह से इन में हिम्मत नहीं है कि हमारे भाषण को ये शांति से सुन सकें। इस तरह का स्थगन प्रस्ताव लाना गलत था? जो काम कर रहे हैं, जिस तरह जनसत्ता को धोखा दे रहे हैं वही धोखा ये लोकसभा को भी देना चाहते हैं। इसकी जो शब्दावली है वह बिल्कुल सीमित है, तुच्छ है। क्यों नहीं ये कहते हैं कि आखिर ऐसा बिहार में क्यों हो रहा है? चार तारीख को अगर पुलिस ने लाठी चार्ज किया तो क्यों किया? रोपना

जो डेमस्ट्रेशन हो रहे हैं वहाँ क्यों हो रहे हैं? कम्युनिस्ट पार्टी 11 तारीख को यानी आज वहाँ डेमस्ट्रेशन कर रही है तो क्यों कर रही है? सोलह तारीख को कांग्रेस अगर करने वाली है तो क्यों करने वाली है? ये कहते हैं कि चार तारीख को जो जुलूम पुलिस ने किया वह बहुत ज्यादाती थी। ये भूल जाते हैं कि जो विष वृक्ष इन्होंने रोपा उसका फल अभी मीठा नहीं हो सकता था, बड़वा ही हो सकता था और है। इन्होंने 18 मार्च को ही गणतंत्र का शांति करना चाहा था। तब हाथ में केरोसीन बेल और पेट्रोल के टिन ले कर, दिवासलाई ले कर यही निकल पड़े थे। इन में कौन लोग थे? जनसंघ वाले थे, और एस एस के लोग थे, आनन्द मार्गी थे। क्या ये कह सकते हैं कि इन्होंने जो वहाँ भ्रम लगाई, लूट का बाजार गर्म किया, उसके बाद इस तरह की वारदातों को रोकने के लिए बिहार सरकार ने जिस तरह से सी आर पी या और बी एस एफ को बुलाया, और आज तक वहाँ है, उसको वापिस भेज दिया जाए। ऐसा नहीं हो सकता है? ये वहाँ तब तक रहेगी जब तक कि ये विरोधी पार्टियों वाले इन गणतन्त्र की आड़ में, गणतंत्र की दुहाई दे कर, गणतंत्र की जड़ों को खोदना चाहते हैं।

ये कहते हैं कि चार नवम्बर को क्या हुआ? लेकिन मैं इनको याद दिलाना चाहता हूँ और इस पूछना चाहता हूँ कि 18 मार्च को क्या हुआ? आठ महीने से वहाँ क्या ये लोग कर रहे हैं? मैं समझता हूँ कि इस दौरान इन्होंने गणतन्त्र की जड़ें खोदी हैं। जिस गणतन्त्र की जड़ों को मजबूत करने की ये दुहाई देने



### [श्री भागवत झा भाषाव]

हैं वह बिल्कुल झूठा और धामक है। एक तरफ आपका प्रचार है और दूसरी तरफ हमारा प्रचार है। आज आप कहते हैं कि बड़ा जुल्म हो रहा है वहाँ पर, लाठियाँ चल रही हैं, लोगों को तबाह किया जा रहा है। लेकिन आप क्या कर रहे हैं? आपने कल परसों क्या किया है? आप कम्युनिस्ट पार्टी से सहमत नहीं हैं। आप उनके बिचारों से सहमत नहीं हैं। लेकिन इनके अपने वाले वालेंटीयर्स पर जो हमला हुआ है क्या आप उससे इंकार कर सकते हैं? क्यों किया आपने उन पर हमला? आप जानते थे कि सोलह तारीख को कांग्रेस के वालेंटीयर आएंगे। क्या आप यह दिखाना चाहते थे कि सोलह तारीख को जो डेमॉन्स्ट्रेशन करने वाले हैं वे इससे डर जाएं और अगर नहीं डरे तो आप उन पर भी हमला करेंगे? यह गणतंत्र को मजबूत करने वाली बात है? श्री श्याम नंदन मिश्र ने लच्छेदार अंप्रेसो में जो कुछ गणतंत्र के पक्ष में कहा वह सारा आपके खिलाफ जाता है। सोलह तारीख को हम बता देंगे कि बिहार की जनता किस के साथ है? गणतंत्र के साथ है, श्रीमती इंदिरा गांधी के साथ है या आप के साथ हैं आप चाहते हैं कि वे कत्ल भी करें तो कुछ भी नहीं, हम उफ भी करें ती बागी हैं। आप लाठियाँ से कर चलें और हम शान्तिपूर्वक इकट्ठे भी न हो सकें? लाठियाँ चलाई हैं। रांची में आपने क्या किया है। बरुआ साहब की मीटिंग को किस ने तोड़ने की चेष्टा की और तोड़ नहीं पाए। इस तरह की कोशिशें आप हर जगह कर रहे हैं। जनसंघ, आर एस एस, आनन्द मार्गी, विद्यार्थी

परिषद् ये नाम मिलिटेंट आर्गेनाइजेशन चाहती हैं कि हिन्दुस्तान में गणतंत्र न रहे।

आपने स्वयं कहा है कि लड़ाई गफूर के खिलाफ नहीं है बिहार में। आपने अनेक बार बयान दिए हैं कि यह लड़ाई दिल्ली में श्रीमती इंदिरा गांधी के खिलाफ है। यह बहुत स्पष्ट है। शुरू से आखिर तक आप चुनाव में हारे हैं, पिटे हैं, आपने मार खाई है। हर बार हार कर आप चाहते हैं कि केन्द्र में श्रीमती इंदिरा गांधी का शासन ढह जाए, उनका सिंहासन ढांवाडोल हो जाए और इस काम में आपने कोई कसर उठा नहीं रखा है। लेकिन आपके गठबंधन फेल हो गए हैं। अब पुनः आप महागठबंधन करना चाहते हैं 1975 या 1976 के चुनाव के डर से। इसके लिए आपने बिहार को चुना है। अभी आपने कहा कि हमारी लड़ाई गफूर के खिलाफ नहीं है, दिल्ली में इंदिरा जी के खिलाफ है। जयप्रकाश जी दिल्ली आ रहे हैं। कहते हैं कि पार्लियामेंट का बीस लाख से घेराव करेंगे? क्यों? किस बात के लिए? यही न कि चुनाव पद्धति में सुधार किया जाए, देश से भ्रष्टाचार को समाप्त किया जाए, महंगाई रोकੀ जाए, उसको कम किया जाए? अगर यही बात है तो हम बिल्कुल आप से सहमत हैं। श्रीमती इंदिरा गांधी ने जय प्रकाश जी से मिल कर इन तमाम प्रश्नों पर बिचार किया है। चुनाव खर्च में कमी के उनके सुझाव से हम सहमत हैं। सिटिजन काउंसिल की कमेटी बन गई है? लोक सभा और राज्य सभा की कमेटियाँ बनी हैं। आइये बैठ कर बिचार करें कि कैसे चुनाव खर्च को कम किया जा सकता है। लेकिन ऐसी बात तो नहीं है कि हमारी जीपों में तो बेट्रोल जलत

है लेकिन आपकी जीवों में पानी जलता है। क्यों बाजपेयी जी? आपके लोग तो हवा पीते हैं और हमारे लोग भ्रष्ट खाते हैं। आपका चुनाव खर्च नहीं होता है हमारा होता है। क्या यही बात है बाजपेयी जी? हम सहमत हैं कि चुनाव खर्च में कमी की जाए। इंदिरा जी ने जय प्रकाश जी को बुला कर कहा कि हम आपके इस विचार से सहमत हैं, आइये बैठ कर इस पर विचार कर लें। देश में भ्रष्टाचार है, यह भी मिटना चाहिये। लेकिन जिस तरह के आप डोल पीटते हैं, मुलम्मा बढ़ा कर राजनीतिक उल्लू सोषा करना चाहते हैं, उससे हम सहमत नहीं हैं। हम चाहते हैं कि भ्रष्टाचार को मिटाने के लिए कदम उठाए जाएं। हमने तस्करों के खिलाफ, जमाखोरों के खिलाफ अभियान चलाया है। इस अभियान का फल भी निकाला है और कीमत कुछ कम हुई है (इंटरप्राइस) मुंह बन्द करके, कान खोल करके और बुद्धि से काम ले कर अगर आप मुझे तो आपको बात समझ में आ जाएगी — (इंटरप्राइस) मैं यह नहीं कहूंगा कि इन में भ्रष्ट नहीं है। लेकिन गणतंत्र को तोड़ने के लिए ये भ्रष्ट का प्रयोग कर रहे हैं। हम कहते हैं कि गणतंत्र को अजन्त करने के लिए भ्रष्ट का ये प्रयोग करें। चुनाव खर्च में कमी की जाए इससे हम सहमत हैं। भ्रष्टाचार जो फैला हुआ है इस पर प्रभुश लगे इससे भी हम सहमत हैं। इंदिरा जी ने कहा है कि बैठ कर इन पर तथा दूसरी समस्याओं पर विचार किया जा सकता है। देश में महंगी है, सही बात है। इस महंगी और इनफ्लेशन के नाम पर भ्रष्टाचार में रिपब्लिकन पार्टी की सरकार की बुरी तरह पराजय हुई

है। डेमोक्रेटिक पार्टी की वहाँ मानदार जीत हुई है। इसको हम सब जानते हैं। इसलिये हम कहते हैं कि महंगी के प्रश्न पर विचार किया जाए। बताइये कि किस पर हम आप से सहमत हैं? मतभेद यही भा कर सामने आता है कि आप समझते हैं कि ये सब बातें एक बात से होंगी और वह बात है कि बिहार विधान सभा को भंग किया जाए। श्याम नन्दन जी ने बार-बार गांधी जी का नाम लिया है। स्वर्गीय-राष्ट्रपिता दुखी हुए होंगे कि उन्होंने बार-बार उनका नाम लिया है। क्या उनको याद है कि गांधी जी ने कहा था कि साधन और साध्य दोनों को देखो। साध्य अच्छा है, माना लेकिन साथ साथ उसको प्राप्त करने के जो साधन हैं, भी अच्छे होने चाहिये। आप ने क्या किया आप ने कहा कि महंगाई को कम किया जाये। हम स्वीकार करते हैं कि यह अच्छा साध्य है। आप ने कहा कि चुनाव खर्च कम किया जाये। हम इस से सहमत हैं। आप ने कहा कि भ्रष्टाचार में कमी हो। हम इस को भी स्वीकार करते हैं, और केवल स्वीकार ही नहीं करते हैं, बल्कि उसको कम करने के लिए तस्करों और जमाखोरों के खिलाफ अभियान भी करते हैं, और इस सम्बन्ध में आप जो कहेंगे, वह भी हम करेंगे। लेकिन इन साधनों को पाने के लिए आप का साधन, आप का राजनीतिक मुंबीटा, क्या है?—यह कि बिहार विधान सभा को भंग कर दिया जाये। यह हम नहीं कर सकते,

[श्री भागवत झा आजाद]

क्योंकि प्रधान मंत्री ने ठीक ही कहा है कि हम ने गुजरात विधान सभा को भंग किया, लेकिन उस के परिणामस्वरूप वहाँ जमाखोरी और महंगाई में कमी नहीं आई है, इस लिए एक गलती करने के बाद में अब दूसरी गलती नहीं करूँगी। वह प्रधान मंत्री की महानता है कि उन्होंने एक गलती को स्वीकार किया और कहा कि अब हम ऐसा नहीं करेंगे। प्रधान मंत्री का यह आह्वान गणतंत्र का सब से बड़ा आदेश है कि हम इस्तीफा देना पसंद करेंगे लेकिन हम बिहार विधान सभा को भंग नहीं करेंगे। क्या अधिकार है प्रधान मंत्री जी को कि वह बिहार में जनता के द्वारा चुनी हुई विधान सभा को भंग कर दें? उन्होंने ठीक ही कहा है कि हम इस्तीफा देना पसंद करेंगे, लेकिन यह नहीं करेंगे। लेकिन आप की खोपड़ी उल्टी है। आप हर अच्छी बात को उल्टा समझते हैं, क्योंकि आप के सामने एक ही ध्येय है और वह है 1976 का चुनाव जीतना। आप पिछले पच्चीस बरस से बार-बार यह कह रहे हैं कि अगली बार यह सरकार नहीं रहेगी। यह कहते हुए आप के मुँह से लार टपकती है। लेकिन यह सरकार हर अगली बार चुनाव जीत कर आ जाती है। आप विश्वास काँजिए कि अगर अगली बार आप आये, तो आप को वह वें ना पड़ेगा और यह सरकार फिर नहीं बँडेगी।

आप जो मुखाँटा पहने हुए हैं, वह मुखाँटा गलत है। श्री मिश्र ने अपने भाषण में मारपीट का वर्णन किया। लेकिन उन्होंने बिहार की वास्तविक स्थिति को इस सदन के सामने

नहीं रखा। बिहार में आज क्या हो रहा है? आप कहते हैं कि हम उद्देश्यों की प्राप्ति के लिए आन्दोलन कर रहे हैं। आप कहते हैं कि हम एसेम्बली, सन्विधान और सरकार को नहीं चलने देंगे। तो फिर क्या करना चाहिए? हमारे सामने दो रास्ते हैं। या तो बिहार विधान सभा और बिहार सरकार को चलने दिया जाये, और उन के लिए बिहार सरकार और केन्द्र सरकार इनजाँच करे, या आप की बात मान कर वे आप के सामने आमस्तक हो जायें। जन प्रशासन नारायण और जय प्रकाश मिश्र, क्या कामान का जोड़ा है। मंत्री काभी जयप्रकाश नारायण को वे उपाधियाँ दे दी- और न दूँगा, जो हमारे कुछ दोस्त देते हैं। हमारे कांग्रेस प्रेसिडेंट, श्री डी० वें० बरुआ ने तीन चार दिनों पहले कहा है कि श्री जय प्रकाश नारायण एक टार्वरिंग पर्सनलिटी है और हम बराबर उन को आदर देते हैं। आप कहते हैं कि हम उन को आदर नहीं देते हैं और हम ने उन के बचाव के लिए कुछ नहीं किया है। लेकिन उन टार्वरिंग पर्सनलिटी ने एक टार्वरिंग गलती यह की है कि वह कहते हैं कि संविधान के अन्तर्गत चुनी हुई सरकार को हटा दिया जाये, क्योंकि वह, आप उन के साथ श्री जयप्रकाश मिश्र और जनता को नहीं चाहते हैं।

आप इस पर विचार करें कि जितने हैं ये लोग। बिहार की विरोधी पार्टियाँ ने जय प्रकाश नारायण से एक संधि की। उन्होंने कहा कि जय प्रकाश बाबू, हम इस्तीफा दे देंगे, लेकिन आप एक पान वह की जाए कि आप बिहार विधान सभा को

भंग करना स्वीकार कर लीजिए । सब जानते हैं कि श्री जय प्रकाश नारायण को पहले की मांगों में, जो विद्यार्थियों की मांग थी, बिहार विधान सभा को भंग करने की मांग सभी नहीं थी। यह मांग तीन बार महीने के बाद की गई, जब विभिन्न राजनैतिक पार्टियों ने कहा कि हमारे सदस्य इस्तीफा दे देंगे और बिहार विधान सभा को भंग करवा दिया जाये ।

**श्री श्यामनन्दन मिश्र :** गंगा के कल्ल के बाद ।

**श्री भागवत झा आजाद :** सभापति महोदय, इन को बोलना चाहिए । इन की शलती में मुझे लाभ होता है । आज कल श्याम बाबू ने एक बात में बड़ा स्पेशलाइज किया है और वह है झूठ का अर्थ । उन की बोलने की भाषा अंग्रेजी-बर्ड कास इंगलिश वाली भाषा ? अपने मुंह में और हाथ से अधिकांश वह इस सदन में अफांसा जाते कहते हैं ।

**SHRI SHYAMNANDAN MISHRA:**  
Is this the way of dealing with the points which I raised—that what I have said are lies? Kindly expunge the use of the word 'lies' in his speech.

**श्री भागवत झा आजाद :** सभापति महोदय, उन्होंने कौन सी बात हमारे खिलाफ नहीं कही ? मैं तो बहुत सन मान रहा हूँ । उन्होंने कहा कि शर्म करो, तुम्हें लाज नहीं आती है, तुम्हारा दिमाग नहीं है, तुम अपरिपक्व हो, तुम बुद्धिहीन हो, नालायक हो । जब हम कहते हैं कि आप नालायक नहीं है, तो वह गुस्सा करते हैं ।

**MR. CHAIRMAN:** Please try to conclude now.

**श्री भागवत झा आजाद :** सभापति महोदय अगर आप समझते हैं कि एक बंटे के उन के भाषण का कम से कम तीस मिनट में जवाब न दिया जाये, तो मैं बैठ जाता हूँ ।

प्रमुख बात यह है कि बिहार में किस वक्ता का झगड़ा है, उस बात को ये छिपाना चाहते हैं ? अगर बिहार में झगड़ा इस बात का है कि चुनाव खर्च कम किया जाये, तो वह सम्पूर्ण हिन्दुस्तान में किया जाये । अगर वहां यह झगड़ा है कि एडमिनिस्ट्रेटिव मशीनरी, शासन व्यवस्था में जो दोष आ गया है, उसे मुधारा जाये, तो हम उस से बिल्कुल महमत हैं । अगर वहां यह झगड़ा है कि महंगाई को कम किया जाये, तो हम इस से बिल्कुल महमत हैं । लेकिन इन तमाम मुखाटों के पीछे ये विरोधी पार्टियों चाहती है कि बिहार विधान सभा को भंग कर दिया जाये, और उन के बाद फिर लोक सभा की बारी आये । जरा ये कहें कि क्या लोक सभा को इनकी इच्छानुसार भंग किया जाये, या जनता के वोट के आधार पर नई लोक सभा बनाई जाये ।

इन लोगों ने कहा कि हम बिहार एसेम्बली से इस्तीफा देंगे । कितने लोगों ने इस्तीफा दिया उन के कहने पर ? कुल 34 आदमियों ने इस्तीफा दिया । 319 सदस्यों की बिहार विधान सभा में इतने कम लोगों ने इस्तीफा दिया । जिन पार्टियों ने श्री जय प्रकाश नारायण को यह विश्वास विलया था कि हम आप के साथ हैं, उन के एम० एल० एज० 77 थे, लेकिन उन में से इस्तीफा 34 ने दिया है । और ये लोग काँग्रेस पार्टी को इस्तीफा देने के लिए कह रहे हैं ।

श्याम बाबू के दल, कांगो, जीरो पार्टी, में 24 एम० एल० ए० थे, लेकिन उन में से केवल 2 आदमियों ने इस्तीफा दिया ।

**श्री श्यामनन्दन मिश्र :** जब हम डिफ्रेंशन बिल पर बहस कर रहे हैं, तब ये डिफ्रेंशन आर्गनाइज कर रहे हैं ।

**श्री भागवत झा आजाद :** इस तरह जोर जोर से बोलने से आकड़ तो झूठ नहीं होंगे—24 के 24 रहे और 2 के 2 ही रहे ।

[श्री भागवत झा झाजाद]

इसी तरह जनसंघ, फ़्रांशिस्ट पार्टी, के 24 एम० एल० एज० में से 13 ने इस्तीफ़ा दिया और 11 ने इस्तीफ़ा नहीं दिया। इस तरह जनसंघ पार्टी विलीन हो गई। (व्यवधान) पांडे जी कह रहे हैं—मैं नहीं कह रहा हूँ—कि उसका राम नाम सत्य हो गया।

जो आदमी कांग्रेस पार्टी और हमारी सरकार को समझाना चाहता है, मैं उसको यही कहना चाहता हूँ कि फ़िज़ीशन, हील बाईसल्फ़। पहले आप अपने घर में चिराग जलाओ, और फिर दूसरों के लिए प्रकाश की किरण की बात कहना। (व्यवधान) यह जो सी० पी० आर्द० (एम) वाले बोल रहे हैं, इनका एक भी एम० एल० ए० बिहार विधान सभा में नहीं है।

तो फिर हम किस से आदर्श लें? क्या इन से आदर्श लें? क्या हम कांगो से आदर्श लें, जिनके सिर्फ़ दो एम० एल० एज० ने इस्तीफ़ा दिया है?

**SHRI JYOTIRMOY BOSU:** What happened to defected Jan Sangh members? Did they join Congress?

**श्री भागवत झा झाजाद:** ये लोग बार-बार हम को उपदेश दे रहे हैं। ये अपने घर में यह बात क्यों नहीं कहते हैं? अपना क्यों नहीं बतलाते? . . . . (व्यवधान) . . . .

अभी एक नया बयान इन्होंने दिया। बात सही है। इन्होंने चन्द लोगों को नहीं निकाला, 24 में से 2 ने इस्तीफ़ा दिया, 22 को निकाल दिया। . . . .

**श्री श्यामनन्दन मिश्र:** बिलकुल गलत।

**श्री भागवत झा झाजाद:** 24 में 22 को निकाल दिया। कितना कमाल रहा। एक आदमी ने गांव में कहा कि मैं ने तुम को भी

जाति से निकाला, तुमको भी निकाला, तुमको भी निकाला। अन्त में वह झकेला रह गया। श्याम बाबू ने 24 में 22 को निकाल दिया। कितना शानदार काम किया। और वह निकाला तब जब घाठ महीने तक किसी ने इस्तीफ़ा नहीं दिया तो अब निकाला सब को। भेरा कहना यह है कि सब से प्रमुख प्रश्न जो है, बिहार में झगड़ा इन बातों का नहीं है, बिहार में झगड़ा इस बात का है कि भ्रगले आने वाले चुनाव में ये पार्टियां कांग्रेस को हरा कर सरकार में आना चाहती हैं। सब से लालच की बात यह है।

उन्होंने एक बात कही—जय प्रकाश बाबू के ऊपर प्रहार की बात। यह गलत बात है।

**श्री श्यामनन्दन मिश्र:** यह गलत बोल रहे हैं। यह तस्वीर है जो एक इंटरनेशनल रेप्यूट के फोटोग्राफर ने खींची है, रघु राय ने, इस तस्वीर से साफ है कि लाठी जयप्रकाश बाबू पर चलायी जा रही है और दूसरे उस लाठी को रोक रहे हैं। वहां यह तस्वीर है। इसका खडन तो कर दें? इसको हम रख द टेबल पर, ये देख लें। मगर जैसा मैंने कहा

I shall not make it an issue; as a satyagrahi. I would not. Shri Jayaprakash Narayan too would not.

**MR. CHAIRMAN:** These pictures have been widely circulated. Let Shri Azad continue his speech.

**श्री भागवत झा झाजाद:** सभापति महोदय, मैं यही कह रहा था। मैं स्वयं उस फोटो के ऊपर आता। वह मैं स्वयं दिखाता। मैंने वह फोटो देखा है। मैंने स्टट्समैन का भी फोटो देखा है। इन्होंने तो केवल इसी को देखा है। मैंने सभी को देखा है और मैं हर कांग्रेसमैन से कहता हूँ कि आप उस फोटो को देखें, क्या उस फोटो में है। उस फोटो में यह है कि जयप्रकाश बाबू बीच में हैं। उनके चारों तरफ लाठी

वाली पुलिस ने प्रोटेस्टेड कार्डिन बना दी और उस कार्डिन से दूर कुछ दूरी पर एक धावपी ने लाठी पों उठाई हुई है। जय प्रकाश बाबू को बचाने के लिए सरकार ने स्वयं न केवल प्लेन क्लोड्ज में बल्कि लाठी वाले हर जगह तनात कर रखे थे। सारा प्रोटेक्शन कार्डोन्ड पुनिस्मैन का था। सारे प्लेन क्लोड्ज मैन उनके थे . . . (बयबयान) . . .

SHRI SAMAR GUHA (Contai): I want to remind you that Shri Bhagat Singh was produced when Lala Lajpat Rai was beaten at the time of anti-Simon Commission demonstration. These people, indulging in all kinds of lies, are creating a situation when many more Bhagat Singhs will be produced in this country. Before Shri Jayaprakash Narayan he is a pigmy; he is a liar. The whole nation will have to apologise to Shri Jayaprakash Narayan what to speak of the Congress Party alone or any party for that matter. Shri Jayaprakash Narayan got injured when the police attacked him. I again warn this Government that they are creating a situation when many more Bhagat Singhs will be produced as had happened when Lala Lajpat Rai was beaten.

श्री भगवत ज्ञा अजाद : सभापति महोदय, मैं समझता हूँ कि अगर जयप्रकाश बाबू पर लाठी चलाई गई और बिहार सरकार ने ऐसा किया यह बात सही है तो समूचा राष्ट्र उनसे माफी मांगेगा, हम कांग्रेस पार्टी के सभी लोग उनसे माफी मांगेंगे। लेकिन यह बात सही नहीं है। यह बात गलत है। हम अगर झूठ बोलते हैं तो ये हमारे प्रोफसर झगामूठ बोलते हैं। . . . (बयबयान) . . . धब देखिए ये सुनना नहीं चाहते। . . . (बयबयान)

SHRI SAMAR GUHA: Who speaks lies, Jaya Prakashji or Shri Bhagwat Jha Azad Who is lying. Do you think JP is a man of that type who will lie just to make political gimmicks?

MR. CHAIRMAN: Order, order. Please resume your seat. There should be no cross talk.

SHRI SAMAR GUHA: The whole country should apologise to Jaya Prakashji. He is the greatest moral leader of the country at the moment.

श्री भगवत ज्ञा अजाद : सभापति महोदय, इनके मुखारविंद से भाषण सुनने के पूर्व ही मैंने कहा था कि कांग्रेस सभापति श्री डी० के० बरुभा ने कहा कि जयप्रकाश नारायण इस देश की टार्रिग परसेनालिटी हैं। मैंने इसमें जोड़ा कि अगर मेरे जैसा छोटा सा व्यक्ति कोई गलती करता है तो उसे मेरे जिले पर धरकर पड़ता है। जयप्रकाश बाबू कोई गलती करते हैं तो उसका घर सररे राष्ट्र पर पड़ेगा। इबिरा जी गलती करेंगी तो उसका अन्तर्राष्ट्रीय घर पड़ेगा। अगर उनको लाठी लगी तो हम सभी उनसे माफी मांगेंगे। लेकिन हमारी बात सुनी जाय। उन पर लाठी नहीं चलाई गई। जयप्रकाश बाबू ने 4 और 5 के बयान में कहीं भी यह बात नहीं कही कि उन पर लाठी चलाई गई। 4 तारीख को 12 बजे जब जुलूस में चले तो वे कुछ घके थे। 12 बज कर 20 मिनट पर डाक्टर धार० के० श्रीवास्तव ने उनकी जांच की। 12 बजकर 20 मिनट पर डाक्टर ने कहा कि उनको चन्द खरोंच लगी थी। कहीं लाठी का प्रश्न नहीं था। दो बजे डा० श्रीनिवास हाटं स्पेशलिस्ट ने उनकी जांचकी। डा० धार० बी० पी० सिन्हा, एफ० धार० सी० एस० ने जांच की और डा० ए० के० सिन्हा ने जांच की। किसी भी डाक्टरी रिपोर्ट में यह कहीं नहीं कहा कि उन पर लाठी की बोट लगी। . . . (बयबयान) . . . सुनना नहीं चाहते। . . . (बयबयान) . . .

SHRI SAMAR GUHA: I want to know what was the report of the doctors. They said that there was hardened blood on the body of Jaya Prakashji. What does it mean?

**SHRI SHYAMNANDAN MISHRA:** I have been with JP throughout the march.

**SHRI BHAGWAT JHA AZAD:** He has spoken for one hour. Why not allow me to speak? Why should he reply to every point of mine just now?

**SHRI SHYAMNANDAN MISHRA:** This will help you.

**MR. CHAIRMAN:** If you want to make a brief intervention, it is all right. Otherwise, you have the right of reply.

**SHRI SHYAMNANDAN MISHRA:** I am helping them.

But for Shri Ali Halder and Shri Nanaji Deshmukh, and Shri Lakhan Lal Kapur of the Socialist Party taking hard blows on themselves and shielding him, JP would have been fatally wounded.

**MR. CHAIRMAN:** Shri Azad has spoken for half an hour, and there are 18 more members of the Congress Party to speak.

**श्री हुकम चन्द कछवाय (मुरना) :** मेरा प्वाइंट ऑफ ऑर्डर है। माननीय भागवत झा आजाद ने इन शब्दों का प्रयोग किया है कि यहाँ जो कुछ कहा गया वह झूठ है। यह झूठ शब्द पार्लियामेन्ट्री नहीं है। आपको ध्यान होगा कि जिस समय इन शब्दों का प्रयोग किया गया सदन में उस समय उन्हें रिकार्ड से निकाला गया। मेरा निवेदन है कि माननीय भागवत झा ने जो इन शब्दों का प्रयोग किया है झूठ शब्द का प्रयोग किया है उसे निकाला जाय।

**श्री भागवत झा आजाद :** मैंने यह नहीं कहा कि श्याम बाबू झूठे हैं। मैंने कहा कि इनकी सारी बातें झूठी हैं।

**MR. CHAIRMAN:** There is no point of order. I have ruled it out. He has denied it. He said he has not said it.

**श्री हुकम चन्द कछवाय :** घ्राप पिछले रेकार्ड देखिए, उसमें जहाँ भी इस शब्द का प्रयोग किया गया है उसे रेकार्ड से निकाला गया है। . . . (व्यवधान) . . .

**MR. CHAIRMAN:** There is no point of order. He has denied it. Mr. Mishra also agrees. Please resume your speech, Mr. Azad.

**श्री हुकम चन्द कछवाय :** अगर यह निकालते नहीं हैं तो मैं कहूंगा कि ये सारे झूठ बोल रहे हैं। सरकार झूठ बोल रही है। अगर इसको रेकार्ड से निकालते नहीं है तो मैं भी यह कहूंगा कि ये सारे झूठ बोल रहे हैं।

**श्री भागवत झा आजाद :** बड़ी प्रसन्नता हुई—हमारे दोस्त यह कह कर चुप तो हुए कि मैं झूठ बोल रहा हूँ। लेकिन मैं भी तो यही कह रहा हूँ कि जो आप ने कहा है, वह झूठ बोल रहे हैं। हम हर बात का उदाहरण का साथ कहते हैं और आप चिल्ला कर कहते हैं—यही फर्क मुझ में और आप में है।

सभापति महोदय मैं इस बात को स्पष्ट करना चाहता हूँ—हमारी बिहार सरकार ने और कांग्रेस जनों ने कभी यह नहीं चाहा कि जय प्रकाश जी पर लाठी चलाई जाय। लाठी नहीं चलाई गई है, जो कहा गया है वह झूठ है। उनको बचाने के लिये बिहार सरकार की न केवल प्लेन क्लोब्स की पुलिस ने बल्कि पुलिस के बड़े बड़े अधिकारियों ने घेर कर रखा। जो फोटो निकाले गये हैं, वे इसी बात के प्रतीक हैं।

सभापति महोदय, इनका एक विकल्प है—हम विधान के द्वारा चुनी हुई सरकार को नहीं चलने देंगे, हम असेम्बली नहीं चलने देंगे, हम सचिवालय नहीं चलने देंगे—तो क्या बिहार सरकार कहे कि हम हस्तीका दे देते हैं, आप आइये और महा बैठ जाइये? हम ने इसी बात को रोकन का प्रयास किया।

विद्यमान को श्याम बाबू और-बार कहते हैं कि जय प्रकाश भी हर कदम पर आगे बढ़ते गये, म भी यही कहता हूँ कि बिहार को पुलिस और बिहार की सरकार ने हर ओर पर जय प्रकाश बाबू और उनके कुछ लोगों को आगे बढ़ने का अवसर दिया, उन पर कभी लाठी चार्ज नहीं किया। इस लिये मैं यह कहना चाहता हूँ कि जिस आघार पर स्वयं प्रस्ताव लाया गया है कि उन पर लाठी चार्ज किया गया है—यह बिलकुल निराधार है, गलत है। स्वयं जय प्रकाश बाबू ने यह बात नहीं कही है। इस लिये स्थान प्रस्ताव का यह आघार बिलकुल खोबला है, बिलकुल गलत है। यह बात श्याम बाबू जैसे बुद्धिजीवी कह रहे हैं, यह उनका भ्रष्टाचार है।

दूसरी बात—ये माननीय सदस्य चाहते हैं कि वहाँ की विधान सभा भंग कर दी जाय। श्रीमती इन्दिरा गांधी जी ने यह जो आग्रह दिया था और कहा था कि हम आप से मिल कर बात करना चाहते हैं कि कैसे मंहगाई कम की जाय, कैसे भ्रष्टाचार हटाया जाय, कैसे इस देश में इनेकशन के खर्च को कम किया जाय—इन बातों का सामना ये लोग नहीं करना चाहते हैं। इन दोनों बातों को सामने रखने के बाद मैं यह कह सकता हूँ कि यह प्रस्ताव बिलकुल गलत है, भ्रामक है, आधारहीन है, जिसके पीछे कोई तथ्य नहीं है। श्रीमन्, हमारे कुछ माननीय सदस्य जो गले के जोर में विश्वास करते हैं, प्राकड़ों पर नहीं, वे इस लिये ऐसा कह रहे हैं ताकि भ्रमले चुनावों में इनको कुछ और जगह मिल जाय। लेकिन, सभापति महोदय, विश्वास मानिये, हिन्दुस्तान की जनता जानती है, अगर इस देश में कोई स्थायी सरकार बनेगी तो वह कांग्रेस पार्टी की ही बनेगी, वह इन्दिरा गांधी के नेतृत्व में बनेगी, और इस लिये इन तन्नाम महानुभावों के गठबंधन या महागठबंधन के आवजूद भी हम यहाँ पर हैं और हिन्दुस्तान की जनता की कठिनाइयों में, उनके दुखसुख में, उनके विकास में, प्रगति में बराबर साथ

चलने को तयार हैं। अतः मेरा अनुरोध है कि इस प्रस्ताव को तोंमंजूर कर दिया जाय।

MR. CHAIRMAN: Mr. R. S. Pandey.

SEVERAL HON. MEMBERS rose—

MR. CHAIRMAN: I have already given one hour for Mr. Mishra.

SHRI SAMAR MUKHERJEE rose—

MR. CHAIRMAN: I will call you later.

SHRI JYOTIRMOY BOSU: It is our chance now. The usual procedure is that the Members are called alternatively from each party. It is our chance now. Shri Samar Mukherjee is speaking on behalf of our party.

MR. CHAIRMAN: Yes, Mr. Samar Mukherjee.

SHRI SAMAR MUKHERJEE (Howrah): The events in Bihar, particularly those of the fourth November, are an eye-opened to the entire people of India. The people there are in a movement. They have announced their demands. It is accepted by all that the movement was peaceful and the leadership under which that movement was going on reportedly declared that it would remain peaceful to the last. But what were the measures adopted by the Government to counter that movement? Lakhs of people were detained on the way. The Army was alerted. Air patrolling was done. The marchers were tracked. The report here in a Newspaper says: "the State Government today alerted the Army and introduced land, air and river patrolling to check the entry of persons to tomorrow's people's march to gherao the Bihar Assembly and the residences of the Ministers and the Legislators. The Home Secretary R. N. Dass told Searchlight that aerial vigilance had been introduced to track the entry of known pro-marchers. The Government has requisitioned the services of over 200 Magistrates and 60,000 Jawans of the B.S.F. and



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C.R.P. for the city and the Government has also seized over 500 trucks for the movement of the Police force."

The whole town was barricaded. Why is the Government taking all these measures? Is it in order to save democracy? Because lakhs of people were marching towards Patna with the demand that there should be free and fair election and that demand is considered a threat to democracy according to the ruling Congress. So they are taking these measures. Now the people want to end corruption. According to the Ruling Congress that is again a threat to democracy. They have stated that fascism is raising its head and counter revolution is starting. This was the language used by the Congress leaders including the Prime Minister. According to the assessment made by the Congress Leaders there are no masses behind this movement. Then what are these arrangements for? Was Patna being attacked by enemy Artillery forces? Those were the people who profess absolute non-violence. Their demands are just and legitimate. Their form of struggle was mass *dharna*. To counter that the measures taken are those like the preparation for a total civil war. Is this a reflection of the strength of the Government? No. This shows quite clearly that the Government has lost its nerves and it is completely panicky. It is afraid of the people and the peoples movement. No Government which claims to be democratic can behave in this way.

Despite huge arrangements being made, despite the cancellation of trains and busses and boats and steamers, according to the newspaper reports nearly 40,000 people had gathered. According to *Searchlight* an unprecedented scene was witnessed in Patna on that day. Police, Police, Police everywhere. The Government was determined to foil Mr. Jaya Prakash Narayan's *dharna* and

programme. The report says: "Exactly at 10-00 A.M. Jaya Prakash set on his march in a jeep to the Secretariat with his followers. According to eye-witnesses, the crowd could not be less than 40,000."

If after such elaborate arrangements, large-scale arrests, intimidations, cancellation of conveyances etc. 40,000 people came, what does it signify? Does it signify that you are defending democracy or that you have taken this measure to smash democracy? Whatever vestige of democracy still remains, you want to finish that. These large-scale preparations and repression are the often that our democracy is seriously in danger not from below but from above, from the top. This is the logical result of the policy pursued by the Central Government since the last three or four years. Today Shri Jayaprakash Narayan says, "Never in my political life I have seen such terrible repression, not even in British days." This is what we said three years before that the people of other States will have to pass through such experiences because we are living under a regime where they cannot rule by democracy. If democracy functions, they cannot come into power. That is why the preparations for suppressing the railway strike also were of the same nature—preparation for a civil war. The army, BSF, CRP, Territorial Army, gangster goondas—all these were called. This is not an isolated thing. It is the logical chain that in Bihar out of sheer panic, the ruling Congress have lost all their mental balance and all sense of proportion. Which type of democracy you want to defend? You are defending a Government which has virtually ceased to function and which only rules through ordinances, a Government which is corrupt to the core. You are defending that corrupt Government with the slogan that you are defending democracy. What did the CPI, an ally of the ruling party now in Bihar, say after the Madhubani bye-election? It is reported in their paper

New Age that after the Madhubani bye-election the CPI said,

"What had happened in Madhubani has made it clear that if the ruling party is determined to win an election, it can achieve it even without the consent of the electorate."

The CPI further said:

"The Bihar Chief Minister can afford to flatter himself for his victory by a large margin in Madhubani, because the margin was the creation of fraud, forgery, bribery, gangsterism and misuse of official machinery on a vast scale. How long would people put up with such rigged elections? Can the artificial majority created by such widespread corrupt practices and distortion of parliamentary democracy turn the tide of seething discontent among the people?"

This is the very question I am asking them now. Can the discontent of the people be curbed by these official measures? You are living in a fools' paradise if you think that you will be able to curb the people's movement.

So, the question is how this movement is to be looked at, visualized, and what is the assessment of this movement? This movement arose out of the discontent of the people against the policy of the Government. During the 27 years of their administration this Government have helped the capitalists, hoarders, monopolists and landlords to garner the huge profits at the cost of the common people with the result that the entire economy is in their grip. And it is inevitable that those who are economically strong become also politically strong. In India during the last 27 years of capitalist economy a few monopolists have grown up, and these monopolists rule over the leaders behind this Government and make them pursue an economic policy which is to their interest. That is why there is no procurement, that is why the Government retreat-

ed from their own commitment to take over the wholesale trade of food-grains and that is why they refuse to supply people their essential needs at an economic price. That is also the reason why they make public statements that there is no reason to be afraid because the food shortage in our country is less than five per cent. If this is really so, people ask, why is it that the prices are rising so high, why is it that the Government are so completely incompetent to check the price rise. It is because the Government is corrupt to the core. Some of the notorious smugglers who have been arrested have made public statements that some Ministers, MPs. and government officials are connected with them and that they have paid money during the elections so that some of them can get elected. How do you expect the people to rely on these Ministers or this Government?

JP demands the dissolution of the Assembly, which is a perfectly just demand. We support this demand. If the people demand that this corrupt Ministry must go, it is the most perfect and just demand. We have our differences with JP regarding the method of the movement, regarding the raising of further demands, regarding the results that he expects from this peaceful movement. We feel that JP will be disillusioned in what he expects to get because the Prime Minister has said openly "I would rather resign than dissolve the Assembly." So, they will go to defend this corrupt Assembly and this Ministry.

There is no proportional representation. Had there been proportional representation, in the province and even at the Centre, the Congress would not have formed the Government. If Mr. Jayaprakash Narayan raises this demand, is it a fascist demand? Is it an anti-democratic demand? It is the most democratic demand. They made a lot of promises during the elections. Even your ally, the C.P.I., has admitted the way Mr.

(Shri Samar Mukherjee)

Ghafoor had been elected. After getting elected, if the people feel that they have betrayed their promises, have you given the right to the people to recall them? You have denied that right to them. When you have denied that right to them, they have the moral right to raise the demand that this Ministry should go and there should be free and fair elections.

This is a genuine people's movement. But there are some forces who want to utilise this movement and take it into some reactionary direction. We have already warned about those forces. We want to radicalise the movement. We want that the peasantry, particularly poor peasantry, the working class, the employees and others should be involved in the movement. They should come to the fore-front and the main target should be the sources from where the burden is being placed on the common people, that is, by the vested interests, the monopolists, the landlords and other exploiters.

That is why we have asked Mr. Jayaprakash Narayan to orient the struggle in that direction. The Congress has no moral right to raise such slogans. They have said that they have taken up a counter strategy and the counter strategy is to counter the movement by mobilisation. What is meant by "mobilisation" by Congress? We have the experience in West Bengal. Under semi-fascist terror, there are murders and nearly 2000 people have already been murdered. Now, the situation has arisen that a Congressman is killing a Congressman. A Congress MLA has been murdered by a Congressman. But he has not been punished. What is the situation in West Bengal?

**SHRI B. K. DASCHOWDHURY** (Cooch-Bihar): Sir, I rise on a point of order. I would like to draw your attention to Rule 58 of the Rules of Procedure of the House. Here, it is mentioned, "restrictions on right to

make motion." This is regarding adjournment motion. What are those restrictions? Firstly, it is mentioned:

"(i) not more than one such motion shall be made at the same sitting;

(ii) not more than one matter shall be discussed on the same motion;"

The hon. Member is speaking on the adjournment motion. In the adjournment motion, a definite matter of urgent public importance of recent occurrence is mentioned, that is, as to what happened on the 4th November in Patna city and the action taken by the C.R.P. and the B.S.F. In the course of his speech, he has gone beyond the scope of the adjournment motion and raised many other matters. Not only that. He has gone beyond the territory of not only Patna city but also the Bihar State. He started shouting something about West Bengal affairs. The hon. Member should be asked to confine himself to the specific matter mentioned in the adjournment motion.

**MR. CHAIRMAN:** He has raised a point of order. Please confine yourself to the matter under discussion on the Bihar situation.

**PROF. MADHU DANDAVATE** (Rajapur): I want to make a submission on the point of order raised by the hon. Member. There are any number of precedents in this House where the Speaker has said that, even when a particular matter of public importance is being discussed, hon. members of the House are free to develop the theme as a background material for that particular issue. So, he is perfectly justified in saying that.

**MR. CHAIRMAN:** I am of the view that the hon. Member should confine himself to the subject-matter under discussion. Of course, occasionally, he may cite some precedents.

I would like to bring to the notice of the hon. Member that only seven minutes had been allotted for the Party, but he has already taken 25 minutes. I am prepared to give him another two minutes. He may please try to conclude.

**SHRI JYOTIRMOY BOSU:** We adjourn today at 6.00 p.m. and continue this discussion tomorrow. The Minister can reply tomorrow. We cannot sit beyond 6 O'Clock.

**SHRI K RAGHU RAMAIAH:** Adjournment Motion must be finished on the same day.

**SHRI ATAL BIHARI VAJPAYEE (Gwalior):** Then let us continue to sit till late in the night.

**MR CHAIRMAN:** I am prepared to give members a reasonable time. They should appreciate that there are 18 members from the Congress Party who have to speak; the other parties also have to speak. Therefore, they may exercise some restraints on themselves.

**SHRI SAMAR MUKHERJEE :** I will read just two paras from the *Times of India*. This is a paper controlled by the Government of India. The *Times of India* Reporter has written:

"All the same, CPM members are still forbidden to carry on activities openly in areas where they were once powerful. This 'limits our political initiative' said a party spokesman. In most parts of Calcutta's sprawling Barrackpore industrial belt, Howrah, 24 Parganas, parts of Hooghly and the entire Baidwan district, including the Durgapur-Asansol belt, for example, the party has not even been able to reopen its offices; only underground contacts are possible

"In many of these areas, killing by rivals or detention under the MISA of party activists continues. Twice in recent months, Mr. Jyoti

Bosu's car was attacked while he was on his way to the Sonarpur and Baruipur areas in 24 Parganas to address public meetings. In the Durgapur steel plant, the CITU Union is recognised by the management; yet, its office has to be shifted constantly from one place to another for reasons of security."

This is the democracy in which we are living.

**MR. CHAIRMAN:** Please try to conclude.

**SHRI SAMAR MUKHERJEE:** I am concluding, Sir.

Here is the memorandum submitted by the CPI which has appeared in today's *Times of India*.

At the end in the memorandum they have written:

"The memorandum alleged that the Government, instead of solving the problems of galloping prices, corruption and unemployment, had given encouragement to hoarders, profiteers, black-marketecrs and big landlords."

This is the certificate you are getting from your allies. The disorder you have created in the country you want to defend in the name of defending democracy. That means that you are defending hoarders, all corrupt people and all exploiters.

17 hrs.

In the memorandum they have also demanded that at least the Government should do something, and what is that they have demanded? They have demanded the immediate application of land ceiling laws to at least five big landlords in every district. This shows that the ceiling laws passed long before have not been executed and the CPI men now are demanding that in a district you at least just take the land of five jotdars and let the rest remain as exploiters. So,

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this is the way how CPI also is mobilising to counter this so-called threat to democracy by the people of Bihar. . .

**SHRI SHASHI BHUSHAN** (South Delhi): You are speaking like Mr. Basava Punniyah.

**SHRI SAMAR MUKHERJEE**: Now, the more you try to suppress this people's movement and say that it is a serious threat to democracy, the more it is bound to grow and develop further, it will have its deeper roots and ultimately the basic forces of corruption and repression will be thrown out. That is why we have requested Mr. Jayaprakash Narayan to think over it and try to include the demands of workers, agricultural labour, business employees and other workers so that the entire people may join in this fight and the entire system is changed by the bold and total upsurge of the country as a whole; and that is the only remedy.

**SHRI PRIYA RANJAN DAS MUNSHI** (Calcutta-South): Before I explain the other important factors behind the movement, I want to draw your attention as also the attention of the Home Minister as also of the Members to one important factor. If you kindly remember, you will find that primarily in 1973 when the movement was launched in Gujarat in the name of students posing some demands, now that movement ultimately took shape against the Ministry and the Government and the Assembly were dissolved. If you also carefully look into the aspect of Bihar agitation, you will definitely see that till the Gujarat Assembly was not dissolved, till the Gujarat Government was not completely out of power, there was no such agitation or movement either posed by the students or the people in Bihar till 1973 November. Immediately after the dissolution of the Gujarat Assembly, naturally, in a democracy political forces that do

not like a particular political party in power take advantage and spearhead a movement. In Bihar, before March 18, in the same manner as in Gujarat, the students submitted a charter of demands to the Government demanding some facilities with regard to their hostels, paper, scholarship and other amenities for students, the centre being the Patna University.

17.05 hrs

[SHRI ISHAQUE SAMBHALI in the Chair.]

If you also look into the developments of Gujarat you will find that after seeing the developments of Gujarat both the Central Government and the State Government were good enough and careful enough to meet the demands of the students without taking it into a political movement. And also, Sir, before the violent rally of 18th March in Patna the Bihar Government mostly responded to the demands of the students. I hope I am not wrong. If I am wrong I hope I will be corrected by the leaders of the opposition. The students demanded increased scholarship and this scholarship was increased by Rs. 10 per month and the number of scholarships increased scholarship and this school hostel facilities were inadequate, 12 hostels were arranged to be constructed and Rs. 1 crore was allotted for that purpose. Paper allotment was arranged with the paper mills immediately after this and regarding rations in the hostel, 7.1/2 k.g. of rations were allotted for the students. Even then I cannot say that the demands of the students were completely met but I should say that Government did respond quickly to the demands of the students realising them as genuine students' demands.

After adoption of this policy of the Government naturally the forces wanted to take the Gujarat students for the total dissolution of the Gujarat Assembly and to serve their particular nefarious ends. But they found

themselves in Bihar completely helpless because the Bihar Government took some positive steps on the students' problems.

Then immediately, Sir, on the 18th March, in their own fashion, when there was a meeting for the Governor to address the joint legislature they did create a show in Bihar which even Jayaprakash Narain had to condemn as a violent demonstration with combination of all rightist forces known to the political parties of India. Then immediately after that, when J. P. condemned that thing, those forces, I must say, and I must appreciate, took the plea that even they have no faith in anybody else other than Mr. J. P. Narain and whatever J. P. will do, they will support and all that. If you again remember then gave a call that I am fighting corruption, I am against corruption. At that time also J.P. was the mouth-piece of the anti-corruption movement. I am talking of the period from 18th March to 18th April. Sir, you might have observed the situation carefully that immediately after this, when the students' call was completely met by the Government or partially met by the Government, when the atmosphere was completely cooled, then, these political forces began the very cry of Gujarat that corruption will not be weeded out unless the Assembly is dissolved, since the Assembly is a bad one, and all that. And this anti-corruption movement turned or transferred into an anti-Bihar Government movement, then, anti-Congress movement and now it is anti-Indira Gandhi movement, and I should say, anti-democratic movement. I never deny the fact that in the Government and in the administration, within the periphery of our jurisdiction, in respect of whatever we did for the people, there are lots of things which have to be done, and people are not happy. There is no denying the fact that even after 27 years of our rule the people of our country are not getting enough food, shelter, etc. There is no denying the fact that commitments made

before the people year after year have not been completely implemented. You must have seen that in the Congress also, before independence and after independence and now after 1969, there is a constant change going on, to be in line with the realities of the situation, and we are moving with the people. So, this is going on. The very system which is now being adopted with the leadership of Mr. J. P. Narain with leaders like Mr. Shyam Nandan Mishra, Shri A. B. Vajpayee and others is not a movement for the people; it is a movement to confuse the people.

Sir, everybody is citing the example saying that lakhs and lakhs of people are listening to J. P. because he is honest. I never understand one thing. Cannot an honest man lead a movement which is completely a reactionary movement. Cannot an honest man possess a political philosophy which is completely an anti-people political philosophy? Cannot an honest man preach among the people a philosophy which is completely against the democratic norms which are accepted in the country? The tendency is being developed for the last few months in the Press that he is leading an agitation and genuinely this movement is honest. The movement may be given a popular shape so far as propaganda is concerned but the motive is anti-people and anti-democratic.

From 1967 to 1971 and from 1971 to 1974 there have been lot of changes in Indian politics, that is, from Uttar Pradesh to Bihar; from Bihar to Haryana; from Haryana to Punjab and Punjab to Kerala and Madras. The Congress Government completely went out of power in these States and these political forces came into power. In Bihar upto date, from 1967 to 1974 seven Chief Ministers have taken oath to rule Bihar. They were not all from Congress alone. They included Karpuri Thakur, Mahamaya Prasad, Bhola Paswan and others. In Uttar Pradesh Shri T. N. Singh and Chander Bhan Gupta remained the Chief Ministers.

[Shri Priya Ranjan Das Munshi].

Whenever the people became impatient with the Congress rule they voted against Congress. From what election system Mr. Mody and Mr. Janeshwar Misra have got elected? I do admit that even in the election system there are faults. There is no denying the fact that people feel money should not be spent like water. There is no denying the fact that there should be changes once again. But why are you taking the whole movement in such a manner as to crush the whole democratic edifice?

JP is now being supported by CPI (M) also. CPI(M) may have political differences with many political parties but they had links with the peasants and the working class. But in no way the people who are associated with JP movement have ever sacrificed a single drop of blood for the peasants and the working class. Then for what reason you are fighting? Is it just because Indiraji is ruling in this country? Nobody is denying the fact that Congress has not been able to demolish the monopoly houses and bring about land reforms. The Congress party has not been able to fulfil its pledges. It does require changes outside and within also.

But I would like to submit most humbly what JP has been preaching for the last few days. What did he ultimately tell the people. He told them two things. Firstly, the students are to boycott the examinations, secondly, taxpayers to boycott paying taxes and thirdly, the people in the Secretariat not to go to the Secretariat. Now, what are the three answers? Is it not a fact that more than 75 per cent of the students appeared in the examinations? Is it also not a fact that in spite of the call given by JP a higher amount of commercial tax has been collected in Bihar? Is it also not a fact that the people joined the Secretariat.

What do they ultimately? They want not dissolution of Assembly but something else which JP said in a meeting on the occasion of Sardar

Patel's centenary where even Vijayalakshmi, Prakash Singh Badai and Acharya Kripalani also started giving sermons. JP maybe an honest man. But you know it is the custom and tradition of Indian culture that sometimes honest men are chosen to achieve nefarious ends and they are doing it. JP is not going to be assaulted by CRP but they are assaulting JP

Shri Jayaprakash Narayan says a lot of things against the present system. Shri Shyamnandan Mishra is a learned man. I do not understand why the father, at the fag end of his life, tries to educate children not to become corrupt. At the fag end of our life we do not educate younger people. This is what Shri Jayaprakash Narayan is doing in the year 1974. I would request Shri Mishra to find out as to what had happened in the year 1962. What happened also in the year 1964? What did you do for giving justice to the poor sections of the people in this country? You kept quiet at that time because you thought that by this democratic system you might be able to join that side. At the fag end of your life you cannot change yourself. You are of course doing this out of frustration—out of political frustration. That is how Shri Jayaprakash Narayan and all these people are thinking. You are doing this thing out of political frustration. This is what is happening in this country. In Bihar, I hope Shri Shyamnandan Mishra will agree with me on one thing. Maybe, the Congress may be wrong or Shrimati Indira Gandhi may be wrong. But, did Shri Mishra taking Shri Jayaprakash Narayan, go from one village to another in Bihar to fight for the poorer peasants and to fight against casteism? Who prevented them from doing that? If in Bihar at least, for the development of the poor people in Bihar. If Shri Mishra and Shri Jayaprakash Narayan would have fought against casteism, the people would have been very much benefited. They did not do that. They are trying to take a political opportunity out of it.

Coming to the election system, obviously, the people here are not happy with our system when they see that we send a lot of money for going in for a big campaign. Who will change this? Ultimately, the democratic institutions will be changed by another democratic institution but not by mob rule or by show of strength.

जनता हमको जिताये जनता करेगः

I remember that when there was U.F. Rule in West Bengal, the Communist Party (Marxists) favoured the people's Committees or something like that. Did the Jan Sangh agree with that? No. They said 'no, no'. But when it comes to Bihar, they favoured Shri Jayaprakash Narayan and said it was very good. What had happened in Bengal? Did they agree with the view that what people decided would be final? But, in Bihar, you will agree because you want Shrimati Indira Gandhi to go. If she goes, who is going to come? What Shri Jayaprakash Narayan is doing that it was very good. What had democracy. The movement by Shri Jayaprakash Narayan in Bihar stands now here. He definitely gave a popular call to the people. And that is why lakhs of people are favouring that movement. The people are told that they will be hungry for want of food so long as Shrimati Indira Gandhi is there. You say that. I do not deny that. I agree that we will have to work in quite a different manner. I do not deny that also. Then, what did you do in U.P. when you were in power? Or what Shri Charan Singh did when he was in power in U.P.? Did he go for the poor peasants? No. You are now talking against the Government; you are talking against the Parliament and you are talking against the Assembly. By this sort of movement directly or indirectly you want to break the democratic system.

So far as police excesses are concerned, I agree that in our country, the police forces whether they are the C.R.P. or B.S.F. or any other, are not being sufficiently trained in a manner in which they can cope with

the situation and the people suffer on account of this I agree with this. In such cases, whether it is a people's movement or not, I do not want to defend the police action. But, I have seen myself one thing when Shri Dev Kant Borooah went to Patna, I could tell you with confidence, and when he left the airport, I found that—before my car there was a police van—an eight year child was thrown before that van and, as a result, the child died.

Yes, Shyam Babu, do not try to underestimate; also admit truth sometimes. I am not saying you have done it.

This movement is not engineered only by those forces in Calcutta; Prof. Samar Guha is there, I know he will be angry. I know most of the organisers of JP's meeting went to the Bharat Chamber of Commerce for money; five crores from the Indian Chamber of Commerce. I know it.

SHRI SAMAR GUHA: On a point of order. He has mentioned about me.

SHRI PRIYA RANJAN DAS MUNSI: I have not mentioned your name. I have said 'some of the organisers'. They took more than five crores.

SHRI S. A. SHAMIM: He is the teacher and he is the taught.

सभापति महोदय : अगर इन्होंने आपका रेफ्रेन्स दिया है और आपको कोई परमनल एक्मालेशन देना है तो आप मेहरबानी करके उसके बारे में चेयर को लिख दे, मैं आप को टाइम दे दूंगा।

SHRI PRIYA RANJAN DAS MUNSI: I have not mentioned his name. I said in the first meeting of Jaya Prakash Narayan, one of the leaders of the Cong.(O), Shri Hemalendu Day was to receive. JP. A corrupt man of Bengal, he collected a lot of money. Samar Babu is in-



(Shri Priya Ranjan Das Munshi).  
telligent enough. Next time he dropped him from the dais.

**SHRI SHYAMNANDAN MISRA:**  
Who collects money except those who can sell licences, permits, quotas and files?

**SHRI PRIYA RANJAN DAS MUNSI:** You do not know. He knows it. This meeting is engineered not by these rightist forces in this country. I can swear from whatever we have witnessed in the last one year that there is definitely some international link which deliberately facts that the democratic system in this country should be suppressed (*Interruptions*). All your friends know. I cannot explain it here; if I find time, I will explain it later.

**MR. CHAIRMAN:** You have 18 members from the Congress Party.

**SHRI PRIYA RANJAN DAS MUNSI:**  
Why are you impatient with me? I am speaking from the Congress Party. We have a lot of time.

काँग्रेस पार्टी का ज्यादा टाइम है। इतनी गालियाँ काँग्रेस पार्टी को दी गईं, क्या आप उनका जवाब भी नहीं देने दगे।

सभ्यता महोदय : लेकिन आपकी पार्टी की तरफ से अभी बहुत से मेम्बर न बोलने वाले हैं।

**SHRI PRIYA RANJAN DAS MUNSI:** I will conclude in two minutes. As the movement stands at the present moment, I make this appeal to the Home Minister. The real challenge posed by this movement cannot be met just by deploying the CRP or BSF. Of course, for administrative purposes, you have to take precautions. But I do feel that this rightist conspiracy headed by JP can only be fought if Government is determined to implement the economic programmes, for land reforms, for urban property ceiling and other measures to control the monopoly houses. If you carry the

fight on these fronts successfully as you have done against the smugglers, I am sure that these forces will be exposed in the streets, and the people will throw them out from this democratic platform.

**SHRI SAMAR GUHA:** I was one of the principal organisers of the meeting JP had when in Calcutta. My young friend has made a serious allegation that I collected money from the Bharat Chamber of Commerce.

**SHRI PRIYA RANJAN DAS MUNSI:** Indian Chamber of Commerce. On the day of the meeting you organised you got 9 cars from the Indian Chamber of Commerce.

**SHRI SAMAR GUHA:** There were two. There is an element of truth about the report, that one gentleman collected some funds. But in the first meeting, J.P. did not allow him even to enter the dais. When JP invited people to a meeting in his house, he asked that man not to come. Thirdly in the airport, he said that he would not see that man.

About the second, we made some collections begging from door to door. JP used to help us with money in the freedom struggle days. But this time he wanted that a lakh of rupees should be collected for him from West Bengal. We collected Rs. 10,000; the Socialist party collected Rs. 10,000 out of a total of Rs. 15,000 which were contributed. So, I only want to remind you that Jayaprakash Narayan, has become a symbol of Indian youth.

**MR. CHAIRMAN:** I permitted you only for making a personal explanation and not for making a speech.

श्री समर गुहा : मुझे संस्टेप खत्म करने वीजिये। जे० पी० कमी तीजजानों के बिना एक बात भी नहीं कहते हैं। लेकिन गुस्ता होकर इनके बारे में उन्होंने कहा—

This boy has become impertinent.

**SHRI PRIYA RANJAN DAS MUNSI:** It is a fact—and for the record, I tell him that in 1969, at the Gandhi Centenary meeting, JP was not allowed by the CPM and the Naxalities. I put him in the meeting I put him and his wife in my Chhatra Parishad office. He should know it.

**MR. CHAIRMAN:** Order, pleased, Shri Indrajit Gupta.

**SHRI INDRAJIT GUPTA (Alipore):** Mr. Chairman, Sir, I naturally cannot be expected, if I have any self-respect, to support a motion regarding police violence at a time when lakhs of our people coming to Patna for today's epic demonstration have been made victims, yesterday and today, of the worst possible goonda violence. (*Interruptions*). There are Members sitting in this House—I do not know if they are going to speak or not—who were travelling by the Bhojpuri shuttle and other trains and who can give you an eye-witness account of what has happened.

So, my party had tabled an Adjournment Motion also. Of course Shyamandan Babu's motion got the precedence, but I would like to read out for the information of the House the motion which my party had tabled. It reads as follows:

"Repeated attempts since October by the reactionary and communal forces and their storm-troopers to subvert and destroy the country's democratic and parliamentary institutions and processes by means of a violent agitation in Bihar and other States, and the failure of the Governments, at the Centre and in the States, to take necessary economic measures to relieve the suffering of the masses which is being exploited by these rightist forces to serve their political designs."

**SHRI PILOO MODY:** You want to have the best of both the worlds.

**SHRI INDRAJIT GUPTA:** Mr Mody, your turn to speak will come. Mr. Mody wants the people of Bihar and the people of India to have the worst of both, not the best of both.

The alternatives which are being posed here are either that the Ghafoor Ministry must continue as it is, which means the Assembly will not be called or will be put in cold storage for months on end and then the Government will be carried on by ordinance, or this Government should go and be replaced by a government representing this combine which has lined up behind Shri Jaiprakash Narayan. These are the alternatives put before the people of Bihar.

**SHRI ATAL BIHARI VAJPAYEE:** What is your alternative?

**SHRI INDRAJIT GUPTA:** My first alternative is this. Now, even this Assembly, good, bad or indifferent, which has been elected, which has been in existence within the constitutional limitations of the present system is sought to be dissolved, or destroyed, and if that is so, then, it is the irony of history that the communists in every country who are always attacked for not being believers in parliamentary democracy, who are only supposed to be working inside Parliaments in order to subvert them from within,—

**SHRI PILOO MODY:** You are not a communist; you are a revisionist.

**SHRI INDRAJIT GUPTA:**—have become the defenders of even bourgeois democracy. This bourgeois democracy, limited and defective as it is, is sought to be overthrown by other forces; they are propagating openly for the dissolution of the Assembly altogether and want to overthrow the entire parliamentary and electoral system.

**PROF. MADHU DANDAVATE:** Did not your party demand the dissolution of the Assembly in Gujarat?

**SHRI INDRAJIT GUPTA:** "You have many spokesmen on your side; I do not know whether all your views are shared by the gentlemen whom you have elected as your Lok Sabha. I have got here with me so many things that he has written and spoken about what he means by dissolution of the Assembly.

So many assemblies are being suspended or dissolved every year in different States. President's rule is being imposed. I do not think President's rule should be taken as equivalent to the highest form of democracy; it is after all rule by the Centre and its bureaucracy. During the period of the President's rule, there will be rule only by Ordinances. Here you are taking about dissolution of the Assembly by gheraoing the houses of MLAs and Ministers and taking them by the scruff of their necks, and forcing them to resign. I should tell Mr. Dandavate that we never stood for this kind of technique. If it applies to some people at some time, it will apply to everybody, everywhere. I read in the papers—I stand subject to correction; I do not believe every thing reported about the events of November Fourth—that during the demonstration at one particular point when Mr. Shyamnandan Mishra got down from the jeep or lorry, he started raising some slogans and according to paper reports, one slogan was: *Lok Sabha ko bhi ham bhang karenge*. That means that a time will come when your house will also be gheraoed by the volunteers of Shyamnandan Mishra in the name of dissolving the Lok Sabha and they will compel you to sign resignation letters.

**PROF. MADHU DANDAVATE:** If a day comes when we deserve to be gheraoed we will not be concerned.

**SHRI INDRAJIT GUPTA:** I remember similar tumultuous scenes in this House when during the days of the Telangana separatist movement, there

were the same slanders, the same abuses, the same thing went on.... (Interruptions) Half the Congress was with you in the separatist movement.

I find that there is a method in their cleverness. Shri Shyamnandan Mishra probably in consultation with his friends deliberately restricted the wording of this motion only to the question of police excesses, leaving out everything else. Police excesses whenever or wherever they take place should be exposed and condemned. When the Naxalites, with whom we have got nothing in common politically and ideologically, were subjected to all sorts of torture and repression, I did not find Shyamnandan Mishra or his friends expressing any concern. In the same State of Bihar in Hazaribagh jail when Naxalite prisoners were kept in iron fetters 24 hours on end, it is the Communist Party, its organs, people in the Bihar Assembly who raised that question. In your constituency of Moradabad, Mr. Chairman, the other day when two young men of Hasanpur were dragged out of their houses and shot dead—that is the allegation which you made as an eye witness—should it not be condemned? I do not find any mention of these things.... (Interruptions) If police excesses are committed anywhere they should be exposed and condemned. We are not for this kind of method that you should rely entirely on mobilisation of police force to meet any agitation, because if you do it, there are bound to be excesses, the police in our country being what it is and the special forces being trained as they are. On the other hand, if the police takes action on a similar scale against hoarders or profiteers or blackmarketeers or smugglers, I would welcome it. Would you welcome it?

**SHRI SHYAMNANDAN MISHRA:** Yes. (Interruptions):

**SHRI INDRAJIT GUPTA:** I am quite sincere in saying that every-

body regrets if on the 4th of this month any kind of injury has been inflicted upon or suffered by Shri Jayaprakash Narayan. All of us regret it. It is for the Minister to explain whether it happened accidentally or the police were under orders to beat up Shri Jayaprakash Narayan. From the lurid description was not, if the police were under orders to beat up Shri Jayaprakash Narayan. I think a very serious situation would have occurred, not what happened actually. My friend Mr. Jyotirmoy Bosu has told some newspapers—I reprimanded him about it this morning—that I had agreed to accompany some proposed delegation to go to Patna to find out the facts about the actually. My friend Mr. Jyotirmoy repression and so on. I have done nothing of the kind. All I said was, "Our party is there in Bihar in ample numbers. If your fact-finding mission cares to go and ask them about that facts, they will surely cooperate with you". I also agreed that when there is an elected Assembly, to keep it in cold storage indefinitely and to go on issuing ordinances is the most deplorable state of affairs. But the remedy for it is not that the Assembly should be dissolved but it should be made to function. Here is the difference. Your slogan is "Dissolve the Assembly". Our slogan with which we have gone today with 5 lakhs of people to the Raj Bhavan is that the Governor should see to it that the Assembly is called. (Interruptions). Incidentally, if I may strike a lighter note, for the information of Mr. Mody and others, I would like to point out that among all this flood of ordinances which have been coming in Bihar, there is one ordinance by which Shri Jayaprakash Narayan has been appointed as the President of the Anugraha Narayan Sisha Institute of Socialist Then, by another ordinance, a Board was set up to administer the bhoodan land, and the chairmanship of that Board was offered by that Ordinance first to Acharya Vinoba Bhave, and when he refused it his place was given to Shri Jaiprakash Narayan. So Ordinances of this type are also their

though I do not approve of Ordinances as such. I want that the Assembly should function.

Much play has been made here of the fact that the proclaimed aims of this movement are to do away with corruption and so on; corruption mainly, because I do not hear much about high prices, which is an uncomfortable thing where they will have to go to the root as to who is responsible for hoarding, black-marketing and so on. So they think it better to keep quiet about that.

The main aim, as I find advocated by Shri Jaiprakash Narain from time to time, is the setting up of some sort of partyless democracy. Now there are some members, including some friends on my right, who are students of political history or political science, I take, I take it; otherwise, they could not be Marxists, I am sure. I would like to know from their experience of so many countries in the world, wherever a partyless democracy a system in which no party should be allowed to exist has been set up or established, what has come in its place. Somebody has to run the Government.

SHRI PILOO MODY: This is when the State withers away.

SHRI INDRAJIT GUPTA: That is only when the classes wither away. But here is a fully class society of exploiters and exploited and they are talking about a partyless democracy.

PROF. MADHU DANDAVATE: JP has made it clear...

SHRI INDRAJIT GUPTA: He will have his chance to expound his theory of JP. Mr. Chairman, wherever this pernicious theory has been put forward, it has been replaced by one of the three alternatives—either one party rule, because partyless democracy can be equated to mean one party rule or a personal dictatorship by somebody or other or, thirdly, military dictatorship.

SHRI ATAL BIHARI VAJPAYEE: All party rule.

**SHRI INDRAJIT GUPTA:** It will become one party rule.

I would point out that the *Indian Nation* of 8th January 1960 wrote:

"President Ayub Khan was working for the establishment of basic democracy in Pakistan. Jayaprakash Narayan said that he was in conformity with his (Ayub Khan's) views. President Ayub Khan was thinking on the lines of establishing a partyless government in Pakistan which, he said, was the only method to mitigate the sufferings of the people."

So, we had that experience in Pakistan. Shri S. S. Khera, a retired ICS officer, known to many people here, whom we hauled up before the Privileges Committee the other day, wrote a book entitled *India's Defence Problems* in which, among other things he wrote:

"But the foreign press is not alone in this. People in India, often influential personages whose words carry special import, specially by way of newsworthiness, participate in the guessing game. Even a person like Jayaprakash Narayan was reported quite recently (*Indian Express*, 8 May 1967) as 'toying with the idea of a military dictatorship in India' and suggesting that in the 'political instability' created by the results of the general elections of February 1967, the nation should 'summon the service of the army to fill the vacuum and set right the instability'".

I do not believe that Shri Jayaprakash Narayan would today openly advocate military rule in India. In fact, he has denied it. He has said the sympathies of the military should shift from the government "to our side" in a recent statement. Anyway, either a one party rule, or military dictatorship or personal dictatorship are the three substitutes for a party system of government. I do not know what his followers are thinking. They should speak and tell us about this,

instead of talking about police repression. We should know what is the aim of the movement. Even the CPM say they support the aims of the movement, though they do not agree with many other things. We would like to know what those aims are.

Certainly, I do not believe for a single minute that this movement would help in mitigating the hardship of the people, either in respect of high prices or inflation, or unemployment or corruption. I do not believe it for a minute. Otherwise, you will not find these people supporting the movement who are there, the political parties that are there, the Jana Sangh, the Congress (O) and all that.

What did Mr. Jayaprakash Narayan himself sometime ago say about the Jana Sangh and the Congress (O)? This is very interesting. In an interview to the *Hindustan Times* on 28th August, this year, he said:

"So, as time goes on, in cooperation with these parties, I hope to deepen the socio-economic content of the movement...."

—maybe, this is what he had in mind; no doubt about it—

"Two of these parties are conservative (though the Jana Sangh represents the appellation of conservatism) and I do not know about the Congress (O) which claims it is socialist though I do not know how far they would go. But it is not wise to spell out everything at this stage. But as time goes on and as the movement gets more and more radicalised, as it goes nearer and nearer to the people, these questions will be raised; and maybe, these parties themselves will be radicalised in the process."

This is what your leader is saying.

All I wish to say is that instead of Jayaprakash Narayan Ji being able to mould these parties in the way, perhaps, in which he wanted it, it is they

who are using him and utilising him as a figure-head, as a smoke-screen, for their own purposes.

I have referred in my motion to "storm troopers". Why did I use that expression? I deliberately used it. In this line-up of people who have expressed support to the movement, there is the R.S.S.; there is the Anand Marg; there is the Shiv Sena of Mr. Bal Thackeray who issued a statement from Bombay. That is why I have deliberately referred to "storm troopers".

Then, there are such wonderful honest ex-Chief Ministers who have never had anything to do with corruption as Mr. Biju Patnaik, Mr. Badal, Mr. Mahamaya Prasad Singh, against all of whom the Commissions of Inquiry had to be appointed on specific charges of corruption against them. Why should they join the movement if it is against corruption?

As far as the cause of the common people is concerned, here are two eminent representatives of the house of Tatas who gave their blessings to the movement, Mr. Minoo Masani, our old friend and Mr. Palkhivala who is the defender in the Supreme Court of everyone of the wasted interests who have gone to the Supreme Court to challenge any nationalisation and any kind of taking over of property. These are the people who are supporting the movement.

Then, because somebody did something wrong, does it justify in imitating what? As Mr. Shyamnandan Mishra said, because the Prime Minister who at that time was the Congress President took the lead in 1959 in unseating the lawfully elected Kerala Government—I think, that was deplorable—does it justify that you do it in Bihar also?

Further, we have the Bihar Chambers of Commerce who came out with an open statement and so also the Foodgrains Dealers' Association of Bihar. Mr. Samar Mukherjee was saying that this movement can be radi-

calised and that it can lead to de-boarding. The people supporting the movement are the headquarters of hoarders.

Strangely enough, even the Naxalites are in the movement. There is Mr. Satya Narain Singh, an old friend of mine, who is supposed to be underground, I suppose—there is a warrant against him—and even his statement comes out publicly in all the newspapers supporting the movement. We are told that there can never be violence. How can there be any violence? They all pledge themselves to peace. But the Naxalites are also in the movement.

I do not want to hurt anybody's sentiments. When they claim that Gandhi Ji has been re-born, I do not wish to hurt anybody's sentiments by contesting it. But I will just remind you that a few weeks or months back, in a Press Conference here in Delhi, when some Press Reporter asked Mr. Jayaprakash Narayan, "When you are talking against corruption and so on, why do you, when you come to Delhi, sometimes or often stay as the guest of Mr. Ramnath Goenka?", his reply was, "What is the harm? If Gandhiji could accept the hospitality of Birla, why can't I accept the hospitality of Mr. Ramnath Goenka?". He is really a true follower of Gandhiji in that; Gandhiji is reborn in that respect. I do not think that comparing Gandhiji of the pre-independence days accepting the hospitality of Birla with taking the hospitality now by Mr. Jayaprakash Narayan of Mr. Ramnath Goenka, against whom probably two dozen cases are pending in courts on various unsavoury charges, I do not think that this kind of comparison, is very palatable. All I can say is that the bulk of the poor peasantry, the agricultural labour in Bihar, the entire industrial working class in Bihar, the most down-trodden sections, the Harijans, the Adivasis, the tribal people, the minority community, at least all these sections or an overwhelming bulk of them, are against this movement. Everybody knows that.

[Shri Indrajit Gupta]

This movement, with all the fall talk about total revolution and so on and so forth, is really aimed at the next elections. Nothing more than that.

AN HON. MEMBER: No harm.

SHRI INDRAJIT GUPTA No harm in that. But say so. Why do you agitate these young boys and girls with visions of total revolution and changing the entire society? That is why, these boys and girls come.

Now, what is the truth of the matter? The truth of the matter is this. They are talking about parallel governments and parallel Assemblies. Here is something which is yet to be contradicted. What is the sordid truth? The Prime Minister asked no less a person than Shyamnandan Babu, according to this first page story in the *Statesman* of 6th, which has to be contradicted if it is not correct, to go unofficially, privately, and find out from Mr. Jayaprakash Narayan what were his minimum terms on the basis of which a compromise could be brought about and he would withdraw his movement. According to this paper, according to this special correspondent from Patna,

"Mr. Mishra told Mrs. Gandhi that he was now in the Opposition and that she could nominate an emissary from her own Party. Mrs. Gandhi asked Mr. Mishra to suggest a name and Mr. Mishra suggested the name of Mr. Dinesh Singh, the former External Affairs Minister."

And then the story goes on here—I do not wish to quote the whole thing—that these two friends of ours made repeated attempts, visits were paid to Mr. Jayaprakash Narayan and talks were held with him, and ultimately out of this confabulation, a nine-point formula emerged. And this is the picture of the total revolution! These are the nine points that they were going to put as demands: (1) resignation of the Bihar Ministry; (2) sus-

pension of the Bihar Assembly; (3) imposition of President's rule, (so that there can be more Ordinances); (4) suspension of the Assembly until elections in the State; that means, elections have to be held in due course; nothing more than that; (5) invitation to Mr. Narayan to come and talk; he will make certain proposals regarding educational reforms and corruption and so on; then, the prisoners should be released; there is nothing wrong in that.

This is the whole thing. Then it says that nothing much came out of these talks. When Mr. Narayan met Mrs. Gandhi, there was no specific discussion on these nine points. But the talks broke down; they did not lead to anything.

Now, a distinguished member of the Congress Working Committee is trying his own efforts at this. I do not know whether he will be more successful than my friend, Shyamnandan Babu, or the Raja Saheb of Kalakankar.

Now, it seems to me that there is a double talk going on. One is the talk meant to excite and agitate some young people in Bihar, which talks of total revolution, social revolution, party-less democracy, parallel government, parallel democracy and all that rubbish. And the truth is that talks are going on for some kind of a deal and the real aim, of course, is to get the Assembly and the Government, one to resign and the other suspended, so that the way is cleared for another election as soon as possible and, of course, in the process, also the pressurise the Government of India to change some of its policies to take it to a more rightist position. It is quite clear. That is why JP praises China. He says, 'My Guru is Mao'. He condemns USSR but keeps mum regarding USA and Diego Garcia and American naval forces going into the Indian Ocean. So, according to him, the villain of the piece is Soviet Union and his Guru is Mao-Tse-Tung. Nowadays, I find it is a fashion among many gentlemen here who used to breathe fire and brimstone a few years ago whenever China was mentioned in this

House and they have become champions of China. Since they have become pro-American, so these people also have become pro-China. (Interruptions) That is why JP talks of gherao and physical removal of corrupt Ministers and MLAs, but he keeps mum on the people who have amassed all this black money with which this corruption net is being spread by these forces, the black-marketeers, speculators, smugglers and so on.

Therefore, all I wish to say is that as far as the CPI goes, we are not enamoured of Mr. Ghafoor or his Ministry. Let me make it quite clear. As somebody correctly said, before JP launched this movement, our Party demanded that that Government should go and our demand before the Government is that this Ministry should be radically changed and overhauled and it should be purged of Ministers as well as high officials who are corrupt.....

SHRI PILOO MODY: Have you recommended that Shri L. N. Mishra should be sent as Chief Minister?

SHRI INDRAJIT GUPTA: It does not matter what the Congress does or does not. We will oppose this movement tooth and nail to the utmost of our capacity because replacement of this government by a government of these forces whom I have mentioned is to make it certainly not better but probably will make it much worse for the poor people.

Therefore, I will finally end just by reading out briefly the demands we have posed today in Patna before the Government.

We have always told these people that this kind of movement is the result undoubtedly of justified resentment and anger of the people on the basis of unsolved and aggravating problems of day-to-day life, and this movement has to be met politically and by positive economic measures and not by reliance on Police and Section 144

Therefore, our demands are:

- (1) Summon the Bihar Assembly within three weeks and end this rule by ordinance.
- (2) Organise a big de-hoarding campaign against the big cultivators and traders.
- (3) Purge the Government and the administration of all corrupt elements and all those who are sympathisers of Jana Sangh and Anand Marg. (Interruptions)

Yes, they are sitting there just as a section of the Congressmen in Bihar are helping this movement. (Interruptions). Yes, a section of the Congressmen and the bureaucracy are helping this movement. I can give you so many instances of what they have been doing.

- (4) In all big cities, industrial centres and scarcity areas rationing must be introduced and a proper distribution system set up.

18 hrs.

The other day I was in the Bokaro steel plant, a vital steel plant, and I was surprised to find that there was no arrangement, no rationing, no distribution system, nothing. It is a scandalous state of affairs. Fifthly, our demand is that in the flood affected, drought affected areas of Bihar provision must be made for grant of taccavi loans fertilisers, seeds for the peasants particularly poor peasants. Sixthly, our demand is what graded land tax should be introduced. The accumulated agricultural debts of all those owning one acre or less should immediately be abolished. Seventhly steps must be taken for the all round development of backward areas like Chotanagpur and Santhal Parganas. Eighthly, the application of land Ceiling Act should be taken up, not as Mr. Samar Mukerjee said, to only five landlords and allow the rest to remain. We have said this to the Congress Government, begin



[Shri Indrajit Gupta]

at least and if we at least begin with five big landlords, if we begin with this excess, surplus, illegally held land, you will see how the movement spreads. Then, ninthly, you should carry out distribution of Government fallow land to the landless. Tenthly, there should be payment of D.A. at Central rates to State Government employees. And eleventhly, there should be withdrawal of cases—there are so many cases—against poor peasants, agricultural labourers and workers. These have been brought at the instance of the employers and the landlords. Such cases must be withdrawn.

If these things are done, if the congress party is able to mobilise the people on the basis of these steps, positive programmes, then only, it is possible to mobilise the people properly against this particular movement and also to expose the real aims of this movement, and the real character of the people who are behind this movement.

If these things are not done then things will go from bad to worse. Therefore, Sir, this is our stand. This is a clear-cut stand and we neither support the Government for being responsible for creating a situation which has enabled this movement to come up nor are we prepared to side with this movement. It is not a question of Ghafoor Ministry. And, does Ghafoor Ministry mean democracy? Of course, it does not mean democracy. But I want to ask my CPM friends this thing. Do they want that system by which 25 of them have come here to be abolished and done away with altogether? Then, what will replace it? I am appealing to my friends of the CPM, not only those sitting here, but those who are working throughout the country who are our old comrades. They should not try to follow this opportunities stand. And, while they are saying all these things here, their own party committee in

Bihar has dissociated itself from the programme of the fourth. That is why their own party dissociated itself from the Delhi bandh of the fourth. That is why in Rajasthan the party secretary Mr. Mohan Panania came out with a statement that of course, we want to fight the congress Government but at the same time we have to fight against the landlords, capitalists, hoarders and blackmarketters. So, something must be done and we live in the hope that the Communist Marxists will not follow this line. It is obvious that some re-thinking has been going on inside their party and I appeal to them to give up this opportunistic stand and not to follow this cheap popularity line but to join hands with the forces which are fighting these very anti-democratic forces. Thank you.

श्री रामसहाय पांडेय (राजनंबगंज) : महा-पतिजी, दूर कुछ दिनों में संसद की कुछ ऐसी परम्परा बन चुकी है कि अधिवेशन के आरम्भ में पहले दिन कोई नाटकीय प्रस्ताव लाया जाय और यह उसी का परिणाम है कि श्याम नन्दन बाबू अपने तमाम विरोधी माथियों से मिलकर बिहार का प्रस्ताव लाये। उसकी शब्दावली में उन्होंने कहा कि पुनिम ने बड़ा भयंकर अत्याचार किया और जयप्रकाश नारायण जी को केन्द्र बिन्दु बनाया। श्री जय प्रकाश नारायण के सम्बन्ध में उन्होंने जो आदरस्पद भाव और भावनायें प्रकट कीं सभी उमसे महत्त हैं। वे एक ऐसे व्यक्ति हैं जिनका आदर होना चाहिये, देश आदर करता है। लेकिन ये वे ही व्यक्ति हैं जिन्होंने राजनीति को कभी गंभीरता से नहीं लिया। ये वही व्यक्ति हैं जिन्होंने कहा कि राजनीति से हम मन्यास ले कर जा रहे हैं। ये वही व्यक्ति हैं जिन्होंने स्वास्थ्य की परिकल्पना के अन्तर्गत काम करने का अनुष्ठान किया। ये वह व्यक्ति हैं जिन्होंने आचार्य विनोबा भावे के साथ में एक नैतिक आन्दोलन का श्रोगणेश किया जिसमें कुछ धरती मिले धरतीहीन लोगों को।

राजनीति से उनका कोई सम्बन्ध नहीं रहा। उनके राजनीति में लाने वाले ये विरोधी दल के लोग ब्राह्मि माम ब्राह्मि माम करते हुये उनके चरणों में गिरे कि अब कोई सहारा हमारा नहीं रहा, उठो जागो, सन्यास का परित्याग करो, सर्वोदय को छोड़ो, बिहार में घ्रा जाओ। और उस पाटलिपुत्र में उनको प्रतिष्ठित किया। इसके पहले गुजरात के इतिहास का स्मरण होता है। क्या मैं यह पूछ सकता हूँ, कि जब जयप्रकाश बाबू ने यह कहा कि यह सरकार ठीक नहीं है, परिवर्तन आवश्यक है, विधान सभा भंग कर देनी चाहिये, विद्यार्थियों का आह्वान किया तो प्रधान मंत्री ने उनके विचारों का धाद किया और एक एक्सपेरिमेंट किया कि ह यह देखना चाहते हैं कि जिस जन-आन्दोलन के संदर्भ में आप यह कहना चाहतेन चलो हम मान लेते हैं कि यह जन-आन्दोलन है, विधान सभा भंग हुई लेकिन जिन समस्याओं के संदर्भ में विधान सभा भंग करने की मांग की गई थी और आह्वान किया गया था क्या उन परिस्थितियों का समाधान हो सका? क्या भ्रष्टाचार वहाँ दूर हो गया, भाव कम हो गये? क्या चीज मिलने लगी? ऐसा तो नहीं हुआ। बल्कि हथा यह कि जिस चीफ मिनिसटर चिमनभाई पटेल को आपने करप्ट कहा, भ्रष्टाचारी कहा, आज उसके साथ चौलीदामन का साथ बना कर चल रहे हैं। श्री जयप्रकाश नारायण को निर्गन्धित किया गया और उसके लिये माध्यम श्री श्याम नन्दन मिश्र बनें। प्रधान मंत्री जी को सदैव बड़ी गम्भीरता के साथ यह चिन्ता रहती है कि लोकतंत्र के संचालन में, विरोधी दल का सम्मान हो, प्रतिष्ठा हो और उनकी राय की कीमत हो। चुनावों के हर बात बार जब-जब भी कोई प्रश्न आया देश के सामने राष्ट्रीय निर्माण का या राष्ट्र के संदर्भ में किसी प्रकार के संकट का प्रश्न आया, किसी भी प्रकार का कोई प्रश्न जब जब भी आया तब तब बार बार बुलाया गया।

चाहे वषर्षीय योजना हो, चाहे ला-एण्ड-भाईर को परिस्थिति हो, चाहे संसद् के संचालन की बात हो, जो धो बड़ी बड़ी समस्याएँ होती हैं, विरोधी दल के नेताओं को बुलाया जाता है और वही कारण था कि जय प्रकाश जी को निर्गन्धित किया गया कि आप बतलाइये, इस आवाहन के पीछे आप का संकल्प क्या है, इसके पीछे आपका विकल्प क्या है, आप क्या चाहते हैं? मैं जानना चाहता हूँ—श्री इन्द्रजीत गुप्ता जी ने कभी जो 9 प्वाइन्ट्स बतलाये, जो इस वार्ता का आधार बने, क्या उन्होंने कोई विकल्प बतलाया? क्या श्याम बाबू बतलायेंगे—श्री जय प्रकाश नारायण जी जो एक टार्वरिंग और श्रेष्ठ नेता माने जाते हैं, जिसमें कोई मतभेद नहीं है, क्या उन्होंने कोई रास्ता बतलाया?

सभापति जी, मैं एक बात पूछना चाहता हूँ—चाहे जय प्रकाश जी हो या कोई कितना ही बड़ा नेता हो, प्रोसेस आफ प्रोटेस्ट निर्धारित करना पड़ेगा, प्रोसेस आफ प्रोटेस्ट क्या होना चाहिये, कांस्टीट्यूशनल होना चाहिये या एक्स्ट्रा कांस्टीट्यूशनल होना चाहिये—यह बात आप को निर्धारित करनी पड़ेगी। चुनाव के माध्यम से इस बात का निर्णय होना चाहिये कि विधान सभा का निर्माण हो या भंग हो या जनता का आवाहन करके, भीड़ इकट्ठी कर-के चौराहे पर कोई निर्णय किया जा सकता है। श्रीमन्, ओपीनियन आफ दि पीपल, ओपीनियन आफ दि माव, दोनों अलग अलग चीजे हैं। ओपीनियन आफ दि माव सेन्टीमेंटल हो सकता है, इमोशन ला कर सरचार्ज किया जा सकता है, लेकिन उसको जनवाणी नहीं कहा जा सकता। शेक्सपीयर के ड्रामे में सीजर ने ब्रूटस को मारा था। उसके बाद एक बड़ी सभा में उसके श्रीचित्य को सिद्ध करने के लिये जब उसने भाषण दिया तो जनता ने उसको स्वीकार किया और कहा कि ब्रूटस तुमने बहुत अच्छा

[श्री राम लहाय पांडेय]

किया। लेकिन उसके बाद संघ के दोस्त मार्कण्डेयों ने सभा सभा में भाषण दिया और कहा कि बुद्ध का वह नाम विद्यास्थान है, देशद्रोही है और जनता ने उसको स्वीकार कर लिया। उसके पश्चात् क्या हुआ? बुद्धको प्राप्त हुआ कस्ती-पट्टी में पूछना कि आप किसको जनवाणी कहते हैं? जनताको वाजो जीलट बाबू से हो सिद्धको जानकरना है। पांच बजे के बाद चुनाव का प्रावधान संविधान में रखी रखा गया है? इसलिये कि यदि हमारी गलती हो, हमने कोई ठोस काम न किया हो, प्रावधान पूरे न हुये हों, तो प्रश्नको छूट है आप हमें हटा दीजिये। उधर बैठ जायेंगे, आपका स्वागत करेंगे। लेकिन और प्रावधान तरह के आवाहनों से, टैक्स बन्द करने से, ला एण्ड आर्डर को बिगाड़ कर विधान सभा भंग करना चाहते हैं, उसको जनवाणी का नाम देना चाहते हैं तो इस बात को नहीं भूलना चाहिये कि विधान सभा की एक संकटिटी है, पवित्रता है, वह जनता के महाधिकार से निर्वाचित होकर बनती है, इस तरह से उनको भंग नहीं किया जा सकता है। आप कहते हैं कि जयप्रकाश जी के साथ लोगों की आत्मा हो तो सी० पी० आर्इ० ने भी अभी कल ही एक सर्वहारा समाज प्रदर्शन करके दिखलाया है, क्या वह जनवाणी नहीं है? अभी प्रधान मंत्री जी से कहा था—सार्वजनिक रूप से कहा था—गुजरात में हमारे कुछ साथियों का मतभेद होते हुये भी, हमने उस जनवाणी को, जो जनवाणी नहीं थी, जनवाणी मान कर विधान सभा को भंग कर दिया, लेकिन फिर भी समस्या का समाधान नहीं सका। बिहार में क्या हुआ—यहां भी आन्दोलन का श्रीगणेश विद्यार्थियों के आन्दोलन से शुरू हुआ। लेकिन आपको जानकर प्रसन्नता होगी कि बिहार की सरकार ने यूनिवर्सिटियों के विद्यार्थियों के लिये होस्टल, उनके स्कालरशिप, वहां के निर्माण कार्य को, वहां के प्रशासन को पहले की अपेक्षा ज्यादा ठीक

से चलाया। जहाँ-तक शिक्षा में सुधार की बात है—वहीं बहुत कुछ करपा है, मैंने यह नहीं कहा कि बिहार जन्तु बन गया है, मैं यह नहीं कहता कि वह पैदा हुआ जन्तु-गण है। लेकिन आप बन्दूक तोरा बुके, टैक्स मत दो—इस तरह की बातें कहेंगे, तोड़-फोड़ की बात कहेंगे, जीप में बैठ कर यह कसबास जी की बगल में बैठ कर, प्रयास न्यून-बाबू-सब लोगों को इकट्ठा करके प्रदर्शन करेंगे, तो इससे विकास कैसे होगा?

पंचवर्षीय योजना के माध्यम से 120 करोड़ रुपये का प्रावधान बिहार के विकास के लिये किया गया है, उसमें से कुछ खर्च दिया भी जा चुका है, मैं जानना चाहता हूँ कि आप इस तरह से बन्द करके उसका विकास कैसे करेंगे? आप अगर बिहार को प्यार करते हैं, जो पाटलियुव की भूमि है, जो बुद्ध और महावीर की तपोभूमि है, जो राजेन्द्र बाबू की तपस्या भूमि है—क्या आप चाहेंगे कि उसका सर्वनाश हो जाय, क्या उसका विकास बन्द हो जाय। चाहिये तो यह था कि आप उसके मानस द्वार को खोलें, उसकी गरिमा और प्रतिष्ठा की रक्षा करें और समस्याओं के समाधान के लिये प्रधान मंत्री जी के साथ बैठ कर कोई विकल्प दें ताकि प्रधान मंत्री जी उस पर विचार कर सकें।

मेरी राय तो अब यह हो गई है कि विरोधी दल इतना फ्रस्ट्रेट हो चुका है कि शायद सबसे अच्छा नेता अब वही होगा जो तोड़फोड़ की बात करे। अच्छा नेता कौन? सबसे पहले पकड़ कर लायें—जय प्रकाश बाबू को, जो सत्यास ले चुके थे। उनके बाद जार्ज फर्दीबीज को। उनके बाद राज-नारायण को, उनके बाद श्री मधु लिम्बे और मिश्र जी बैठे हुये हैं। जिनका दावा यह है कि इलैकशन में बड़ा भ्रष्टाचार होता है, लेकिन इन्होंने ही एक भाषण में कहा था कि



### [श्री रामरुहाय पांडेय]

लेकिन जिसको अभी जनता ने सनसं दिया है उसके साथ सहयोग कीजिये। प्रधान मंत्री के हाथ मजबूत कीजिये। क्योंकि अगर आपने बन्द करवाया तो आप एक दिन भी नहीं बैठ पायेंगे हम बन्द करायेंगे। गुजरात में जो कुछ हुआ उसकी पुनरावृत्ति बिहार में नहीं हनी चाहिये। हम आपसे बैठ कर कोई विप्लव निर्माण ताकि विद्यार्थियों, किसानों, मजदूरों को सहयोग दे सकें और लोकार्थन वा निर्बन्धन कर सकें तथा अच्छे मानों में जनता की सेवा कर सकें।

श्री अटल बिहारी वाजपेयी (ग्वाडियर) समारंभ महोदय, 4 नवम्बर, का दिन भारत के इतिहास में काले दिन के रूप में याद रखा जायेगा। उम दिन पटना में जो कुछ हुआ उस का चित्र मेरे मित्र श्यामानन्दन बाबू ने सदन के सामने प्रस्तुत किया। लेकिन उम दिन वहां क्या हो सकता था जब मैं इसकी कल्पना करता हूं तो मेरे रोंगटे खड़े हो जाते हैं। पुलिस की जिस लाठी ने हमारे जनसंघ के कार्यकर्ता श्री नानाजी देशमुख की कलाई तोड़ी अगर वह लाठी जयप्रकाश जी के सर पर पड़ जाती तो उन की जान खतरे में हो सकती थी। यदि जयप्रकाश जी को उस दिन कुछ हो जाता तो यह कहने की आवश्यकता नहीं है कि पटना में घाग लग जाती सारा बिहार बागी हो जाता, दिल्लीदहन जाती, यमुना में ज्वालना जाग उठती और आप देश को गृह युद्ध में झोंक देते।

प्रधान मंत्री जी कहती हैं कि पुलिस ने जयप्रकाश जी को बचाया। मेरी परमात्मा से प्रार्थना है कि हे भगवान जयप्रकाश जी को बचाने वाले से बचाओ। प्रधान मंत्री ने कांग्रेस के अध्यक्ष में, गृह मंत्री में इतनी शिष्टता नहीं है, इतना बड़ेपन नहीं है कि जयप्रकाश जी से हालचाल पूछने का कष्ट दिखाते। सभापति जी, घाग बिहार में जो कुछ हो रहा है अगर उस के ठीक जन-समर्थन

नहीं है तो फिर सारा पुलिस का बन्दोबस्त किस लिए था? श्री इच्छोजी गुप्त जी के कथनानुसार अगर किसान इस आंदोलन में नहीं है, अगर औद्योगिक मजदूर नहीं है, गरीब-जन नहीं है, अगर वनवासी नहीं है तो फिर किसको पटना में रोकने के लिये जंगी तैयारियां की गई थीं?

सभापति जी, मेरे पास पटना के डिस्ट्रिक्ट मैजिस्ट्रेट के आदेश का प्रतिनिधि है इस का विषय है:

"The maintenance of law and order on the eve of the gherao of the Assembly in Patna on the 4th November, 1974."

इस को आप पूरा पढ़ जाइये, मैं इस को सभा पटल पर रखने के लिये तैयार हूँ। यह किसी शान्तिपूर्ण आंदोलन में निपटने का आदेश नहीं है? यह तो एसा लगता जैसे पटना पर कोई पैदल फौज का हमला होने वाला था और उस को रोकने के लिये हवाई जहाज, पुलिस, मजिस्ट्रेट, थाने, नौकाबन्दी, मारे कदम उठाये गये। मैं इस का एक ही अंग पढ़ना चाहता हूँ:

"observation from AIR".

माननीय राम सहाय पांडेय जी ने जिन दुबे जी का नाम लिया यह उन्हीं के दस्तखत से जारी किया गया आदेश है:

"The following arrangements have been made by the State Government for observing from aircraft the movement of groups from different directions to Patna. Aircraft have been fitted with wireless sets with the help of which it is possible to contact various wireless stations up to a range of 50-60 miles from Patna. Apart from wireless operators, a senior officer will be flying in the aircraft for observing the movement of the groups from different directions and get in touch with wireless stations at various check points and pass on information to the check

points and the district control and AIR Patna for necessary action at various levels with the object of preventing the movement of the group towards Patna.

The following programme for the flights of the aircraft have been finalised:

2nd November 1974—forenoon—  
one aircraft will make a round along the outer range of Patna. In the afternoon one aircraft will make two rounds along the outer range of Patna.

3rd November 1974—forenoon—  
one aircraft will make three rounds in the outer range and in the afternoon three rounds.

4th November 1974—two aircrafts in Patna metropolitan area will make half an hour round along the inner range of Patna and one aircraft would make rounds along the outer range....”

अगर जयप्रकाश जी केवल प्रतिक्रियावादियों का नेतृत्व कर रहे हैं तो क्या आप उन में राजनीतिक आधार पर नहीं लड़ सकते हैं। क्या उस के लिये पुलिस की जरूरत है, क्या वायु सेना के विमानों को आसमान में लाना आवश्यक है? मजिस्ट्रेटों को अधिकार दिये गये हैं कि वह घरना स्थल पर ही मुकदमा चला सकते हैं, वही सजा दे सकते हैं। सारे पटना शहर को एक बख्तरबन्द नगर का रूप दिया गया। यह तरीका नहीं है जन-आंदोलन से निपटने का। लेकिन आंदोलन से निपटने की ये रीतियाँ बताती हैं कि जयप्रकाश जी के साथ जन-समर्थन है।

सभापति जी, प्रधान मन्त्री जी कहती हैं :

“The doctrine of mass action is incompatible with the spirit of representative Government.”

आज वह यह भी कहती हैं कि सड़कों से उठने वाली मांगों के सामने वह नहीं झुकेंगी।

1959 में केरल में क्या हुआ था, इसका उल्लेख किया जा चुका है। केरल में कम्युनिस्ट सरकार थी, वह कम्युनिस्ट सरकार जनता के वोटों से चुन कर आयी थी, उस कम्युनिस्ट सरकार के खिलाफ भ्रष्टाचार के ऐसे आरोप नहीं थे जैमे गफूर सरकार के खिलाफ हैं। सभापति जी, फिर भी मुस्लिम लीग और नायर सविस् सोसायटी के साथ प्रगति बाद में विश्वास करने वाली कांग्रेस पार्टी ने केरल में मुक्ति आंदोलन का संगठन किया था।... (ब्यथान) क्या लोकतन्त्र को नापने का श्रीमती इंदिरा गांधी के लिए अलग राज होगा और जयप्रकाश जी के लिये अलग है। (ब्यथान)

प्रो० मधु बंडवर्त : वाजपेयी जी, वह साथ रहे। पहले भी इंदिरा जी के साथ थे और आज भी हैं।

श्री अटल बिहारी वाजपेयी : क्यों कि उस समय भी इंदिरा गांधी प्रधान मंत्री थीं और आज भी हैं।

उस साल कांग्रेस पार्लियामेन्ट्री बोर्ड ने 29 जून, 1959 को एक प्रस्ताव पास किया:

“It seems obvious that a big change has taken place among the people and many of those who supported the present majority party in Kerala Assembly during the last elections have changed over and are opposing it. It is a legitimate presumption that the Kerala Government now in no way represents the majority opinion of the State. Normally if there was no serious crisis even this situation could continue till the time of the next general elections but the situation that has arisen in Kerala State has become critical because of the widespread and almost passionate opposition to the State Government.”

“Conflicts have arisen and the Government has frequently used the coercive apparatus of the State. This has led to great bitterness.”

[श्री: अटल बिहारी वाजपेयी]

which is likely to grow and make the situation more and more intolerable. In such circumstances the democratic way of meeting the situation is to have general elections in the State for the Assembly. A Government which is so challenged and which has to face this widespread and intense opposition would be well advised to accept that challenge and agree to fresh elections."

क्या यह बात बिहार पर लागू नहीं होती? इतिहास अपने को दोहराता है। 1969 में प्रधान मन्त्री ने जब अपनी पार्टी को बांटा, तब क्या उन्होंने सड़कों पर उठने वाली मांगों का सहारा ले कर सत्ता के शिखर पर बने रहने की कोशिश नहीं की? तब प्रधान मंत्री के निवामस्थान के सामने टापू पर जो प्रदर्शन होते थे और जहां पर जयजयकार के नारे लगते थे वह तो जनता की आवाज थी और आज जो बिहार में परिवर्तन के स्वर उठ रहे हैं क्या उन्हें जनता की आवाज नहीं कहा जाएगा? आखिर जनता की आवाज को तोलने का तराजू क्या है? अब भी समय है बिहार की समस्या का एक लोकतांत्रिक हल निकाला जा सकता है। प्रधान मन्त्री मत संग्रह के प्रस्ताव को मान लें। बिहार की जनता विधान सभा को भंग करना चाहती है और नहीं इस सवाल पर जनता की राय ले ली जाय। अगर वह राय हमारे खिलाफ जाएगी तो भी हम उस राय को स्वीकार कर लेंगे क्या कांग्रेस इसके लिए तैयार है?

श्री जयप्रकाश मिश्र (धनुषगढ़ी) : हम लोग वास्तविक पोल से आए हैं, अधिनियम पोल से नहीं।

सभापति महोदय : मेहत्वानी करके इंटरस्ट न करिये।

श्री भूधरनाथ झा सीलूरुहथल (किशनगढ़) : हम से सवाल करते हैं और हम जवाब दे रहे हैं।

श्री अटल बिहारी वाजपेयी : इसकी पूछ ही क्या है जो इनसे पूछें। गृह मन्त्री से पूछ रहे हैं। वह नए-नए आए हैं। जरा मुश्किल में हैं।

मतसंग्रह का सुझाव पहली बार नहीं दिया जा रहा है। गोआ महाराष्ट्र में मिले या अलग रहे इस सबाल पर वहां जनता की राय ली गई थी। चुनाव में गोआतक पार्टी जीती थी। जो महाराष्ट्रवादी है। लेकिन बाद में जब मत संग्रह हुआ तो गोआ की जनता ने महाराष्ट्र में मिलने से इंकार कर दिया। चुनाव के तत्काल बाद जनता की राय किस तरह से बदल सकती है गोआ इमका प्रमाण है। बिहार में भले ही कांग्रेस को पिछले चुनाव में बहुमत मिला हो लेकिन आज जनता की राय बदली है। ... (अध्यक्षान) सभापति महोदय अधिकतर वही लोग बोल रहे हैं जो श्री तुलमोहन राम के साथ जालसाजी के मामले में फंसे हुए हैं। मैं इनको एक खबर दे दूं। श्री तुलमोहन राम को गिरफ्तार कर लिए गये है। अब जो हरताक्षरों से इंकार कर चुके हैं उनकी भी छानबीन हो रही है। इस लिये ज्यादा वफादारी दिखाने की कोशिश न करें।

यह कहना गलत है कि बिहार का जन आंदोलन कुछ पार्टियों द्वारा भड़काया गया आंदोलन है। बार-बार जनसंघ का नाम लिया गया है। आप हमें इतना ज्यादा श्रेय देने की कोशिश न करें। बिहार में जो कुछ हो रहा है वह कोई एक पार्टी नहीं कर सकती, यहां तक कि सब पार्टियां मिल कर भी नहीं कर सकती हैं। जयप्रकाश जी का महान् व्यक्तित्व जरूर सहायक है। लेकिन असन्तोष के बीज आपकी गलत नीतियों ने बोए हैं।

1971 में गरीबी हटाओ का नारा लंपा कर आपने जनता की आकांक्षाओं को जगाया है। आज वे ही आकांक्षाएं इन्हें कठबट्टे में खड़ा कर रही हैं और विश्वासघात का दोषी सिद्ध कर रही हैं।

हैं। गरीबी न मिटी न घटी, उल्टे बढ़ गई है। भू-बनरो से भीति हो रही है। पढ़े लिखे नौजवान रोजगार की तलाश में मारे-मारे फिर रहे हैं। जयप्रकाश जी को इसके लिये बधाई देनी होगी क्योंकि इस आंदोलन की वजह से सरकार ने शिक्षा में बुनियादी परिवर्तन करने और चुनाव कानून में संशोधन करने की बात माल ली है। हमारी शिक्षा नीति गलत तरीके से चल रही है, शिक्षा श्रम की प्रतिष्ठा को घटाती है, हम शिक्षा रोजगार से नहीं जोड़ सके हैं। जो नौजवान कल पढ़ लिख कर बेकार होने वाला है आज अगर उसके दिल में आग भड़के तो इसके लिए उसे दोष नहीं दिया जा सकता। हम दोषी हैं जिन्होंने शिक्षा में बुनियादी परिवर्तन नहीं किए हैं। अगर जय प्रकाश जी का आंदोलन न होता तो आप शिक्षा पद्धति में परिवर्तन करने की बात नहीं सोचते। चुनाव कानून में संशोधन करने की बात को सब स्वीकार करते हैं लेकिन इस दिशा में कभी कोई ठोस कार्रवाई नहीं की गयी। ज्वाइंट मिलेक्ट कमेटी बनी थी। उसकी सिफारिशें रद्दी की टोकरी में फेंक दी गईं। आज प्रधान मंत्री कहती हैं कि हम दोनों मामलों पर विचार करने के लिए तैयार हैं। यह आंदोलन की उपलब्धि है।

एक मामला और है और वह अष्टाचार का है। वह बिहार के आंदोलन की जड़ में है। अष्टाचार लोगों को असह्य है। प्रधान मंत्री कहती हैं कि अगर अष्टाचार के ठोस आरोप लगाये जाये तो उनकी जांच की जाएगी। लेकिन बिहार में क्या हो रहा है। एक लोका-युक्त नियुक्त हुए थे। उसके सामने मामले गए। बिहार के दो मंत्रियों के खिलाफ सप्रमाण आरोप लगाए गए। अब उस लोका-युक्त को काम नहीं करने दिया जा रहा है, उसके अस्तित्व को चुनौती दी गई है। चुनौती देने वाले कांग्रेस के विधायक हैं। लोकायुक्त ने क्या दोष किया है—

श्री डी० एन० तिवारी (गोपालगंज) : कांग्रेस (प्रो) के हैं।

श्री श्यामनन्धन मिश्र : वह तो पहले होते थे।

श्री अटल बिहारी बाजपेयी : मैं पूछना चाहता हूँ कि बिहार की सरकार ने लोकायुक्त के पक्ष की पैरवी करने के लिए अच्छे से अच्छे वकील को अदालत में क्यों नहीं भेजा? क्या बिहार की सरकार चाहती है कि वह रहे? नहीं चाहती है।

श्री बंसीलाल के खिलाफ गंभीर आरोप हैं, ठोस आरोप हैं। उनकी जांच नहीं हो रही है। श्री ललित नारायण मिश्र के विरुद्ध जो लांछन लगाए गए हैं उनकी जांचपड़ताल का कोई प्रबन्ध नहीं किया गया है। अष्टाचार के आरोपों की जांच अगर नहीं होगी तो फिर लोकतंत्र के बारे में जनसाधारण की भावनाओं को विकृत होने से नहीं रोका जा सकेगा।

श्री श्यामनन्धन मिश्र : अब तिवारी जी को क्या कहना है।

श्री अटल बिहारी बाजपेयी : तिवारी जी की स्थिति वह है जो कौरवों की सभा में द्रोणाचार्य की थी।

मेरा निवेदन है कि हमारे कांग्रेसी मित्र कम्युनिस्ट पार्टी के बहकावे में न आएँ। वह आपकी निन्दा भी करती है आन्दोलन का विरोध भी करती है।

सभापति जी, अब आपको जरा धैर्य से सुनना होगा। आपकी उगली कहीं घंटी की तरफ न बढ़ जाए।

सभापति श्रीबय : इस वक्त में चैयर में हूँ।

श्री अटल बिहारी बाजपेयी : मैं आशा करता हूँ कि आज गुंजे कम से कम उतना समय तो दूँगे ही जितना आपने श्री इन्द्रजीत गुप्त को दिया। दो चार मिनट कम कर दे तो



### [श्री भटल बिहारी बाजपेयी]

मुझे एतराज नहीं क्योंकि हमारी संख्या एक कम है ।

कम्यूनिस्ट क्या करते रहे है ? भ्रान्दोलन की निन्दा और सरकार की भी निन्दा । वे दो घोड़ों पर सवार हैं । अगर प्रधान मंत्री की जय प्रकाश जी से बातचीत होती है तो हर लोकतंत्रवादी को और देश भक्त को प्रसन्नता होती है । कौन है जो जय प्रकाश जी की देशभक्ति पर सन्देह कर सकता है और जो सन्देह करता है उसकी देशभक्ति स्वयं संदिग्ध है ।

जय प्रकाश नारायण के विचारों से किसी का प्रामाणिक मतभेद हो सकता है । हम भी उन के दल विहीन लोकतंत्र की बात नहीं मानते । संसदीय लोकतंत्र दलों के आधार पर ही चलेगा । हां दो बड़े दल बनें इस दिशा में प्रयत्न आवश्यक हैं । लेकिन जय प्रकाश नारायण ने स्पष्ट कह दिया है कि वह बिहार के भ्रान्दोलन में से पार्टीलिस डेमोक्रेसी नहीं निकालना चाहते हैं ?

एक माननीय सदस्य : वह क्या निकालना चाहते ह ?

श्री भटल बिहारी बाजपेयी : वह क्या निकालना चाहते हैं यह जग जानता है लेकिन आप अपने दिमाग से क्या निकाल रहे हैं यह समझ में नहीं आता है । हमें अभी जय प्रकाश नारायण को उन के शब्दों के आधार पर लेना है । जो राजनैतिक दल उन के साथ हैं वे भी पार्टीलिस डेमोक्रेसी की बात से सहमत नहीं हैं ।

लेकिन एक बात स्पष्ट है कि देश में आज बुनियादी परिवर्तन की आवश्यकता है भले ही हमारे कम्यूनिस्ट मित्र इस से सहमत हों या नहीं और भले ही वे हमें प्रतिष्ठावादी

कहें और अपने आप को प्रगतिवादी कहें । आज इन शब्दों का कोई अर्थ नहीं रह गया है । जो पूँजीवादी सरकारें हैं वे आम जनता के लिए जीवन की बुनियादी आवश्यकतायें जुटाना अपना धर्म समझती हैं । और जो समाजवादी सरकारें हैं वे व्यक्तिगत लाभ की तरफ जा रही हैं । किसान को खेती के लिए अधिक जमीन दे रही हैं । वे अपना शिकंजा ढीला कर रही हैं—और अगर ढीला नहीं कर रही हैं तो नोबेल पुरस्कार विजेता सोलजिनिट्सन को उन्हें रूस से निकालना पड़ता है । क्या हम रूस जैसा ढांचा चाहते हैं ? हमें न अमरीका जैसा ढांचा चाहिए और न रूस जैसा ढांचा चाहिए । हमें अधिक समता और व्यक्तिगत स्वाधीनता का समन्वय करना होगा । भारत दुनिया को एक रास्ता दिखा सकता है । यह भारत का मिशन है । अगर मुश्किल यह है कि कांग्रेस के पास मैनडेट है लेकिन मिशन नहीं है—संख्या है मगर लक्ष्य नहीं है । इतना भारी-भरकम बहुमत होते हुए देश में बुनियादी परिवर्तन के लिए उस को और कौनसा अधिकार चाहिए ? प्रधान मंत्री को कौनसी शक्ति देने में जनता ने सकोच किया है ? बंगला देश के संघर्ष के बाद भारत की जो तस्वीर उभरी थी, अगर प्रधान मंत्री नीतिमत्ता दिखातीं, अगर वह राष्ट्र निर्माण की शक्ति का परिचय देतीं, तो भारत का नक्शा बदल जाता, कोई विरोध नहीं होता ।

आज स्वीकार किया जा रहा है कि देश में बुनियादी परिवर्तन होना चाहिए लेकिन बुनियादी परिवर्तन की दिशा क्या होनी चाहिए हम चाहते हैं कि भूमिहीनों को जमीन मिले । हम चाहते हैं कि भूमि सुधारों को दृढ़ता से लागू किया जाये । हम चाहते हैं कि हर एक व्यक्ति के लिए रोजगार का प्रबन्ध हो । आप कहते हैं कि हम कहते हैं, मगर करना नहीं चाहते हैं । तो आप कर के दिखाइये । आप कहते भी हैं और करना भी चाहते हैं । आप को कौन रोक्ता है ?

भाज क्राज तैयार खड़ी है और पुलिस सड़कों पर है। मोसा को काम में लाया जा रहा है। मुझे भी बिहार में मोसा में पकड़ लिया गया और मुझ पर आरोप यह लगाया गया कि मोतीहारी के डिस्ट्रिक्ट मैजिस्ट्रेट के घर के सामने में लाउंड स्पीकर पर कविता पढ़ रहा था। कविता पढ़ने वाले दूसरे सज्जन थे, मगर आरोप मुझ पर लगा दिया गया।

मोतीहारी जिले के जनसंघ के अध्यक्ष पिछले चार महीने में चार बार मोसा के अन्दर पकड़े जा चुके हैं। वह पेजे से वकील हैं। उन पर एक आरोप यह लगाया गया कि आप अदालत में उन लोगों की परवी करने हैं, जो कानून तोड़ कर जेन जाते हैं। यह जिब्बा हुआ आरोप है। दूसरा आरोप यह लगाया गया कि इस तारीख से उस तारीख तक आप करार थे, जब कि सचवाई यह है कि उन तारीखों के बीच में वह भागलपुर की जेल में बन्द थे। क्या मोसा का इस तरह अन्धा-धुन्ध प्रयोग होगा? और मोसा में हाजी मस्तान को भी पकड़ा जा रहा है और अटल बिहारी वाजपेयी को भी पकड़ा जा रहा है। हमारी यह समाजवादी सरकार कोई फ्रक नहीं करती है। "सब घान वाईस पंसी!" पालियामेंट के मेम्बर के लिए भी वही मोसा और हाजी मस्तान के लिए भी वही मोसा। मुझे पकड़ लिया और फिर छोड़ भी दिया। अगर छोड़ना था, तो पकड़ा क्यों? और अगर पकड़ा था, तो फिर छोड़ा क्यों? मगर आज बिहार में जंगल का राज्य है, जंगल का कानून है। वहां कानून का राज्य नहीं है।

मैं यह जानना चाहता हूँ कि क्या केन्द्रीय सरकार ने बिहार के राज्यपाल से बिहार की स्थिति के बारे में कोई रिपोर्ट मांगी है। आर्टिकल 356 के अन्तर्गत राष्ट्रपति इस तरह की रिपोर्ट मांग सकते हैं। बिहार के राज्यपाल कभी कभी अपनी बात कह जाते हैं। 25 अक्टूबर 1974 को बम्बई में भाषण करते

हुए बिहार के राज्यपाल ने कहा मैं उद्धृत कर रहा हूँ :

"Mr. 'Bhandae said today that the present situation in Bihar could have been averted if his public statement, a year ago, about corruption in the State had been acted upon."

बिहार के राज्यपाल कल तक हमारे साथी थे। वह सतारूढ़ दल से सम्बन्धित रहे हैं। उन्होंने चुनाव नहीं लड़ना है। उन्हें कुर्सी प्राप्त नहीं करनी है—वह तो कुर्सी पर विराजमान हैं और वहां से यह बात कह रहे हैं। धरंचक परिवर्तन के दिन उन को आत्मा चुन नहीं रही और उन्होंने कहा

"I had predicted and warned about the present situation in Bihar a year ago."

बिहार के राज्यपाल ने जो चेतावनी दी थी, वह सही साबित हो रही है। यह केवल एक व्यक्ति का करिष्मा नहीं है। वह प्रतिक्रियावाद को सांठ-गांठ नहीं है। यह ठोक है कि जय प्रकाश नारायण आज व्यक्ति नहीं रहे हैं, बल्कि वह बुनियादी परिवर्तन को दुर्दम्य आकांक्षा के प्रतीक बन गये हैं। 73 साल की उम्र में, हटन शरीर के जय प्रकाश नारायण को एकान्त-वास से सड़क पर घोट कर लाने की परिस्थितियां पैदा करने के लिए जिम्मेदार हैं। जय प्रकाश नारायण का पद नहीं चाहिए अगर वह पद लौजुन होते, तो जब नेहरू जी ने उन्हें सरकार में शामिल होने का निमंत्रण दिया था, तो शर्तें लगा कर उस निमंत्रण को ठुकरा न देते ... (शुबबसान) यह लिखा हुआ है। मुझे मालूम है। लेकिन जय प्रकाश नारायण ने कहा कि पहले आप समाजवाद में अपनी निष्ठा घोषित कीजिए, तब मैं शामिल हो सकता हूँ। नेहरू जी ने कहा कि शर्तें मत लगाइये। जय प्रकाश नारायण हट गये ?

### [श्री अटल बिहारी वाजपेयी]

आज कौन सी बेवैरी दिल में कौन सा बलबला, जय प्रकाश नारायण को इस उद्यम में सरकार से जूझने के लिए प्रेरित कर रहा है? मैं अपने कांग्रेसी मित्रों से कहना चाहता हूँ कि वे इस को समझें। समय हाथ से निकल रहा है। बिहार के आन्दोलन को बिहार में ही समाप्त करने का प्रयत्न होना चाहिए। बिहार के आन्दोलन को समाप्त करने के लौकतांत्रिक रास्ते ढूँढ़े जा सकते हैं। प्रधान मंत्री विधान सभा को भंग करने को प्रतिष्ठा का सर्वाङ्ग न बनायें। प्रधान मंत्री जबरन चाहती हैं, तब किसी भी विधान सभा को तोड़ देती हैं—जब चाहती हैं, तो किसी भी विधान सभा को मूच्छित कर देती हैं। उन्होंने पिछले लोक सभा को एक साल प हलैतोड़ दिया। यह लोक सभा भी एक साल पहले टूटोगी, इन बात का खतरा है। हमारे कांग्रेसी मित्र कहते हैं कि प्रधान मंत्री को अधिकार है कि जब चाहे लोक सभा को तोड़ दें। अगर प्रधान मंत्री को लोक सभा को तोड़ने का अधिकार है, तो जनता को भी विधान सभा भंग करने की मांग करने का अधिकार है। प्रधान मंत्री से बड़ी जनता और अगर जनता की राय के बारे में आप सोचें, तो आपीनियन पील कर लीजिए। अभी फैसला हो जायेगा। हम नहीं चाहते कि सड़कों पर क़ैपना हो।

**श्री राम सहाय पांडे :** 1976 को हो जायेगा।

**श्री अटल बिहारी वाजपेयी :** तो फिर 1976 तक विधान सभा स्थगित करने की बात मान लीजिए (बराबरान) आप मानेंगे। गुजरात में आखिरी रात तक आप कहते रहे कि विधान सभा को भंग नहीं किया जायेगा लेकिन आप को झुठला पड़ा और विधान सभा भंग करनी पड़ी। आज मैं कहता हूँ कि बिहार की विधान सभा भी भंग होगी। आप को सद्बुद्धि आयेगी, इस में हमारा विश्वास है।

अगर आप को अपने बारे में विश्वास न हो, तो मैं नहीं कह सकता हूँ।

आज देश गहरे संकट में है। पुलिस को जनआन्दोलनों को दबाने के लिए मत उकसाइये। पटना के अलावा दिल्ली 4 तारीख को जो कुछ हुआ, वह हमारी आँखे खोलने के लिए पर्याप्त होना चाहिए। क्या शान्तिपूर्ण बन्द कोई अपराध है?

क्या बम्बई कांग्रेस ने शिव सेना के माथे मिल कर बम्बई बन्द का आह्वान नहीं किया था? कांग्रेस अगर बम्बई बन्द का आह्वान करे तो ठीक है और जनसंघ दिल्ली में करे तो अपराध है? दिल्ली 25 हजार पुलिस के जवान तैनात कर दिए गए राजीव गाँधेन में पुलिस मन्दिर में घुस गई। ये कपड़े हैं खून से लथाम ये देखिए, 86 साल का पुजारी जो मुन नहीं सकता जो बोल नहीं सकता, उस पर डकैती का आरोप लगाया गया। ये उस के रक्त से सने हुए कपड़े हैं।

**श्री शंकर बहाल सिंह (चतरा) :** प्वाइंट ऑफ ऑर्डर। देखिए यह काम रोकें प्रस्ताव बिहार के बारे में है और यह प्रदर्शन दिल्ली के बारे में कर रहे हैं। समय नहीं बरबाद करना चाहिए। इन को चाहिए कि विषय पर रहें।

**श्री अटल बिहारी वाजपेयी :** सभा प्रति महोदय, दिल्ली बन्द का भी हवाला दिया गया है। दिल्ली और बिहार एक ही जंजीर का दो कड़ियाँ हैं।... (बराबरान)... सेल्स टैक्स के इंसपेक्टर भेज कर, इनकम टैक्स के इंसपेक्टर भेज कर, यूड इंसपेक्टर भेज कर दूकानें खुलवाने की कोमिशन की गई। जिन्होंने दूकानें नहीं खोलीं उन पर मुहदमा चलाया जा रहा है। यह तरीका नहीं है जनता को दबाने का। ये तरीके छोड़ दीजिए। लोकतंत्र के रास्ते पर वापस आइए। लेकिन अगर आप लोकतंत्र को तोड़ने पर तुले हुए हैं, ...

**SHRI K. NARAYAN RAO** (Bob-bill): On a point of order. When a material or object is exhibited in the House which reflects seriously on the Government in respect of maintenance of law and order, should not the Member seek the permission of the Chair? Where is the authenticity that this is exactly the same thing? It might have been a fabricated one. This is a very important point so far as the procedure is concerned. If it is sought to be laid without the permission from the Chair, it is wrong and should be discouraged at all costs.

**सभापति महोदय :** इस बारे में पहले मुझसे कुछ नहीं कहा गया और यह आप का प्राइंट आफ आर्डर नहीं सजेबन है।

वाजपेयी जो आप 35 मिनट ले चुके हैं। अब समाप्त करें।

**श्री अटलबिहारी वाजपेयी :** अगर ये टोकाटोकी न करते तो मैं अब तक खत्म कर देना। मैं समाप्त कर रहा हूँ।

आखीर में मैं अपने कांग्रेसी मित्रों से अमीन करना चाहता हूँ देश इस समय अराजकता के कगार पर खड़ा है। हमारे सामने अधिक विकल्प नहीं हैं। समस्याओं के लोक-नायक हन अगर बूढ़ना है तो फिर किसी को प्रतिक्रियावादी और किसी को प्रगतिवादी कह कर, देश को बांट कर राष्ट्र की सामूहिक शक्ति को वर्तमान संकट के ऊपर विजय प्राप्त करने के लिए नहीं लगाया जा सकता। अभी समय है। हम चेतों बिहार की उलझती हुई समस्या का हल निकालने के लिए बैठें। मैं चाहता हूँ कि प्रधान मंत्री और जय प्रकाश नारायण फिर से मिलें। लेकिन कम्युनिस्ट पार्टी यह नहीं चाहती। क्यों कि वह जानती है कि कांग्रेस पार्टी और जय प्रकाश नारायण की लड़ाई चलती रहेगी तो कम्युनिस्ट पार्टी पर कांग्रेस पार्टी की निर्भरता बढ़ती रहेगी। इसलिए देशभक्ति का तकाजा है, लोकतन्त्र का तकाजा है कि हम इस गश्ती को सुनक्षोएँ। अभी भी रास्ते निकल सकते

हैं। लेकिन दमन का तरीका छोड़ना होगा। सरकार को सहानभूति के साथ आंदोलन से निपटने और जय प्रकाश नारायण से सम्मान के साथ वापस करने का संकल्प करना होगा। यह आंदोलन या तो बिहार में सम्मानजनक समझौते से हल होगा, नहीं तो यह आंदोलन सारे देश में फैलना। इस कोई रोक नहीं सकता।

**SHRI K. HANUMANTHAIYA** (Bangalore): I have very carefully listened to the points made by five Leaders of the Opposition. These speeches highlighted the repressive measures alleged to have been taken by the governmental authorities. Some speakers made very strong speeches against the Prime Minister. One of the opposition leaders made a strong speech against Mr. J. P. Narain also. What is facing the country is a crisis in the form of a mass movement in Bihar. This movement is going on for the last 8 months. All the steps that we in the Government have taken have not been able to suppress the movement, nor is the movement led by Mr. J. P. Narain able to get the Assembly dissolved or the Ministry dismissed. It looks to me that there are two forces one immovable and the other irresistible. Therefore, when the irresistible meets the immovable you cannot claim victory for one side or the other.

I cannot ignore this crisis. However much I may disagree with the methods adopted by Mr. J. P. Narain's movement I cannot just dismiss it as a matter of no consequence. Nor am I prepared to impute any bad motive or unpatriotic motive to Mr. J. P. Narain. I agree with Mr. Mishraji when he said that he is a loknayak. With equal generosity he has to agree that you, the leaders of the opposition, with full hearted support praised Mrs. Indira Gandhi when Pakistan war was won. On that day I heard the speeches in the Central hall. Great speeches were made by the leaders of the opposition.

SHRI S. A. SHAMIM: And one independent, that is me..

SHRI K. HANUMANTHAIYA: Tears of joy came to my eyes because behind those speeches were intense patriotism, large heartedness and the ability to look at things with a sense of proportion.

This Bihar agitation is also a kind of danger that we face so far as the democratic processes in the country are concerned. It is not a question of repeating arguments, infinitum in consonance with party lines. These partylines, go parallel. they never meet. Therefore it is impossible to solve this crisis with a rigid party position that each one of us are taking. If the lines are a little bent towards one another, then a meeting ground will appear. And it is that generous patriotic attitude which must guide all our thinking, speaking and action. If J. P. Narain is lok nayak please remember that Mrs. Indira Gandhi is Bharat Ratna and her services to the country are in no way less than that of J. P. Narain. Please remember that for three generations three great persons in that family have served this country. To talk lightly of her, to abuse her, to make fun of her, is not consistent with the right stand that the leaders of the opposition of this country ought to take.

Therefore, let us forbear accusations and counter-accusations. What is the way through which we can bring about a settlement? The hon. Leader of the Congress (O) Mr. Mishra ji in the concluding part of his speech made two suggestions. One is to withdraw the police—Central as well as reserve. The second, is to appoint a commission of enquiry to see how far police actions have been in excess of requirements. These are the two concrete suggestions which he made. Let us forget the adjectives used against the Congress and the Congress party leader. I have no hesitation in accepting the proposal made

by the last speaker, Shri Vajpayee, that a way must be found in order to settle this crisis.

19 hrs.

I am a Congressman but I cannot think exactly on party lines I am thankful to the leaders that they have given me a certain latitude. From the first to the ninth of this month I was in Karnataka State and I had occasion to address dozens of meetings. We celebrated 'autsav' the day on which Karnataka came to be formed. I am in great demand as I played a leading role in the formation of Karnataka. On the first day nearly 50,000 people had gathered—and I felt the sense of it—whenever Jayaprakash Narayan's name was mentioned there was thunderous applause. In other meetings also I found that people are in sympathy with him, I do not certainly say the whole State is in his favour, I am not given to exaggeration. After you made me the Chairman of the Reforms Commission for four long years, I have learnt the way of assessment. not of exaggeration or minimising anybody's importance. Even in the far-off South there is a feeling that what Jayaprakash Narayan is doing is right in its objective.

Some of us do not agree with the ways he is following. Therefore, the opposition parties who have pleaded for him, who have supported him and who have praised him have to play the great role for bringing, what is called, your good advice to bear upon him. May be the precedents that have been laid down by this Government—with some of them I do not agree and with some of them I agree—we might have done something for our party advantage. So, has it been the case with many other political parties in an hour of crisis. These are the human failures of political leadership. Let us generously keep all the accusations of personal advantage taken by a particular leader or political party

aside and apply our mind to the problem that besets Bihar.

I appeal to the patriotic fervour of my compatriots in this House. These are the days of inflation and economic difficulties. Everyone of you will agree that production is the royal solution for these difficulties. We must not do and encourage anything which may impede production in this country. You will agree, however justified you may be in launching bunds, gheraos and strikes that production suffers and that patriotic nation should countenance any step that impedes production and aggravates inflation and scarcity of commodities. From this point of view, all of you have to apply your mind patriotically in order to solve this problem. None of you have directly, at any rate, supported the stand of Jayaprakash Narayan in the matter of dissolution of the Assembly or dismissal of the Ministry. I personally believe as a student of the Constitution that the way to change must be one of the persuasion, and not one of pressure, coercion or demonstration. We have a Constitution which allows a change every five years. We cannot afford to be impatient and ask for a dissolution of the Assembly. I feel happy and welcome if anyone of you from the Opposition Parties becomes Prime Minister. But, then this lesson of dissolution and dismissal will be repeated *ad infinitum*. We get into a vicious circle of destruction of Democracy. So you have to persuade Shri Jayaprakash Narayan not to push this country into that circle. Leave these two matters, namely, dissolution of the Assembly and the dismissal of the ministry in the hand of the Congress Party. It is not that we are in admiration with the Ministry in Bihar; it is not that we are in great admiration with the doings of many members of the Assembly. These things are happening not only in Bihar, but also I know personally, in other States. I have been appealing to the Congress Party that they should be strong not on the

basis of malpractices but on the basis of truth and on the basis of good conventions and good standards. I am one of the many who say that.

SHRI SHYAMNANDAN MISHRA: You had gone on fast against corruption in your State or elsewhere.

SHRI K. HANUMANTHAIYA: Do not repeat it. Of course, repetition loses its value.

SHRI SHYAMNANDAN MISHRA: Then tell us something as to what you propose to do.

SHRI K. HANUMANTHAIYA: Even to day, it is not a mere statement I am making here. I have been talking to my colleagues in the Congress in the Karnataka State that the political atmosphere has to be purified. So, the only way left open to me, as a Member of the Party, is to plead publicly and privately Gheraos and demonstrations are things that are out of place under the structure of a constitutional Government. Shri Jayaprakash Narayan is up against corruption. I am equally so. In fact, no member of the Congress Party is in favour of corruption. (*Interruptions*). Please do not laugh. Can you point out any Congress Member who gets up and says 'Yes, let here be corruption'?

The Administrative Reforms Commission considered this question. It recommended the institution of Lok pal and Lokayukt in order to tackle the corruption at the higher levels. A Bill was also introduced in Parliament.

SHRI ATAL BIHARI VAJPAYEE: Then why was that Bill not passed.

SHRI K. HANUMANTHAIYA: I am appealing to this House and the Government also in this regard. The Bill is pending consideration for the last 3½ years. It has not been passed in this House. It is now pending. May be, Government has not been able

[Shri K. Hanumanthaiya]

to find time for it. I do not know the reason. Let Shri Jayaprakash Narayan take this as one of the issues. We have to find ways of confronting corruption with appropriate measures. If we shout all the time against corruption, we will have merely wasted our lungs, and we will not have taken any effective steps. If the Opposition Party shows some ways of eradicating corruption from public life, we are prepared to consider them also. There are two suggestions that have already been made by Shri Shyamnandan Mishra, the leader of the Congress (O). One is that there must be a Commission of inquiry and the other is that there must be withdrawal of Central police forces from there.

You keep those two points.

Another point I make is this. All of us are agreed on electoral reform. Jaya Prakash Narayan has highlighted the problem of electoral reform. It is not necessary for anybody to tell us this. We know that the electoral system has lent itself to over-spending, to corrupt ways and to questionable methods. May be many a time we are not able to prove it legally in a court of law. But actually this system has come to acquire many bad characteristics. The Prime Minister has also announced that she is very particular about reforming the electoral system. You are all equally of the same opinion. The method suggested by some is that all the political leaders, ruling and Opposition should sit together and evolve a formula. It has proved to be an impossibility. Let us recognise the fact that each one of us has his own views, unchangeable views in fact. That is the way politics is being conducted in this country. We have not followed the line of thinking in a big way, but in a partisan way. For example, the CPI leader who spoke made so many allegations against Jaya Prakash Narayan. If we scrutinise their history, we can level an equal number of charges

against them. In fact, I am personally of the views that if the CPI had taken to a higher level of preaching ideology and not attack persons, they would have made much more progress. I have been seeing this; one of their strategies is that if anybody disagrees with them, they condemn him wholesale, attack him in all possible ways. These are not the ways which will strengthen the ideology of the Communist Party. On the other hand, it will produce such a revulsion that they will gradually lose. What are they now? Instead of being the Opposition Party, they have become a party of position. They want a position with the Congress. They want an advantageous position for their own purposes. Therefore, do not try to create the impression that we could be misled by the accusations you make against Jaya Prakash Narayan. If you really want to solve the crisis that has overtaken Bihar cease abusing Jaya Prakash Narayan.

SHRI RAMAVATAR SHASTRI (Patna): We have never personally abused J.P. We say his ideology is very dangerous. That is not abusing him.

SHRI K. HANUMANTHAIYA: Here are two persons involved. If your Jaya Prakash Narayan is Loknayak, our leader is Lok Sabha Nayak. Please keep this in mind. It is not that she has posed herself as the leader. The country has shown by constitutional methods that it has unquestionable confidence in her. Therefore, she is there. We cannot just dismiss her. She will not quit her position next month or next year. She is a permanent entity.

SHRI SHYAMNANDAN MISHRA: Permanent entity?

SHRI K. HANUMANTHAIYA: Permanent entity in the sense that offices may come and offices may go, but her leadership cannot be minimised and her influence in the country cannot be wished away. She is there. I have

great regard for Jaya Prakash Narayan. Every one of us who is interested in restoring normalcy in Bihar must try to bring these two persons together; I make an appeal also to my Party and to my leader. We were able to come to an understanding with Bhutto who was the arch enemy of the country, who was the personification of communal fanaticism which took the shape of Pakistan and war. When we have come to an agreement with such a person, it stands to reason—I do not say much more—that we have to come to an agreement with Shri Jayaprakash Narayan. And when he comes here, if you encourage him, incite him, to more demonstrations and agitations, an agreement cannot be arrived at. It is in a spirit of patriotic fervour, in a spirit of co-operation that these two persons have to approach one another and see that a settlement is arrived at. It is not very difficult. If I understand the stand of opposition political parties, they are interested only in these two issues: withdrawing the police—

**SHRI SHYAMNANDAN MISHRA:**

That is with regard to the incident on the 4th, but about the basic issue it is not so.

**SHRI HANUMANTHAIYA:** Do not explain it away; stick to a position. These two things can be easily agreed upon, provided Shri Jayaprakash Narayan withdraws his movement. Mahatma Gandhi, when he wanted to negotiate with the Viceroy, he withdrew the movement on some occasions to negotiate. Shri Jayaprakash Narayan, who claims to be the follower of Mahatma Gandhi, cannot negotiate with a baton in his hand, figuratively speaking. He has to see that a calm and peaceful atmosphere is established before cordial talks take place. Therefore, as soon as he makes up his mind to come to a settlement, the first thing is for him to create a happy atmosphere. It is that the movement has to be withdrawn. The

people of Bihar have to be saved from the sufferings they are undergoing, from the deprivations they are undergoing. It is a patriotic service in itself. I am sure a way can be found through the good offices of the opposition parties and others to find a solution. It becomes an impossibility if we try to exploit this situation, this crisis, for our own political purposes or party purposes. Here is an issue as important as external war. We have to rise to the occasion even as we did during the Pakistan war.

Sir, some people were saying that there is Ram and there is Ravan and so on. In India we now have an enemy; it is a four-headed enemy, namely, corruption, casteism, inefficiency and dishonesty. Nobody can deny it. I do not take information from anyone else; I am directly in touch with the people. If there is a referendum in any place, they will all vote for this and say, "Yes; these are the evils existing." Not that anyone will come and do things better. We have seen the performance of coalition ministries headed by opposition political parties between 1967 and 1971. Therefore, your record also is before the people. Let us not accuse one another of any malpractices *per se*. We have to turn a new chapter. We have to magnanimously forget the past and sit together, with new outlook and imbued with a sense of mission to establish peace and progress in this country. This is my humble opinion.

The Government may not accept my suggestion, but I venture to suggest that these two proposals of mine, a Commission to reform the electoral system and the appointment of Lokpal and Lokayukt may be subjects of discussion, negotiation and settlement between these two great leaders.

\***SHRI J. MATHA GOWDER** (Nigiris): Mr. Chairman, Sir, in the State of Bihar Shri Jayaprakash Narayan



[Shri J. Matha Gowder]

is in the vanguard of people's agitation. At the very outset, I would like to point out that it is not proper for the ruling Congress Party and the Prime Minister of the country to say that this mass movement is being spearheaded by reactionary forces in the country, just because some Opposition Parties have joined this movement or some Opposition Parties have extended their support to this movement. If the Prime Minister is going to be persistent in saying that any agitation against the ruling party is reactionary, does that in any way mean that the ruling Congress Party alone is progressive and all others in the country are reactionary? If that criterion is the yardstick, in 1959 when Shrimati Indira Gandhi was the President of the All India Congress Party, she and her party did make an all-out effort to dislodge the duly elected C.P.I. Ministry in Kerala under the leadership of Shri Namboodripad. Applying the same yardstick of Bihar movement, could we not say that Shrimati Indira Gandhi was also a reactionary at the time when she spearheaded the movement for the removal of Namboodripad Ministry in Kerala? I refer to this because there cannot be this kind of universal application of the principle of reactionary forces spearheading mass movement; in a democracy it is likely to recoil on the ruling party also some day or the other.

One should see who is conducting this movement. The very name of Jayaprakash Narayan evokes a feeling of reverence throughout the length and breadth of the country. When the news appeared in the Press that J. P. had been beaten by the police on the 4th November, the entire nation was upset. If something bad had happened to J. P., I am sure the entire country would have been in flames. On the 5th November, the Police encircled J. P.'s house and he was imprisoned in his own house.

Naturally the people wanted to know whether this is a democratic country. But the ruling Congress Party announced that this step had been faken to give protection to J. P. On 5th November, J. P. could not go anywhere because of the Police guard around his house. Could there be any thing more shameful than this in a democratic country? Even during the days of oppressive British rule, this had not happened. The entire city of Patna was barricaded, as if there was going to be an invasion from an inimical foreign country. Were the Chinese or Pakistanis going to enter Patna that day? On the other hand, the people born in this country, more especially the people born in the State of Bihar could not enter Patna that day.

If the Government had not become nervous about JP's movement, why did they barricade the entire city of Patna? The Government had surely felt that if such a barricade was not there, the people would certainly have made J.P.'s movement a resounding success that day. This was the fear that goaded the Government to barricade the city of Patna on that day.

I do not advocate the theory that a duly elected Assembly should be dissolved just because some people voice such a demand. Just because an opposition party demands the dissolution of a State Assembly or even the Parliament, the Government need not necessarily concede to such a demand. But, here in the case of Bihar, who has started this demand? Just because of ever-spreading corruption in the State, J. P. started this popular movement. The Prime Minister could have invited him for fruitful talks at the initial stages of this mass agitation. If this had been done, the situation there would not have worsened so much. But, in the initial stages, it became a question of prestige for our Prime Minister. In the case of some ordinary leader she could have entertained this attitude. But in the case of J. P. this should

not have become a prestige issue for the Prime Minister. After all, she is not just the leader of the ruling Congress Party. She is the Prime Minister of the entire nation; she is the leader of the people of our country.

Shri R. D. Bhandare, the Governor of Bihar, bemoaned in Bombay last week that if his references to widespread corruption in Bihar, made by him immediately after assuming the Office of Governor, had been taken note of seriously, this unhappy situation could have been averted. What happened then? Shri Bhandare was summoned to Delhi and scornfully treated. As he was a Party man and as he was interested to safeguard his new Office, he resiled from his stand. I would like to know whether he also became a reactionary just because he referred to all-pervasive corruption in Bihar. Similarly, have some Congress Party M. L.As, who are supporting J. P., become reactionaries? Recently, a prominent leader of the Congress Party met J.P. in his house. Has he also become a reactionary? When J. P. was in Delhi 5 lakhs of people gathered to hear him. At Ludhiana, more than 10 lakhs of people had gathered to hear him. Wherever J. P. goes, he draws huge crowds. Have they all become reactionaries? At this rate, in our country not even 10 per cent of the population would be progressive, if the Prime Minister goes on saying "everyone opposing the ruling party is reactionary". But the people of the country know who is progressive and who is reactionary in our country. I would also like to point out with all the force at my command that the Government would not be able to control the situation, with this attitude. The Government will be day-dreaming if they think that Police repression will crush J. P's movement; in fact, a great leader like J.P. is not going to be cowed by this kind of Police repression.

Here, I would like to quote from yesterday's issue of *National Herald* a news item:

Six parties including the Anna DMK, Congress and CPI in Tamil Nadu have come together to organise a campaign to fight the Bihar-type movements and protect democracy, a report from Madras says.

Shri Hanumanthaiya and the C.P.I. leader, in their speeches, emphatically stated that the Bihar Assembly should not be dissolved, in the interest of democratic institutions in our country. This is in consonance with the news that I have referred to just now. But I would like to condemn the perpetuation of one-party rule in a democracy and also the denial of rightful chances for the opposition parties in the governance of the country. In Kerala there is the coalition Government of the C. P. I. and the Congress Party. Only in Tamil Nadu a full-fledged Opposition Party, i.e. the D. M. K. is in power. If the Congress Party and the C. P. I. join hands to agitate against the ruling Opposition Party in Tamil Nadu, do they not become reactionary forces by the same token which is being applied in Bihar now? So far as Tamil Nadu is concerned, the Congress Party is reactionary, the C. P. I. is also reactionary.

We in Tamil Nadu are not afraid of such agitations; we will fight in a democratic manner.

I would like to emphasise here that the policy of the ruling Congress Party varies from state to state. The Prime Minister has not taken the ruling party on the right track throughout the country. The leaders of the ruling party are known for making contradictory statements. That is why the country has gone to dogs. I have no hesitation in saying that so far as the ruling party is concerned, the Party is more important than the nation, and in the case of Congress Party leaders, power is more important than the party. Naturally, democracy is in peril in our country. The intolerance of ruling party towards Opposition Parties, especially in a democracy, is surely leading the country into chaos. The ruling party cannot

[Shri J. Matha Gowder]

tolerate one Opposition Party in the seat of power; in a democracy all the political parties can aspire for the seat of power. If J.P.'s agitation against the ruling party in Bihar is reactionary, then naturally such agitations against the ruling party anywhere in the country, whether the ruling party is Congress or any other Opposition Party, is reactionary.

As I stated just now, the Prime Minister is the leader of the Nation; she is not just the leader of one political party. She should not hesitate to act justly and judiciously whenever a situation demands. The leader has failed to take the people of the country on the right path. She should not have made it a prestige issue in the matter of initiating discussions with J. P. at the very beginning of this agitation. For today's unfortunate situation in Bihar, the Congress Party alone is responsible, not other Opposition parties. Do not blame the Opposition Parties for all the miseries of the people of Bihar.

I would appeal to the Prime Minister that she should act as a leader of the Nation and not as a leader of the political party.

**श्री विभूति मिश्र (मोतीहार) :** सभापति महोदय, बिहारी सतसई में एक दोहा है: "कहलाने को एकठ रहत, अहि मयूर मृग वाघ, जगत तपोवन सोकिये: कि दी-घ दाघ निदाघ।" इस का अर्थ यह है कि तपोवन में जेठ की तप्त घूप के कारण सांप, मृग, मयूर और वाघ सब इकट्ठे हो जाते हैं, क्योंकि उन को घूप से खतरा रहता है। इस का क्या कारण है कि सारी पार्टियां कांग्रेस के खिलाफ इकट्ठी हो गई हैं लेकिन आपस में उन का मेल नहीं है। मैं प्रथम बाबू से पूछना चाहता हूँ कि जब जब पार्टियां इकट्ठी हैं तो फिर पतली एम्बरली कास्टीटियनरी के चुनाव के संबंध में कांग्रेस (प्रो) और सोशलिस्ट पार्टी में श्री रमार्पति सिंह और श्री रामानन्दन सिंह के

हाई कोर्ट में मुकदमा क्यों चल रहा है। क्या इन पार्टियों में कोई मेल है?

वहाँ तक श्री जयप्रकाश नारायण का संबंध है जब संविधान बन रहा था, तो श्री जय प्रकाश नारायण की पार्टी के लोगों ने उस का बहिष्कार किया और कहा कि हम संविधान बनाने में भाग नहीं लेगे। जब संविधान बन गया, तो 1952 में सोशलिस्ट पार्टी ने चुनाव लड़ा। उन को उम्मीद थी कि बिहार सरकार मेरे हाथ में आ जायेगी। जब ऐसा नहीं हुआ, तो वह बीरागी, भूखानी, जोदन-दानी और ग्राम दानी बन गये। उसी बाद वह सर्वोपवादी हो गये। मैं समझता हूँ कि सर्वोदय नहीं होना चाहिए, क्योंकि गांधीजी ने कहा था कि सर्वोदय में सब धनी होंगे—गरीब भी धनी होंगे और विड़ला भी धनी होंगे, इसलिए प्रत्येक होना चाहिए नीचे वालों को ऊपर उठाना चाहिए। वह इस आंदोलन में कैसे चले आये, यह पता नहीं है।

उन्होंने पांच मिनिस्टर्स के बारे में कहा कि वह बड़े ईमानदार हैं। और फिर एक हफ्ते में ही उन्होंने अपनी बात बदल दी और कहा कि वे ईमानदार नहीं हैं। जिस आदमी का अजमेंट इतनी जल्दी जल्दी बदल जाये, हो सकता है कि किसी दिन वह इन लोगों के आंदोलन का नेतृत्व भी छोड़ दे। इसलिए हम लोगों को उन्हें सुझाव देना चाहिए कि आप का यह रास्ता उचित नहीं है और मैं समझता हूँ कि वह समझ भी जायेगे। प्रधान मंत्री के परिवार के साथ उन का ब्रह्मपुराना सम्बन्ध और रिश्ता रहा है। हो सकता है कि वह पुराना रिश्ता और सम्बन्ध किसी दिन फिर खूब जाये। तो फिर ये लोग कहाँ रहेंगे।

श्री वीर के लिए मन्त्र लीजिए कि अगर आज बिहार विधानसभा को बंद कर दिया जाये, तो ये लोग आपस में लड़ने लगेगे, सुना कि लिए। डा. लक्ष्मण वर्माजी से श्री सतसई

होने लगेंगी। वास्तव में छात्र संघर्ष समिति कुछ नहीं है। विभिन्न पोलिटिकल पार्टियों के विद्यार्थी बहका दिये गये हैं और वे छात्र संघर्ष समिति में शामिल हो गये हैं।

श्री बिहार का रहने वाला हूँ और मैं वहाँ की सारी स्थिति को जानता हूँ। क्याम्बामू की पार्टी के अधिकतर सदस्य उस को छोड़ गये हैं, सिर्फ दो चार भावनी बच गये हैं। हो सकता है कि क्याम्बामू भी किसी दिन हमारे साथ चले आयें। वह कहते हैं कि चुनाव में कम खर्च होना चाहिए उन से पूछिये कि मेरे चुनाव में कितना खर्च हुआ। विरोधी पार्टियाँ भी चुनाव में खर्च करती हैं। भाषी प्रधान मन्त्री जी ने एक भाषण में कहा है कि विरोधी पार्टियों के पास पैसा कहाँ से इतना पैसा आता है। वे चुनाव में कांग्रेस से ज्यादा खर्च करती हैं।

श्री क्लेवर मिश्र (इलाहाबाद) : इस बारे में एक पार्लियामेण्टरी प्रश्न होना चाहिए।

श्री विभूति मिश्र : आप लोगों का कम खर्च नहीं होता है। मैं मानता हूँ कि चुनाव में सुधार की जरूरत है।

श्री बाजपेयी ने मोतीहारी में भाषण दिया। उन की पार्टी के भावनी हमारे धाने के रखने वाले हैं। वह मीसा के अन्तर्गत जेब में थे।

श्री बाजपेयी ने कहा कि वह उन से मिलना चाहते हैं। डिस्ट्रिक्ट मैजिस्ट्रेट ने कहा कि कोई एतराज नहीं है और उन को छोड़ दिया।

श्री छटल बिहारी बाजपेयी : नहीं छोड़ा। उन्हीं बाद में इजाजत वापस लेली।

श्री विभूति मिश्र : श्री बाजपेयी डिस्ट्रिक्ट मैजिस्ट्रेट के घर से डेढ़ मील की दूरी पर

भाषण कर रहे थे। उन्होंने कहा कि हमारे भादमियों को नहीं छोड़ा।

श्री छटल बिहारी बाजपेयी : मैंने छोड़ने की बात नहीं कही।

श्री विभूति मिश्र : उन को विस्वास नहीं हुआ। इन्होंने कहा कि हमारे भादमी को यदि नहीं छोड़ते हैं . . . .

श्री छटल बिहारी बाजपेयी : गलत बात है। मैंने जो कहा वह मैं बताता हूँ। . . . (अवधान) : . . . . सभा ति जित्ति मेरे ही सामने गलत बयानी हो रही है। मैंने कहा कि मैं छोड़ने की मांग नहीं कर रहा हूँ, मैं तो मुलाकात की मांग कर रहा हूँ। डिस्ट्रिक्ट मैजिस्ट्रेट ने पहले मुलाकात की इजाजत दे दी फिर वापस ले ली। इससे झगड़ा शुरू हुआ। . . . (अवधान) . . . .

सभापति महोदय : मिश्रा जी, आप उनसे मत कहिये, मुझ से कहिये। यह डायलॉग मत कीजिये।

श्री विभूति मिश्र : उसके बाद इनके मन में क्या हुआ, एकदम मतवाले हाथी के जैसे मंच पर से चले और इनके पीछे पीछे लोग चले। लोगों को मालूम हुआ कि बाजपेयी जी पायल हो गये या क्या हो गया इनको? कुछ तमाशबीन लोग पीछे पीछे लग गये। डिस्ट्रिक्ट मैजिस्ट्रेट के बंगले पर गये जो डेढ़ मील की दूरी पर है।

सभापति महोदय : मिश्रा जी से मैं यह अर्ज करूँगा कि यह पागल लफज जो आपने इस्तेमाल किया उसे वापस ले लें। मेरी दरखवास्त है आपसे। वह मांग नहीं कर रहे हैं और मैं जानता हूँ कि आप भी यह नहीं कह रहे हैं, लेकिन जिस तरह से आपने कोट किया, मैं आपसे यह दरखवास्त करूँगा कि उस कोर्टेशन में आप यह लफज पागल न लायें तो ज्यादा अच्छा होगा।

**श्री विभूति मिश्र :** जो लोगों ने मुझ से कहा वही बात मैं कह रहा हूँ। अपनी बात नहीं कह रहा हूँ।

अब वहाँ से डेढ़ मील की दूरी तक ये चले और इनके पीछे पीछे लोग चले। डिस्ट्रिक्ट मैजिस्ट्रेट के बंगले का घेराव कर दिया। डिस्ट्रिक्ट मैजिस्ट्रेट वहाँ बाल-बच्चों के साथ रहते हैं और ऐसी दूरी पर वह बंगला है कि कोई पांच गांव गिराव वहाँ नहीं है। खाली आफिशियल क्वार्टर हैं। वहाँ पर इन के साथ लोग गये। बहुत भदी भदी बातें कहीं, डिस्ट्रिक्ट मैजिस्ट्रेट को भदी भदी बातें कहीं, प्रधान मंत्री की भदी बातें कहीं ....

**एक माननीय सदस्य :** किसने ?

**श्री विभूति मिश्र :** जो इनके साथ गये थे, उन्होंने। बँजनाथ चौधरी इनके साथ के हैं। मैं चाहता हूँ कि इस मामले की एन्क्वायरी बँजनाथ चौधरी के जिम्मे कर दी जाये, वह जांच करके बतावें कि क्या बात हुई थी। मैं बँजनाथ चौधरी को ईमानदार आदमी नम्बर 1 मानता हूँ। उन्हीं के जिम्मे यह काम दे दिया जाय जांच करने का कि भाली दी या नहीं ?

**श्री अटल बिहारी वाजपेयी :** ठीक है। जो बँजनाथ चौधरी का फैसला होगा वह हम मान लेंगे। अगर हमारी गलती होगी तो हम उसके लिये क्षमा आचना कर लेंगे।

**श्री विभूति मिश्र :** अच्छा, हमें कहने दीजिये।

डिस्ट्रिक्ट मैजिस्ट्रेट उस समय बाहर थे। वे बचारे दौड़े हुये आये। वहाँ उनके घर का घेराव किया हुआ था। उन्होंने बड़ी आरजू बिनती की। उनको लोगों ने घेरा। डिस्ट्रिक्ट मैजिस्ट्रेट ने मुझसे कहा कि जिस परिस्थिति में मैं पड़ गया अगर उस परि-

स्थिति में गोली चलती तो मेरे बंगले पर बहुत से आदमी मारे जाते। उन्होंने क्षमा याचना इन लोगों से की। उनकी गाड़ी के पहिये की हवा निकाल दी गई। अन्त में किसी तरह से मना करके हटाया। रात को ये जेल में चले गये। यह उसने इसलिये किया कि आगे कोई घटना न हो। रास्ते में इनके जो आदमी थे वह छूटे हुये थे और इनको मिल गये थे। फिर इनको डिस्ट्रिक्ट मैजिस्ट्रेट के बंगले पर जाने की जरूरत नहीं थी।

**श्री अटल बिहारी वाजपेयी :** आपको मालूम नहीं है।

**श्री विभूति मिश्र :** आप मुझे कहने तो देते नहीं। मैं चार बार उसके पास गया। मैंने मालूम किया। मैं अपनी बात कहता हूँ। आप घरगाने क्यों हैं ?

**सभापति महोदय :** मिश्र जी, आप उनसे क्यों उलझते हैं ? आप मुझ से बात कीजिये।

**श्री विभूति मिश्र :** आप इनको कंट्रोल क्यों नहीं करते हैं ?

मैं यह कह रहा था कि इनके जो आदमी थे वह रास्ते में इनको मिल गये थे लेकिन फिर भी ये चले गये वहाँ पर। इसके बाद इनको अरेस्ट किया और फिर आदरपूर्वक जेल भेजा। अब वहाँ कार तो थी नहीं। जो सवारी उपलब्ध थी उस सवारी से इनको भेज दिया ... (अवधान) ...।

ये कहते हैं कि मोतीहारी में हजारी-बाग भेज दिया। हजारी बाग बिहार में बड़े बड़े लोगों के रहने की जेल है। अगर मोतीहारी में रखते तो कहते कि जिला जेल में रखा। तो फर्स्ट क्लास में रखें तो भी शिकायत, जिला जेल में रखें तो भी शिकायत

**श्री इत्याय नन्दन मिश्र :** 400 मील दस में भेजा। पांव भी फैलाने की जगह नहीं थी।

**सभापति महोदय :** मिश्रा जी, आप जरा बैठें। आप पन्द्रह मिनट ले चुके हैं। मैं समझता हूँ कि अब टाइम इतना ज्यादा हो चुका है कि किसी को भी दस मिनट से ज्यादा देना मुश्किल हो जाएगा। आखिर इस डिस्कशन को कभी खत्म भी करना है। इसलिये मेरी दरुहास्त है कि अब आप जल्द खत्म करें।

**श्री विभूति मिश्र :** सभापति जी, पहले इन लोगों को कंट्रोल कीजिये जो मुझे अपनी बात का इजहार नहीं करने दे रहे हैं।

**सभापति महोदय :** मैंने आपसे कहा कि आप इनके साथ मत उलझिये।

**श्री विभूति मिश्र :** श्याम बाबू ने कहा कि इन्फो. मूवमेंट बड़ा नान-वायलेंट है। इनके नान-वायलेंट की वधा सुनिये। कृष्ण मोहन पांडेय एम० एल० ए० को श्याम बाबू के दफा के सब लोगों ने जबरदस्ती पकड़ कर उनसे इस्तीफा लिखा। रमाशंकर पांडेय से जबरदस्ती इस्तीफा लिया। डी० एन० तिवारी जी बैठे हुये हैं। इनको वाजपेयी जी ने द्रोणाचार्य का नाम दिया। उन द्रोणाचार्य से स्टीमर पर इस्तीफा जबरदस्ती लेने के लिये इन्फो चश्मा गिर गया, टोपी गिर गई। इनके पास कागज लिख कर ले गये तो द्रोणाचार्य ने कहा, डी० एन० तिवारी जी ने कि हमको तो दिखाई ही नहीं दे रहा है...

**श्री डी० एन० तिवारी :** नहीं यह मैंने नहीं कहा। मैंने इनसे कहा कि मैं कभी इस्तीफा नहीं दे सकता। दस आदमी नहीं, दस हजार आदमी भी आ कर कहें कि तब भी इस्तीफा नहीं दे सकता।

**श्री विभूति मिश्र :** लेकिन यह सही है कि स्टीमर पर जबरदस्ती इनका घेराव किया गया गया में। इन लोगों की पार्टी ने इनका घेराव किया। जिसके लिये द्रोणाचार्य कह कर सम्बोधित किया उसके साथ यह व्यवहार है तो औरों के साथ क्या होगा यह आप सोच सकते हैं।

**श्री यमुना प्रसाद मंडल (समस्तीपुर) :** पंडित चिरजीव झा के साथ इनके लोगों ने सहर में किस तरह का अभद्र व्यवहार किया ?

**श्री विभूति मिश्र :** और सुनिये। बेतिया में कांग्रेस की मीटिंग हुई। मीटिंग समाप्त हुई तो कुछ कार्यकर्ता वहां से चले गये, कुछ बच गये। उन कार्यकर्ताओं को उन्होंने मारा। एक आदमी अस्पताल में था, अब शायद निकल कर आया होगा। वहां कांग्रेस का झण्डा उन लोगों ने फूट दिया। यह नान वायलेंट श्याम बाबू का है। हम लोगों को ट्रेनिंग गांधी जी के जमाने में हुई थी। अगर हम लोग जवाब देना चाहें तो जिस भाषा में और जिस कार्यवाही के साथ ये जवाब देते हैं वैसे ही हम भी जवाब दे सकते हैं। एक रामदेव बाबू हैं इनके एम० पी०। इन्होंने मेरे लिये कहा कि अरे राज जाइयेगा तो लोग आपको मारेंगे। मैंने कहा कि वह मेरे घर के पास ह, मैं बंद दफा जा चुका हू। अगर कोई हमारा एक बाल भी छू देगा तो खून की नदी वहां बह जाएगी। लेकिन सवाल यह है कि इनकी भाषा में हम लोग बोलते नहीं हैं, हम लोग वैसे ही कार्यवाही नहीं करते हैं क्यों कि हम लोगों के ऊपर कांग्रेस पार्टी से और हमारे अपने नेता से रेस्ट्रेंट है कि हम लोग नान वायलेंट रहें। लेकिन ये नान वायलेंट नहीं हैं। वे जनता को कोई राहत पहुंचाने का काम नहीं कर रहे हैं। जलटे रेल की स्ट्राइक कराकर यह हालत पैदा कर दी कि प्राय किसान को बीघा नहीं पहुंच रहा है

## [श्री विभूति मिश्र]

खाद नहीं मिल रही है। किसान अब इनसे ऊब गए हैं। किसानों ने मुझसे कहा . . . . (व्यवधान) . . . कोई काम इनकी वजह से समाज में ठीकसे नहीं चल रहा है और कहीं भी इनकी पार्टी के नेता ने जहां वायलेंस हुई है उस वायलेंस को कडेम नहीं किया है। आगे के लिये मैं बताना चाहता हूँ और प्रधान मंत्री जी से कहना चाहता हूँ कि जो छाव हैं उनकी समस्याओं का समाधान किया जाय। यह बहुत जरूरी है कि छावों की समस्या का समाधान हो जाय, जहां तक हो बेकारी की समस्या का निदान हो जाय।

जहां तक भ्रष्टाचार का सम्बन्ध है—श्याम बाबू यहां बैठ हुए हैं, मैं उन से पुछना चाहता हूँ, वे बिहार की हालत को अच्छी तरह से जानते हैं—कचहरियों में भ्रष्टाचार है, कौन से तबके के लोग कचहरियों में ज्यादा काम करते हैं? कचहरियों में जो भूस चसती है उस में कौन से लोग रहते हैं, उस भ्रष्टाचार का असर कहां तक समाज पर पड़ता है, क्या कभी आप ने कडेम किया है?

सहायपति जी, मैंने पटना में दरभंगा-मैत्री पाया कि किसी भी सरकारी अधिकारी या किसी भी मंत्री या किसी भी पुलिस मैन, किसी भी धांधली के दिमांग में यह बात नहीं थी कि जब प्रकाश जी का किसी भी तरह से बालबांका हों लेकिन जो लोग उस में थे, हम लोग मीटिंग में जाते हैं, कभी इतनी शक्ति मुक्ती हो जाती है कि आधमी का निकलना शकिकल हो जाता है। लेकिन वहां तो जय प्रकाश जी के प्रति सभी के मन में सम्भावना थी। यदि किसी के मन में कोई दुर्भावना हो तो हो सकता है कि ऐसा हो जाए, लेकिन वहां तो ऐसी चीज थी ही नहीं।

एक माननीय सदस्य ने फुलहन राय वाले मामले का उल्लेख किया। हालांकि यह मामला खबूडिस है, लेकिन मैं प्रधान मंत्री जी के कहना

चाहता हूँ कि सैन्ट्रल इन्टेलिजेंस को भेज कर इसकी जांच कराई जाय कि बन्दूक कैसे चली, इसके पीछे क्या तथ्य है। जब सारा जूस निकल गया तो किस ने बन्दूक चलाई? इसकी पूरी छान बीम होनी चाहिए, सैन्ट्रल इन्टेलिजेंस को भेज कर इसकी जांच होनी चाहिए।

श्याम बाबू ने कहा कि सैन्ट्रल रिजर्व पुलिस और सिक्कोरिटी वार्डन फोर्स को वहां क्यों रखा गया है। मैं आप को बतलाता हूँ जो लोग आन्दोलन कर रहे हैं वे चाहते हैं कि बिहार की पुलिस में बगावत हो जाए, ये लोग पुलिस का इस तरह का हिदायतनामा देते हैं। मान कीजिए, अगर ऐसा हो जाए—बिहार में एक बार ऐसा हो चुका है जब पुलिस में बगावत हुई थी—ऐसी स्थिति सैन्ट्रल गवर्नमेंट अगर वहां अपनी ताकत नहीं रखे तो वहां कौन रक्षा करेगा। इस लिए यह बिहार के हित में है और इसपर इनका कोई खर्चा भी नहीं पड़ता है, यह तो सैन्ट्रल गवर्नमेंट की फोर्स है चाहे वहां रहे या बांडर पर रहे। मैं यह भी कहना चाहता हूँ कि ये लोग आपत्ती तरह से कोई ऐसी कार्यवाही नहीं करते हैं, जब तक कि दूसरी तरफ से इटा, स्या या बत्थर फेंका जाता है। अभी परसों या तरसों तरकटिया गंज में केदार पाण्डेय की मीटिंग में इटा और डेजा फेंका गया . . . .

एक माननीय सदस्य : क्या आप वहां थे ?

श्री विभूति मिश्र : मैं वहां नहीं था, लेकिन मैंने पढ़ा था। मैं यही कह रहा था कि ये लोग अपने पर काबू करें, आन्दोलन को नाम-बायलेंस बनाये, तब तो ठीक है। लेकिन अब तो इन का आन्दोलन धीरे धीरे फिजल आउट हो रहा है, गांवों में इन के प्रति लोगों की श्रद्धा भक्ति खत्म हो रही है।

श्री जनेश्वर मिश्र (इलाहाबाद) : सद्र साहब, प्रधानमंत्री जी तो चली गई, मैं चाहता था कि आज वे मेरी बात सुन लेती मिश्रा जी का प्रस्ताव एक बहुत साधारण प्रस्ताव है। इस प्रस्ताव के अन्त में उन्होंने यह कहा है कि

तारीख 4 को पटना में जो कुछ हुआ है उस के लिए एक संसदीय जांच समिति बैठई जाए। ये लोग कहते हैं कि जय प्रकाश जी को नहीं मारा, लेकिन श्यामनन्दन बाबू, अटल बिहारी जी और विरोध पक्ष के सभी लोगों ने कहा है कि जय प्रकाश जी पर डण्डे चलाए गए हैं, इन लोगों ने अखबार की फोटो भी रखी है, यह स्टेटमेंट में छपी फोटो है, एबीमेंट में छपी फोटो नहीं है। मैं तो, सभापति जी, इस राय का हूँ कि इस अखबार में छपी इस फोटों को सदन के पटल पर रखा जाए, तभी यह बहस ज्यादा रलेबेन्ट हो सकेगी।

समझ में नहीं आता कि आप पालियामेंट्री प्रोब से क्यों घबरा रहे हैं। हम तो चाहते हैं कि सभी बातों के लिए पालियामेंट्री प्रोब बैठा दी जाए, लेकिन ये लोग हल्ला मचा रहे हैं। मैंने प्रधान मंत्री जी के पिछले तीन-चार दिनों में दिए गए भाषणों को पढ़ा है। एक भाषण में उन्होंने कहा है कि बिहार की असेम्बली को किसी कीमत पर विघटित नहीं किया जाएगा, चाहे मुझे गद्दी ही छोड़ देनी पड़े। अभी परसों कांग्रेस पार्टी के संसदीय दल की बैठक में भाषण देते हुए उन्होंने कहा कि इस चुनौती का मुकाबला करने के लिए अगर मुझे मजबूर किया गया तो मैं इस को स्वीकार भी करूँगी। सभापति जी, मैं बहुत ताकत और सफाई के साथ कहना चाहता हूँ कि जिन तरह में आज बिहार में और सारे देश में हमारा नौजवान निकला है, एक नहीं सी इन्दिरा गांधी भी आयगी और जायगी, हमारा आन्दोलन कायम हो कर रहेगा आप इस को रोक नहीं सकेंगे मेरी इस चुनौती को आप कबल कीजिए

एक चुनौती प्रधान मंत्री जी को और देना चाहता हूँ... (व्यवधान) ... वह 10 दिन के अन्दर बिहार की जमीन पर अपना पांव रख लें, तब उनको मानूँगा कि हिन्दुस्तान की मालकिन हैं, पुलिस के बल पर भी वहाँ जाना चाहेंगी तो नहीं जा सकेंगी। गुजरात में भी जो पांव रखा—वह आन्दोलन

खत्म होने के तमहोने याद रखा। इन को क्या पता जनता की आज क्या हालत है। लोकसभा में एयर-कण्डीजण्ड कमरे में बैठ कर सलकार देना बहुत आसान अं करता है—यह चुनौती है आज उनको फँक रहा हूँ..... (व्यवधान).....

एक सवाल यह अक्सर छेड़ दिया करते हैं कि जो जनता के वोटसे चुनी हुई विधान सभा या लोक सभा है क्या उस को हला करके भंग कराया जाजगा आन्दोलन कर के भंग कराया जाएगा,। यह सवाल आन्दोलन में कंसा सवाल नहीं है—सवाल यह है कि जनता अपने प्रतिनिधियों को चुनती है—चार पांच साल के लिए। बी-तीन साल के बाद अगर उस के प्रतिनिधियों की जो पंचायत है, उस पंचायत के चलने हुए यदि जनता को राहत नहीं मिलती है तो वह जनता कहती है कि तुम वापस चले आओ। जब कि आप का विधान या आप की व्यवस्था यह है कि जो एक बार चुन जाए, उस पंचायत को केवल हिन्दुस्तान का राष्ट्रपति या सर्वेनर प्रधान मंत्री या मुख्य मंत्री की सिफारिश से भंग कर सकता है। सभापति महोदय, आज देश में जो आन्दोलन चल रहा है, वह इस लिए चल रहा है.... (व्यवधान).... देश में आन्दोलन नहीं चल रहा है, तो चलिए बिहार, आप को पता लगा जाएगा।

सदर साहब, इस समय इस आन्दोलन के दो मुद्दे हैं—एक तरफ जनतावाद है और दूसरी तरफ जनता के प्रतिनिधिता है और यह आन्दोलन आज बहुत ताकत के साथ चलेगा आज यह सवाल पैदा हो गया है कि क्या जनता एक बार चुन दे तो पांच साल तक गूंगे की तरह बैठे रहे? क्या गांधी जी वोट लेकर अंग्रेजों को भगाने गये थे, जिन की बदौलत आज आप यहाँ बैठे हुए हैं। सड़कों, खेतों और खलिहानों में सरकारें पलटी जाती हैं और



[श्री जनेश्वर मिश्र]

पलटी जायेगी, आप उस को रोक नहीं सकते (बयबचान) . . . . .

एक माननीय सदस्य : इस को फासिज्म कहते हैं ।

श्री जनेश्वर मिश्र : फासिज्म किस को कहते हैं, उस की सफ़ाई भी देता हूँ । हम विरोधी हैं, हम फरियाद लेकर जा सकते हैं, जलूस निकाल सकते हैं । लेकिन जो ताकत में होता है, जब वही जलूस निकालने लगता तो वह फासिस्ट कहलाता है । कुर्सी पर बैठे हुए अपने पक्ष में जलूस निकालना फासिस्ट तरीका है । कौन फासिस्ट है—केवल आप के प्रदक्न से साबित हो जायगा कि आप फासिस्ट हैं या हम फासिस्ट हैं ।

20 hours.

अब मैं ता० 4 की बात पर आता हूँ । ता० 4 को जिस तरह से पटना में बम्बू-गेट लगाये गये, वो लाख से ऊपर पुलिस सैन्डल रिजर्व पुलिस और बार्डर सिक्वोरिटी फोर्स को रखा गया । जय प्रकाश जी के शान्त आन्दोलन की यह चुनौती है—कांग्रेस पार्टी के लोगों को—बहु साबित करें—क्या उस जलूम की तरफ से किसी पुलिसमन की जान गई या किसी को कोई खरोंच भी आई ? आप कहते हैं कि हम ने जयप्रकाश जी को हिफाजत की । हिफाजत करने-करने उन पर डंडा चला दिया । आप को फुसल नहीं कि आप इस की जांच करने कि उन को चोट आयी है या नहीं । आप के पटना के कलक्टर श्री दुबे ने बयान दिया है कि जय प्रकाश जी की जो मेडिकल रिपोर्ट है उस के अनुसार उन के शरीर पर कुछ खरोंचें हैं, यह अखबार में छपा है । इतना ही नहीं, जयप्रकाश जी जब पंजाब की दौरे पर जाते हैं तो एक आदमी पौछे से आता है और उन को पकड़ लेता है ।

जयप्रकाश जी चिल्लाते हैं कि मार डाला मुझ को । वह छोड़ का भाग जाता है । जय प्रकाश जी की कुरबानी भाजादी की लड़ाई में इन्दिरा गांधी और वर्तमान गृह मंत्री से कई सौ गुना है जिस की बदौलत आप आज कुर्सी पर बैठे हैं, और उन की जिन्दगी के साथ पंजाब की घटना से लेकर पटना तक ऐसा लगता है कि आप खिलवाड़ करना चाहते हैं । जो कि आप में हिम्मत नहीं आ सकती है । अगर जय प्रकाश जी की जिन्दगी के साथ आप खिलवाड़ करेंगे तो आप की कुर्सी के साथ खिलवाड़ हो जायगी ।

इन्दिरा जी को मालम है इस समय जयप्रकाश जी की मांग के आग वह कांप रहो हैं इसीलिये श्री एस० एन० मिश्रा और श्री दिनेश सिंह से कहा कि आप जा कर बात करो। इन्दिरा जी के दिल में दहशत है, उन को मालूम है कि उन की कुर्सी के नीचे आग लग चुकी है । उस के बावजूद अगर वह जन-भावना के साथ खिलवाड़ करना चाहती हैं तो मैं जयप्रकाश जी से कहना चाहता हूँ । फिर पटना ही नहीं, अगर भ्रष्टाचार का सवाल है तो गफूर और बहुगुणा छोटी चीज है, असल चीज तो भ्रष्टाचार का उद्गम स्थान गंगोत्री रूपी दिल्ली है जहाँ से गंदा पानी निकलने लगा है । इसलिये पटना, भोपाल और लखनऊ के साथ साथ गंगोत्री को भी साफ़ कर दो । भ्रष्टाचार की गंगोत्री श्रीमती इन्दिरा गांधी और उन की सरकार है और इस के अलावा कुछ भी नहीं है ।

अखबारों में यह खबरें छप चुकी हैं कि जयप्रकाश जी के कारण यह आन्दोलन नहीं चला है माननीय मधुलिमये, वाजपेयी जी, एस० एन० मिश्रा और जाज फ़रानाण्डोज के कारण यह आन्दोलन नहीं चला है आप देखें अखबारों में यह खबर छपी है हम लोगों की तरफ से नहीं बल्कि आप की पार्टी के बंगाल के विधायक हैं उन्होंने बयान दिया है कि मिदनापुर में धीरतों ने अपने 6 महीने के बच्चों को:

भाग में भून कर खाया है। आज भी भारत में लोग मुश्किलों के शिकार हैं, उन को खाना नहीं मिल रहा है, उन के मन में गुस्सा है। देश का नौजवान जब स्कूल कालेज से निकलता है तो उस को नौकरी नहीं मिलती है। दिल्ली विश्वविद्यालय से एम० ए० की डिग्री हसिल करेगा, टोप करेगा और जब रेलवे सर्विस कमीशन के इम्तहान में जाना पड़ेगा तो उस को सिफारिश लानी पड़ेगी बाबू चन्द्रिका लाल की सरजू पांडे जी की। आज उन के मन में असंतोष है और सड़क पर आ कर वहीं नौजवान कह रहा है कि यह पढाई बमतलब हो गई है, व्यवस्था गलत हो गई है। आज आप उस के गुस्से को समझ नहीं रहे हैं समझने की इच्छा नहीं जरा रही है इसलिये कि आप के साथ में हुकूमत है। मैंने खुद पढ़ा है कांग्रेस के 8 संसद सदस्यों का बयान है पटना से जिस में उन्होंने ने कहा है कि जयप्रकाश जी का मानसिक संतुलन बिगड़ गया है। एक तरफ़ जब जनता भूख से मरती है तो जनता का जो असली नेता है भूख के दर्द से उस का मानसिक संतुलन विगड़ जाना स्वाभाविक है, और जो लोग कुर्सी पर बैठे रहते हैं उन का भी मानसिक संतुलन विगड़ जाता है। जनता की भूख का नशा भी है और कुर्सी का भी नशा होता है। मेरा कहना है कि अगर जयप्रकाश जी का मानसिक संतुलन विगड़ा है तो इन्दिरा गांधी का मानसिक संतुलन भी विगड़ा है और दोनों को कहीं दिमागी टेस्ट आगरा या वरेली में कराया जाय और देखा जाय कि किस का कितनी डिग्री तक मानसिक संतुलन विगड़ा है। 8 संसद सदस्यों ने बयान दिया है, हम को जनता ने चुना है। तो मैं पूछता हूँ कि क्या जयप्रकाश जी का मूल्य देश में कम है? आप कहते हैं कि जयप्रकाश जी राजनीति से भागने वाले हैं। लेकिन आप जरा ईमानदारी से अपने मन से पूछो कि 73 साल की अवस्था में जब आप की एक एक नस दर्द करेगी उस उम्र में जिस हिम्मत के साथ जयप्रकाश जी ने आप की चुनौती को स्वीकार किया है, मैं समझता

हूँ दुनिया के इतिहासिक आन्दोलन में बेमिसाल काम है। एक तरफ़ आप कहते हैं कि जयप्रकाश जी के आइडियल्स बड़े हैं, उन की पर्सनेलिटी टावरिय है और उन की गलतियाँ भी टावरिक हैं। आप की प्रधान मंत्री कहती हैं कि विधान सभा भंग नहीं करेंगी। इन की नहीं ऐसे ही चला करती हैं, यह मैं जानता हूँ। चंडीगढ़ और फ़ाजिल्का के बारे में भी ऐसे ही नहीं कहा करती थीं, तेलंगाना के बारे में भी ऐसे ही नहीं हम ने सुनी है। लेकिन जब जनता सड़को पर निकल आती है तो उन की नहीं? हम ने कई बार देखा है। इधर से माननीय बंशवते जी कह रहे हैं कि जब महिला नहीं कहती है तो उस का मतलब हाँ होता है। मैं यह तो नहीं कहूँगा। लेकिन भारत की कुर्सी पर जो लोग 27 साल से बैठे हैं उन की तो हाँ में बदल गई है। इसलिये आप प्रधान मंत्री से कहिये विहार की विधान सभा विघटित होगी, आप को भी जनता के सामने जाना पड़ेगा और हम को भी। अगर जनता के सामने जाना ही है तो कटुला को ले कर यों जाना चाहती हैं। उस के लिये वातावरण बनाइये, उस के लिये जांच कीजिये कि अन्याय हुआ या नहीं।

पटना में जो आज बैरिकेड बनाया गया है उस का सारा का सारा डेका दिल्ली के एक मंत्री के रिश्तेदार को दिया गया है। क्या इस तरह से भ्रष्टाचार समाप्त होगा? आज के इस काम रोको प्रस्ताव का वह विषय नहीं है इसलिये मैं नाम नहीं लेना चाहता।

एक तरफ़ अस्पतालों में आज भी गरीब मातायें अपने बच्चों के लिये एक बूंद दूध के लिये रो रही हैं और दूसरी तरफ़ हमारी प्रधान मंत्री की वहाँ जब घर में आती है तो उस का पैर दूध में घोया जाता है। क्या इसको भ्रष्टाचार नहीं कहा जायगा (... व्यवधान) जो

[श्री जनेश्वर मिश्र]

लोग आज एक एक बूंद दूध के लिये तरस रहे हैं उन के चेहरे पर यह समाचार गढ़ कर शर्म आयी होगी जब उन्होंने सुना होगा कि श्रीमती इन्दिरा गांधी की बहु के पौर दूध से धोये गये।  
... (व्यवधान)

**श्री वसन्त साठे :** गरीब के वच्चे को दूध नहीं मिलता है तो आप इतने मोटे ताजे होने पर भी क्यों दूध पीते हैं ?

**श्री जनेश्वर मिश्र :** यह लोग प्रधान मंत्री की खरखवाही में हम पर हल्ला मचाते हैं और बाहर निकल कर कहते हैं कि तुमने ठीक कहा। इन लोगों की ताकत का गंगा नाथ हमने अभी देखा। मैं हजारी बाग जेल में मिलने गया था वहाँ पर श्री करपूरी ठाकुर बन्द हैं, दो, तीन भूतपूर्व विधायक बन्द हैं सच्चिदानन्द सिंह आदि इनको बताया गया है स्वर्गीय राजेन्द्र वमवी जिस बिहार की धरती पर पैदा हुए वहाँ उन के पुत्र श्री प्रभुजब प्रसाद जब हजारी-वाग जेल से छूटने लगे तो जेल के बाहर उन का सामान चैक किया गया कि जेल का सामान चोरी कर के तो नहीं ले जा रहे हैं। कोई सामान नहीं मिला, कोई एक दमाल जैसा कपड़ा मिला जो जेल की दुमूती से मिलता जुलता था इसलिये उन पर चोरी का इल्जाम जेल के सुपरिन्टेण्डेंट ने लगाया। उस की हिम्मत कैसे पड़ी जरा सोचिये। जो व्यक्ति संसद सदस्य रह चुका है और स्वर्गीय राजेन्द्र प्रसाद का बेटा है, उस को इस तरह से अपमानित किया गया।

हजारी बाग जेल में नकम वाइट कैंदी जो हैं उन को भी परेशान किया जा रहा है और उन के अलावा जितने कदी हैं सब को सड़ा हुआ खाना दिया जा रहा है। जब हम श्री करपूरी ठाकुर मे हजारी बाग जेल में मिलने गये, जो कि बिहार के मुख्य मंत्री भी रह चुके हैं, जितनी देर तक हम उन से मिले उतनी देर तक सी० आई० डी० का आदमी बैठा रहा कि यह लोग क्या वातचीत कर रहे हैं। . . . नकमलाइब और दूसरे लोग जिन के ऊपर आप

आरोप लगाया करते हैं वे आपके पान रहते हैं। हमें आप रिकॉर्डशनरी कहें हैं। आपको कुर्सी का नशा है। आप जो मन में घाता है करते चले जाते हैं। पंडित कमला पति त्रिपाठी की सरकार लखनऊ में थी। आपने समपेड कर दिया वहाँ की अमीम्बली को। त्रिपाठी जी को यहा बुलाया और बहुगुणा जी को वहाँ भेज दिया। आप परिवर्तन क्या करते हैं? यही न कि एक मिनिस्टर का डचर में उधर कर देते हैं। दीक्षित जी की जगह रेडडी साहब कर देते हैं और कहते हैं कि परिवर्तन है। ऐसे क्या परिवर्तन या क्रान्ति हो सकती है? मिनिस्टर के पोर्टफोलियो को बदलना, इसके सिवाय आपने हिन्दुस्तान की जनता के सुख-दुख के लिए भी काम कोई किया है यह जरा हमें समझाएं। अभी हाल में आपने क्या किया है? हिन्दुस्तान के सदर को आपने मजबूर किया इस बात के लिए कि वह आर्डिनेंस जारी करें इस वास्ते कि प्राइम मिनिस्टर की कुर्सी खतरे में पड़ गई थी और आपने मुफ्रीम कोर्ट के फैसले को रद्द कर दिया। केवल उनकी कुर्सी बचाने के लिये आपने यह काम किया। इसका जबाब हम आप से सुनना चाहते हैं। मैं यह आरोप नहीं लगाता कि प्रधान मंत्री का क्या दोष है हम लोगों का क्या है। यह स्थगन प्रस्ताव का मुद्दा नहीं है। केवल दो ही रास्ते हैं ईमानदारी से अगर आप काम करना चाहते हैं तो। एक जांच आप बिठाएं और देखें कि वहाँ बी एम एफ और पुलिस ने ज्यादाती की है या नहीं की है। अगर इसको आप नहीं मानते हैं तो वाजपेयी जी के प्रस्ताव को आप मान लें कि जनमत गणना हो और पता लगाया जाए कि वहाँ की जनता विधान सभा को भंग कराना चाहती है या नहीं चाहती है। आटा दाल का भाव आपको मालूम हो जाएगा। चिल्लाने से काम नहीं चलेगा। प्रधान मंत्री से कहें कि वह हमारी चुनौती को कबुल करें। या तो पार्लियामेंटरी प्रोब वाली बात को मानें वना जनमत गणना वाली बात को मानें। इसके अलावा कोई दूसरा रास्ता नहीं है।

MR. CHAIRMAN: Shri H. K. L. Bhagat.

SHRI K. NARAYANA RAO (Bobbili): Sir, I have a point of order. The previous speaker, in one of his references, made an observation which I feel is defamatory to the entire nation. In his speech, he referred to one particular city wherein he said people were boiling their own children and eating them. The western press which brings out all sorts of stories about poverty in this country will quote this also. This statement affects human dignity and the nation as such and so it is defamatory and it must be expunged from the proceedings.

सभापति महोदय :

It is no point of order

उन्होंने एक इल्जाम लगाया ।

वह राय हो सकता है । अभी बहुत से आपके साहिबान बोलने वाले हैं । वे उसकी तरफ़ीद कर देंगे । इतने ज्यादा मेम्बरों ने मिल कर कंटाक्ट किया है, आप कर्नल नहीं हुए?

SHRI K. NARAYANA RAO: It is in bad taste. That is very unusual.

MR. CHAIRMAN: Order, please. Mr. Bhagat.

SHRI H. K. L. BHAGAT (East Delhi): Mr. Chairman, Sir, this country is full of variety and so is Parliament. Mr. Janeshwar Misra is a variety in himself! It is very curious for me to listen to his speech claiming to speak on behalf of the people of India, when he himself was elected with about 11 per cent vote when the total votes polled were 20 per cent in Allahabad. He claims to speak on behalf of the people of India and threw all kinds of irresponsible and wild charges, cheap wild and vulgar charges, and cheap jibes at the Prime Minister who is the leader of the millions of people in this country.

Mr. Chairman, this is again a proof of the soundness of democracy in this

country. This again shows that the present leadership of this country stands for democracy, stands for tolerance and stands for patience. His speech does not need any more comment.

It was very amazing for me to hear my hon. friend from the DMK party. He talked in this House that there were certain big gatherings in Jayaprakash Narayan's meetings and that was proof that the movement needed to be supported and therefore he extended his support to the movement. About the Delhi football stadium he said there was a crowd of five lakh people. I do not know whether he has seen the Delhi football stadium; the total capacity of the Delhi football stadium is 25,000.

He has not seen it and that is the difficulty with him. I am not going into the question whether in that meetings there were more people or less people but I am only pointing out the logic. If we are to be carried away by the Press reports about the gatherings which Mr. M. G. Ramachandran attracted, by this time the Tamil Nadu Government should have gone; it would not have stayed. It stayed because the Prime Minister believed in democracy. She did not believe in the democracy of the street which you want to bring in here. There were serious charges of corruption against the Tamil Nadu Government and Prime Minister was even blamed and criticized by various sections in this country that she had not taken action. The Prime Minister is the Prime Minister of the nation and she has got to see what is proper and what is not proper and what is correct and what is not correct and then only she can act. I do not want to comment on the merits of those charges. But his allegations that the Prime Minister wants to crush the opposition Government in Tamil Nadu is, to say the least fantastic and baseless.

The language of the adjournment motion pinpoints the happenings of November 4 and some alleged police

[Shri H. K. L. Bhagat]

excesses and injury to Shri Jaya Prakash. But in the discussion the whole gamut and of Bihar politics and even the country's politics was touched. Shri Janeshwar Misra himself says that Shri Jaya Prakash got of few abrasions on November 4. Does it suit the Government that he should get abrasions and injury and thus provide an opportunity to the friends who want to exploit the situation and blame the Government? It is fantastic and very curious for me to hear some people say that the Government wanted to assault J.P. They say that this was done by the Bihar Government or the Central Government. Even Jaya Prakashji has not said that he was beaten by any lathi. Some people have tried to become heroes and they say that a lathi was aimed at Jaya Prakash but others came in the way and stopped it. There is no allegation by Jaya Prakashji or other responsible people at the spot that Jaya Prakash was hit by any lathi.

In this Parliament we must rise above personalities. The Parliament, the people of India, the Constitution and the law of the country are bigger than any one person, may be Jaya Prakashji or anybody else. Let us see who created the situation. What was J.P. trying to do on November 4? My friends say that he was leading a peaceful march. Was it the Police which was invading Patna? Was it Shri Jaya Prakash who was trying to invade Patna with his supporters and storm troopers? Government is blamed that they have put up barricades. Last time when there was violence in Patna a number of shops were burnt and at that time the Government was blamed that they had not given adequate protection and that they were trying to protect only the Ministers and the Secretariat. If the Government does not take precaution they blame it. And if the Government takes the widest possible precaution including surveillance, then again the Government is blamed. The simple fact is this. You invite the people

and tell them; we will compel and coerce the Ministers. According to Shri Shyam Nandan Mishra himself Jaya Prakashji was preparing to scale the wall and tried to cross the barricade. He was prepared to take all kinds of steps to coerce and intimidate the M.L.As and the Ministers to resign. Yet they say: you brought the Police there. What should we have done? Stood there with garlands to welcome Shri Jaya Prakash? One argument of Shri Shyamnandan Mishra is, in spite of the precautions by the Government, 40,000 people assembled in the maidan and that is proof of the strength of the movement. Assuming that 40,000 people assembled, will the presence of 40,000 people at Patna decide the destiny of the Assembly or of other democratic institutions? The CPI claims they have collected 5 lakhs of people. The Congress says, they are going to have 10 lakhs of people on the 16th. Will we decide by this who is strong and who is not strong? Mr. Vajpayee said, hold a referendum. Is it a small thing? Will not be creating a precedent? And for what? After all, the elections are not far off. Lok Sabha elections are just a year away. Why are you afraid of elections? All these arguments are being invented because they know within themselves that they have reached the saturation point of sustaining this movement through lawlessness, chaos and violence. Railway fish plates have been removed during this agitation. Railway bogies have been attacked. Post offices have been burnt. A student who went to appear in an examination was shot dead. What has not been done? At one time as a young boy of 12 I had also waited for 6 hours to have a glimpse of Shri Jayaprakash Narayan. But what is he doing today? Mahatma Gandhi asked the students to give up their studies to throw out the British and make India free. In the name of Mahatma Gandhi, Shri Jayaprakash Narayan is asking the students to destroy the democracy which Mahatma Gandhi gave us. He is doing it deliberately. There is a certain method in this madness. All his statements

are demagogic. He is trying to subvert the loyalties of the police and the military by making various utterances. He wants that mob rule should come, which inevitably results in fascist rule and then people have to fight for a long time to get back their democratic institutions. We have seen it happening in other countries. That is what he is trying to do here.

Shri Jayaprakash Narayan says he is going to have a parallel Assembly, a parallel Government, Election Commission, etc. Tell me any democratic Government in the world where any leader has made such utterances and indulged in such acts and has been dealt with with the patience and tolerance which this Government has shown. In other countries, this would be treated as treason and subverting the Constitution and democracy. Our Prime Minister is the greatest living democrat in the world who is giving scope for such agitations which in the name of democracy are actually meant to subvert democracy. So, the boot is on the other leg. Enemies of democracy are sitting on that side. I warn them that if fascism comes to this country, they will be the first to be tied to the lamp-post. (*Interruptions*). Mr. Jyotirmoy Bosu, because he has a sharp tongue and a stiff neck, probably would be the first to be tied to the lamp-post, if fascism comes to this country. As far as I am concerned, I would rather prefer to be trampled to death by a mob rather than submit the coercion and intimidation. I say, therefore, let us understand the real implications of the movement.

Some friends are talking about Delhi. So, I will say a few words about Delhi. Shri Vajpayee produced in a theatrical manner some shirt with blood stains. Shri Vajpayee is a great leader. He is a great actor also. What was done on the 4th of November? It was not a call given for a peaceful hartal. What was said? Nobody will go to his office, nobody will take his car on the roads, no scooter or bus will be allowed to ply, nobody will be allowed to take his daughter to the hospital because no taxi will be allow-

ed to ply, no cinema will be allowed to function and all government offices will be paralysed. Written letters under the signature of the President of the Students' Union, in which this threat was contained, were sent to various people. Responsible leaders of the Jansangh went to the representatives of trade and gave the same threat. They had no moral courage to own that responsibility. What was the language in which they were talking? They were saying "look, we would not like to create any lawlessness; but, you know, how these boys are. They are bad, they are uncontrollable; they will create lawlessness and you will suffer." That was the cowardly way of shifting the responsibility on to the students of Delhi who, by and large, are law-abiding citizens.

What was the reaction of the people to this call? The people gave the fitting answer. The Rickshaw and Scooter wallahs said "Mr. Bhagat, you ask the police people to keep away; we are strong enough; we shall see that nobody is compelled to close his shop." I said, "No. You only keep your vehicles on the Road." What was the result? All the Government offices remained open, including the Corporation offices. All the buses, scooters, cycle-rickshaws and tongas remained on the roads. 70 per cent of the shops and establishments are even otherwise closed on that day under the Gazette notification. So, it is very funny they claimed success to the bandh.

They failed in their attempt to paralyse the life of Delhi. Their frustration is obvious. I know this motion is meant only to focus attention on their movement, to show their frustration, to show their disappointment. I am sure the Congress is not going to be cowed down by this. Everybody knows our Prime Minister. I am sure the people of India are not going to be cowed down by their threat. They will defeat these people in Bihar, as they will defeat them everywhere in India. So, I oppose this adjournment motion.

श्री एस० ए० शमीम (श्री नगर) : सभापति जी, पार्टियों के नुमायदों की बात आप ने सुनी। मेरा ख्याल है कि इस सारी बहस में एक ही पार्टीलेस मेम्बर हिस्सा ले रहा है और इस लिहाज में पार्टीलेस डेमोक्रेसी के कानसेप्ट को आगे बढ़ाने में अगर किसी का कोई हिस्सा हो सकता है, तो वह मेरा है।

मैं सब से पहले यह बात कहना चाहता हूँ कि बिहार की हकीकत से घाँवें बन्द नहीं की जा सकती। जयप्रकाश नारायण और बिहार के लोगों ने यह साबित कर दिया है कि अगर ज्यादा देर तक इन लोगों के जजबात को, उन के मसाले और उन की मुश्किलों को नजरअन्दाज नहीं कर सकते। जयप्रकाश जी एक सिम्बल है। जयप्रकाश जी पर इल्जाम लगा कर कि वेसी आइ० ए० के एजेंट हैं, बमपाके खसूसी के एजेंट हैं, आप बिहार की जो पूरी हकीकत है, स्थिति है उस को नजरअन्दाज नहीं कर सकते। . . (व्यवधान) . . आप हिन्दुस्तान की 14 जजबानों में से कोई भी जजबान नहीं समझते, इसलिए आप को क्या मालूम कि मैं क्या कह रहा हूँ ?

मैं यह कह रहा था कि आप यह कह कर अपने आप को धोखा दे सकते हैं, दुनिया को धोखा नहीं दे सकते हैं। जयप्रकाश जी के साथ मेरे कुछ उमूली इन्तलाफ जरूर हैं, प्रिमियल के इन्तलाफ जरूर हैं। उन की मैं चर्चा करूँगा लेकिन उन के पैट्रिप्रैटिज्म पर, उन की हुबलवतनी पर, उन की नेकनीयती पर शुबहा करने की कोई गुंजाइश नहीं है और जो उन को नेकनीयती पर शुबहा जाहिर करता है, मुझे उस की दयानत पर शुबहा है। मैं जानता हूँ

कि जयप्रकाश नारायण ने अगर 27 साल इंतजार करने के बाद यह रास्ता अख्तियार किया है तो इस की जिम्मेदारी कितन पर है ? इस की जिम्मेदारी उन लोगों पर है जिन्होंने कि अकल की बात, नेशनलिटी की बात, संजीदगी की बात सुनने से इनकार कर दिया। वरना जयप्रकाश नारायण इस बुद्धि में इतना बोझ अपने कंधों पर नहीं उठाते। उस दर्द की मसझने की जरूरत है। उस आवाज को सुनने की जरूरत है जिस ने मजबूर किया जयप्रकाश नारायण को कि जब उन की जिन्दगी का चिराग टिचटिमा रहता है तो उन्होंने अपने कंधों पर इतनी बड़ी जिम्मेदारी संभाली। इसलिए जयप्रकाश नारायण पर उंगली उठाने वालों से मैं दरख्वास्त करूँगा कि जयप्रकाश नारायण पर उंगली उठाने बक्त अपने हिन्दुस्तान की जमीन पर उंगली उठाते हैं, महात्मा गांधी की शक्ति पर उंगली उठाते हैं और आपको यह जेबा नहीं देना कि इस प्रकार के ऐवानों में बैठ कर उस दयानतदार और शरीफ आदमी के जजबे को आप ठुकरा दें। हो सकता है जय प्रकाश जी ने फमने की गलतियाँ की हों, उन में और गलतियाँ हुई हों लेकिन उनकी नीयत पर कोई शक नहीं कर सकता। मैं खास तौर पर इस बात की तरफ तबज्जह इसलिए दिखाना चाहता हूँ कि हुकरा तबके की तरफ में बिहार के लोगों को विलग्रमूम और हिन्दुस्तान के लोगों को विलग्रमूम यह कह कर गुमराह करने की कोशिश की जाती है कि जयप्रकाश नारायण दरग्रमन एक मुस्लिम वजीरे खाला का वजूद दर्शन नहीं कर सकते। मैं जयप्रकाश नारायण को जानता हूँ। मेरे सामने उन की जिन्दगी को तवारीख है। उन पर हजार किस्म के इल्जाम

लगा सकते हैं लेकिन जयप्रकाश नारायण जैसा सेकुलरिस्ट हिन्दुस्तान में दूसरा कोई नहीं है। मैं जानता हूँ कि मुसलमानों के साथ उन की हमदर्दी क्या है, उन के जज्बात क्या हैं? उन को मामूली मानने वाली थो मृदुला माराभाई और विमला कक्कड़ जिन्होंने हिन्दुस्तान के फसाद के इलाकों में जाकर जहां फिरका-परस्त जमातों ने मुसलमानों का कत्ले आम किया था, उन को हीमला दिया . . . .

SHRI H. K. L. BHAGAT: I want to give him the information that about late Mrs. Mridula Sarabhai whom he mentioned, the Jana Sangh even opposed the condolence message in the Corporation.

श्री एस० ए० शमीम : भगत जी जरा शांति से काम लें। मैं उन की बात भी कहूंगा।

मैं आप से यह कह रहा था कि वे जय प्रकाश नारायण से इंस्पिरेज्शन लेती रही और उन्होंने अपनी जान को खतरे में डाल कर बोर्डर इलाकों में जा कर मुसलमानों को तसल्ली दी। आज सिर्फ इसलिए कि बिहार का कोई ऐरा गैरा नक्खू खरा, बाई ऐकमीडेंट हूँ हैनेस टु बी ए मुस्लिम, उस के लिए जयप्रकाश नारायण पर यह इल्जाम लगाया जाय कि वह मुस्लिम चीफ मिनिस्टर का वजूद वर्दाक्षत नहीं कर सकते . .

श्री मुहम्मद जमीलुर्रहमान (किशनगंज) सभापति महोदय मेरा प्वाइंट आफ आर्डर है। किस कदर डेलिबेट बात है यह जो उन्होंने कहा ऐरा गैरा नक्खू खरा, क्या यह पालियामेंटरी है? दूसरी बात—इन्होंने अपनी स्पीच की बिगिनिंग में कहा कि सारे भारतीय नेता बोल चुके, पहली वर्डिंग यही है उन की,

तो क्या मतलब है उन के यह कहने का? क्या अपने को वह भारत से अलग समझते हैं? और ऐरा गैरा नक्खू खरा जो इन्होंने कहा क्या यह पालियामेंटरी है?

SHRI S. A. SHAMIM: I dismiss this interruption with the contempt it deserves.

SHRI MD. JAMILURRAHMAN: I also dismiss with contempt his vulgar language.

श्री एस० ए० शमीम : मैं यह अर्ज कर रहा था कि जयप्रकाश नारायण का सियासी सतह पर मुकाबिला कीजिए, जरूरत पड़े तो नाठियों से भी जद्दमी कीजिए, आप जिस तौर पर भी मुकाबिला करना चाहें कीजिए, लेकिन इस मूवमेंट को कम्यूनलाइज करने की कोशिश मत कीजिए। हजारों शकले हैं जय प्रकाश नारायण का मुकाबला करने के लिए जरूर कीजिए लेकिन इस में कम्यूनल एलीमेंट इंट्रॉड्यूस कर के मुल्क की फिजा को खराब करने की कोशिश मत कीजिए।

दूसरी बात में यह कहना चाहता हूँ—मैंने इजहार किया कि जयप्रकाश नारायण से मेरा कुछ उसूली इब्जिलाफ है। वह वसूली इब्जिलाफ दो सतहों पर है। एक इस सतह पर है कि मैं यह समझता हूँ, मेरा ईमान है कि इस मुल्क की हुकूमत ने, इस मौजूदा हुकूमत ने मुल्क का नाश कर दिया है, गरीब की कमर तोड़ दी है और इस मुल्क में सारी बुराइयों की जिम्मेदार यह हुकूमत है, बिहार में करप्शन की जिम्मेदार यह हुकूमत है। तो मेरा मतलब यह है कि इस हुकूमत को खत्म होना चाहिए और यह हुकूमत ताकत चूक ड्रा करती है इस पालियामेंट में इसलिए इस पालियामेंट से भंग कर देना चाहिए। क्या



[बी एस० ए० तमीम]

बजह है कि आप ने जब बिहार में सिर्फ प्रलेम्बली के डिबोल्डेशन का मतालवा किया तो आप क्या यह साबित करना चाहते हैं कि इस पार्लियामेंट में और इस हुकूमत में आप का एतमाद है ? आप बिहार में प्रलेम्बली अंग कर के इन्डायरेक्टली इस हुकूमत तर कान्फिडेंस का प्रस्ताव पास कर रहे हैं ? मैं तो यह समझता था कि इस हुकूमत को भी रद्दने का हक नहीं है । इसलिए उसी तौर पर जब जनता को यह महसूस हो कि यह हुकूमत नाकाम हुई है उन मन्त्रियों को हन करने में जिस के लिए इस का इतना ब्राव हुआ था तो इन हुकूमत को जाना चाहिए । बिहार का आप ने क्यों मन्त्रिमण्डल एरिआ बनाई बना किया है ? और अगर बिहार में यह उतून मान लिया जाय तो फिर कन किस रिवासत में इस उमूल को टोकगे, किस को रोकगे ? उस मूरत में आप यह तय कीजिए कि आप करना क्या चाहते हैं ? एक उतूनो इतिहास तो यह है ।

दूसरा उतूनो इतिहास यह है कि जय प्रकाश नारायण के नेकूनरिजम पर मुकम्मिल विश्वास रखते हुए मन्त्रिमण्डल नारायण को बनाया चाहता है कि इन एनोटेगन के साथ जनसंघ और आर एस एस का शासन होना जो है इन ने इन तहरीक का किरदार मन्त्रिमण्डल कर दिया है । यह संशु है कि जयप्रकाश नारायण के मरीज नहीं है । उन्हे टी बी नहीं है । लेकिन जयप्रकाश नारायण को जानना चाहिए कि दिक् के मरीजों के साथ उठना बँडना सेहत के लिए बड़ा खतरनाक होता है । ये जरासीम जो हैं आर पार ही जाते हैं । अगर माइनरिटीज में अभी तक सस्पेंशन रहा है इस मुवमेंट के बारे में तो वह इसलिए कि इस तहरीक के

साथ जनसंघ और आर एस एस का बचव है । अटल बिहारी वाजपेयी ने सवाल किया कि कौन है जो जयप्रकाश नारायण की हुक्मल-वतनी को, उन के पेट्रिआटिज्म को चैलेंज कर सकता है ? कोई नहीं । लेकिन जनसंघ ने किया है । मुझ याद है आज से आठ दस साल कल्ल जनसंघियों ने जयप्रकाश नारायण को चांदनी चौक में जलसा नहीं करने दिया, पथराव किया । उन्हें गद्दार कहा । जब वह काश्मीर में इनाक की बात कहते हैं, जब वह पाकिस्तान के साथ दोस्ती की बात करते हैं तो इन शूरनाभों ने उन्हें पाकिस्तानी जामूस कहा । इन्होंने पथरपत्र किया । आज मुझे हैरत है कि किस तरह से किम बिना पर जयप्रकाश नारायण को हुक्मलवतनी जनसंघ की निगाहों में काबिजे एतुराम हो गई ? जयप्रकाश नारायण कहते हैं कि शेख अब्दुल्ला के साथ बात करो । शेख अब्दुल्ला कहते हैं कि मैं हिन्दुस्तान के साथ काश्मीर के रिजने को मानता हूँ । बात कर रहे हैं इंदिरा जी के साथ । जयप्रकाश नारायण बातचीत को हिमायत करते हैं । लेकिन अटल बिहारी वाजपेयी और मिस्टर अडवानी कहते हैं कि बात मत करो इस चीज में जयप्रकाश नारायण लीडर नहीं हैं । जयप्रकाश नारायण लीडर सिर्फ उस वक्त हैं जब जनसंघ के मिशामी मफादात को तकवियत पहुँचे । जयप्रकाश नारायण पत्तारी की हुकान नहीं हैं कि जिस वक्त अटल बिहारी वाजपेयी जी चाहें अठन्नी दे कर सीधा खरोद । मैं चलेंज करता हूँ क्या अटल बिहारी वाजपेयी जी तस्लीम करेंगे कि काश्मीर के सवाल पर जो बातचीत हो रही है जयप्रकाश नारायण उस में सालिस बनें और आप को उन का फौसला मजूर होगा ? नहीं होगा । क्यों कि जनसंघ



[شری ایس۔ اے۔ شہم]

کی بات سنیے سے انکار کو دیا۔ ورنہ  
 جے پرکاش نارائن اس بڑھاپے میں  
 اتنا بڑا بوجھ اپنے کندھوں پر نہیں  
 اٹھاتے۔ اس درد کو سمجھنے کی  
 ضرورت ہے۔ اس آواز کو سنیے کی  
 ضرورت ہے جس نے مجبور کیا  
 جے پرکاش نارائن کو جب انکی زندگی کا  
 چرلغ تلغا رہا ہے تو انہوں نے  
 اپنے کندھوں پر اتنی بڑی ذمہ داری  
 سنبھالی اس لئے جے پرکاش نارائن پر  
 انگلی اٹھانے سے میں درخواست کروں  
 گا کہ جے پرکاش نارائن پر انگلی اٹھاتے  
 وقت آپ ہندوستان کی  
 زمین پر انگلی اٹھاتے ہیں۔ سہانا  
 بندھی کی شخصیت پر انگلی اٹھاتے  
 ہیں اور آپکو یہ ذیہ نہیں دیتا کہ  
 اس پرکار کے ایوانوں میں بیٹھ کر  
 اس سہانندلو اور شریف آدمی کے  
 جذبے کو آپ ٹھکرا دیں۔ ہو سکتا  
 ہے جے پرکاش جی نے فیصلے کی  
 غلطیاں کی ہوں؟ ان سے اور غلطیاں  
 ہوئی ہوں، لیکن انکی نیت پر  
 کوئی شک نہیں کر سکتا۔ میں  
 خاص طور سے اس بات کی طرف  
 توجہ اس لئے دلاتا چاہتا ہوں  
 کہ حکمران طبقے کی طرف سے بہاو  
 کے لوگوں کو بالخصوص اور ہندوستان  
 کے لوگوں کی بالعموم، یہ کہہ کر کمزور  
 کرنے کی کوشش کی جاتی ہے کہ  
 جے پرکاش نارائن دراصل ایک مسلم

وژر علیے کا وجود برداشت نہیں کر  
 سکتے۔ میں جے پرکاش نارائن کو  
 چانتا ہوں۔ میرے سامنے انکی  
 زندگی کی تصویر ہے۔ ان پر ہزار  
 لاکھ کے الزام لگ سکتے ہیں۔ لیکن  
 جے پرکاش نارائن جیسا سیکولر  
 ہندوستان میں دوسرا کوئی نہیں  
 ہے۔ میں چانتا ہوں کہ مسلمانوں  
 کے ساتھ انکی ہمدردی کیا ہے؟ انکے  
 جذبات کیا ہیں؟ انکی معمولی  
 بہت۔ ماننے والی تھیں مردلا سارا  
 بیٹی اور وہ کنگر چلہوں نے  
 ہندوستان کے فساد کے علاقوں میں  
 جا کر جہاں فرقہ پرست جماعتوں  
 نے مسلمانوں کا قتل عام کیا تھا، انکو  
 حوصلہ دیا۔۔۔۔

SHRI H. K. L. BHAGAT: I want to  
 give him the information that about  
 late Mrs. Mridula Sarabei whom he  
 mentioned, the Jana Sangh even  
 opposed the condolence message in the  
 Corporation.

شری ایس۔ اے۔ شہم۔ بھگت جی  
 ذرا شانتی سے کام لیں۔ میں انکی  
 بہت بھی کروں گا۔

میں آپ سے کہہ رہا تھا کہ وہ  
 جے پرکاش نارائن سے انسوی رہیں  
 لہتی رہیں تھیں اور انہوں نے اپنی  
 جان کو خطرے میں ڈالکر بارڈر  
 علاقوں میں جا کر مسلمانوں کو

تسلی دی - آج صرف اس لئے کہ  
بہار کا کوئی ایسا غیرا نٹھو ٹھہرا  
بائی ایکسی قنت ہو ہیرلس تو بی  
اے مسلم ء اس کے لئے جے پرکاش  
نارائن پر یہ الزام لکایا جائے کہ وہ  
مسلم چھف ملسٹرگا وجود برداشت  
نہیں کر سکتے....

شری محمد جمہل الرحمان  
(کشن گلج) - سہایتی سہودہہ ء  
مہرا پوائنٹ آف آرڈر ہے - کس قدر  
ارڈرلیونٹ بات کی ہے یہ جو  
انہوں نے کہا ایسا غیرا نٹھو  
خہوا ء کیا یہ پارلہا سہنگری ہے ؟  
دوسری بات انہوں نے ایڈو سہیج کی  
بگلینگ (شروع) میں کہا کہ سارے  
بہارت نہتا ہول چکے ء پہلی ورتنگ  
یہی ہے انکی ء تو کیا مطلب ہے  
ان کے یہ کہنے کا ؟ کہا آپ کو وہ بہارت  
سے الگ سمجھتے ہیں ؟ اور ایسا غیرا  
نٹھو خہرا جو انہوں نے کہا کیا یہ  
پارلہاسہنگری ہے ؟

SHRI S. A. SHAMIM: I dismiss this  
interruption with the contempt it  
deserves.

SHRI MD. JAMILURRAHMAN: I  
also dismiss with contempt his vulgar  
language.

شری ایس۔ اے۔ شمیم : میں یہ  
عرض کر رہا تھا کہ جے پرکاش نارائن  
کا سہاسی سطح پر مقابلہ کھجئے ء  
ضرورت پڑے تو لٹھوں سے بھی زخمی

کھجئے ء کھونٹاٹھیز کرنے کی کوشش مہا  
کھجئے - ہزاروں شکلیں میں  
جے پرکاش کا مقابلہ کرنے کے لئے ء  
ضرور کھجئے لیکن اس میں کھونٹ  
الہملت انٹر وٹھوس کر کے ملک کی  
فسا کو خراب کرنے کی کوشش مت  
کھجئے -

دوسری بات میں یہ کہنا چاہتا  
ہوں۔ میں نے اظہار کہا کہ جے پرکاش  
نارائن سے مہرا کچھ اصولی اختلاف  
ہے - وہ اصولی اختلاف دو سطحوں  
پر ہے - ایک اس سطح پر ہے کہ  
میں سمجھتا ہوں ء مہرا ایمان ہے  
کہ اس ملک کی حکومت نے ء اس  
موجودہ حکومت نے ملک کا ناہں کر  
دیا ہے ء غریب کی کمر توڑ دی ہے  
اور اس ملک میں ساری برالوں ہی  
ذمہ دار یہ حکومت ہے ء بہار میں  
کرپشن کی ذمہ دار یہ حکومت ہے -  
تو مہرا مطالبہ یہ ہے کہ اس حکومت  
کو ختم ہونا چاہئے اور یہ حکومت  
چونکہ طاقت ڈراؤ کرتی ہے اس  
پارلہملت سے اس لئے اس پارلہملت  
کو بھلگ کر دینا چاہئے - کہا وجہ  
ہے کہ آپ نے جب بہار میں صرف  
اسمبلی کے تھیلرویشن کا مطالبہ کہا تو  
آپ کہا یہ ثابت کرنا چاہتے ہیں کہ  
اس پارلہملت میں اور اس حکومت  
میں آپکا اعتماد ہے ؟ آپ بہار  
میں اسمبلی بھلگ کر کے انڈیا کی  
اس حکومت پر کانڈیٹیلنس

[شری ایس۔ اے۔ شہر]

کا پرستار پاس کر رہے ہیں؟ میں تو یہ سمجھتا تھا کہ اس حکومت کو بھی رہنے کا حق نہیں ہے۔ اسلئے اصولی طور پر جب چلتا تو یہ منصوص ہو کہ یہ حکومت ناکام ہوئی ہے ان مسائل کو حل کرنے میں جن کے لئے اسکا انتصاب ہوا تھا تو اس حکومت کو جانا چاہئے۔ بہار کا آپ نے کہوں مخصوص ایک ایسا الگ ایجاد کیا ہے؟ اور اگر بہار میں یہ اصول مان لیا جائے تو پھر کل کس ریاست میں اس اصول کو تو کھیں گے، کس کو روکیں گے؟ اس صورت میں آپ یہ طے کیجئے کہ آپ کرنا کیا چاہتے ہیں؟ ایک اصولی اختلاف تو یہ ہے۔

دوسرا اصولی اختلاف یہ ہے کہ چیرکاش نارائن کے سیکولرزم پر مکمل وشواہی رکھتے ہوئے میں چیرکاش نارائن کو بتانا چاہتا ہوں کہ اس اچھی تہن کے ساتھ جن سلگہ اور آر۔ ایس۔ ایس۔ کا شامل ہونا جو ہے اس نے اس تصریح کا کردار مشکوک کر دیا ہے۔ یہ صحیح ہے کہ چیرکاش نارائن حق کے مرخص نہیں ہیں۔ انہیں تی بی نہیں ہے۔ لیکن چیرکاش نارائن کو چلتا چاہئے کہ حق نے مرخصوں کے ساتھ اٹھنا بہتہنگا صحت کے لئے برا خطرناک ہوتا ہے۔ یہ جرائم جو ہیں آر

پار ہو جاتے ہیں۔ اگر مائیلڈ تھز میں ابھی تک شہیدین رہا ہے اس مرہلت کے بارے میں تو رہ اس لئے کہ اس تصریح کے ساتھ جن سلگہ اور آر۔ ایس۔ ایس کا وجود ہے۔ اٹل بہاری ہاجھئی نے سوال کیا کہ کون ہے جو چیرکاش نارائن کی حزب الوطنی کو ان کی پتھریوں۔ ترم کو چھلج کر سکتا ہے؟ کوئی نہیں۔ لیکن جن سلگہ نے کہا ہے مجھے یاد ہے آج سے آٹھ دس سال قبل جن سلگہوں نے چیرکاش نارائن کو چاندنی چوک میں جلسہ نہیں کرنے دیا پتھراؤ کیا۔ انہیں غدار کہا۔ جب وہ کشمیر میں انصاف کی بات کہتے ہیں، جب وہ پاکستان کے ساتھ دوستی کی بات کرتے ہیں تو ان سوڑماوں نے انہیں پاکستانی جاسوس کہا۔ انہوں نے پتھراؤ کیا۔ آج مجھے حیرت ہے کہ کس طرح سے کس بنا پر چیرکاش نارائن کی حزب الوطنی جن سلگہ کی نگاہوں میں قابل احترام ہو گئی؟ چیرکاش نارائن کہتے ہیں کہ میں ہندوستان کے ساتھ کشمیر کے رشتے کو ماننا ہوں۔ بات کر رہے ہیں اندراجی کے ساتھ۔ چیرکاش نارائن بات چیت کی حمایت کرتے ہیں۔ لیکن اٹل بہاری ہاجھئی اور مسٹر اقوانی کہتے ہیں کہ بات مت کرو۔ اس چھڑ میں چیرکاش نارائن لیڈر نہیں ہیں۔ چیرکاش نارائن لیڈر صرف

اسوقت میں جب جن سلگم کے سہاسی  
 مفادات کو طقویت پہنچے - جہ  
 پرکھی نارائن پلساری کی درگاہ نہیں  
 ہیں کہ جسوقت اتل بہاری باجپئی  
 جی چاہیں اتہلی دے کر سودا  
 خریدیں - میں چھلنج کرنا ہوں  
 کہا اتل بہاری واجپئی جی تسلیم  
 کریں گے کہ کشمیر کے سوال پر جو  
 بات چھت ہو رہی ہے جہ پرکھی  
 نارائن اس میں ثالث ہوں اور  
 آپکو انکا فہلہ ملظور ہوگا؟ نہیں  
 ہوگا - کہونکہ جن سلگم کے فوقہ  
 دارانہ مفاد کو اس سے طقویت  
 نہیں پہنچےگی - اس لئے جہ پرکھی  
 جی کو میں چیتاؤنی دیلا چاہتا  
 ہوں، انہیں میں اطلاع فواہم کرنا  
 چاہتا ہوں کہ آپ کی سہاسی  
 صحت بہت اچھی ہے، سہاسی  
 شہرت بہت اچھی ہے، آپکی شہرت  
 خراب ہو جائےگی، آپکو کمونلزم کی  
 ٹی بی ہو جائےگی اگر آپ نے یہ  
 بہت کمیلی رکھی - شام لندن  
 بہو سے بھی میں کہتا چاہتا ہوں  
 کہ اندرا جی کو ضرور نہچا دکھائے  
 ان کو یہاں سے نکالئے، یہ الگ  
 سوال ہے کہ ہوائی جہاز میں انہی  
 کے ساتھ سفر کرتے ہیں، وہ سفر  
 کرنا چھوڑ دیجئے، لیکن غلط طاعتوں  
 کا سہارا لے کر نہیں، جن سلگم کے  
 کلموں پر سوار ہو کر نہیں - جو  
 جن سلگم کے کلموں پر سوار ہو کر

جائینگے وہ اس ملک کا ناہ  
 کرینگے - ]

بھی نवल کیشور سینگھ (موجپورپور) :

ماننیی سہاسپتی جی، श्री श्यामनन्दन बाबू  
 ने इस कामरौकी प्रस्ताव को प्रस्तुत करते  
 हुए कहा कि 4 नवम्बर, 71 दिन मेमोरेबिल  
 है, स्मरणीय है। मैं भी ऐसा ही समझता हूँ,  
 लेकिन मैं उस को दुर्भाग्यपूर्ण स्मरणीय दिवस  
 समझता हूँ—इस लिये कि: उस दिन लोक-  
 तन्त्र के लिये किसी जमाने में लड़नेवाला  
 एक पुराना नेता लोकतन्त्र के दुर्ग को और  
 लोकतन्त्र की व्यवस्था को नष्ट करने के लिये  
 पटना की सड़कों पर चल पड़ा था—इस  
 लिये मेरी दृष्टि में वह दिन स्मरणीय है।

सहासपति जी, बारबार यह प्रश्न उठाना  
 गया है कि: पटना में इतने वैरकेइस क्यों बने  
 और इतनी पुलिस का इन्तजाम क्यों हुआ ?  
 मैं सदन को याद दिलाना चाहता हूँ—पटना  
 में 18 मार्च को क्या हुआ ? 18 मार्च,  
 1974 को पटना में पुलिस व्यवस्था बरम थी,  
 उस दिन पटना में दुर्घानों और होटल जलायें  
 गये, सरकारी अफसरों के घर जलायें गये  
 और इन सारी दुर्घटनाओं के बाद स्वयं  
 जयप्रकाश जी को इस बात के लिये सरकार  
 की निन्दा करनी पड़ी कि: सरकार पटना में  
 शान्ति और सुव्यवस्था नहीं रख सकी।  
 अब मैं आप से जानना चाहता हूँ—यदि  
 शान्ति और सुव्यवस्था रखने की कोशिश  
 की जाती है और उस के लिये आवश्यक पुलिस  
 बल का प्रयोग किया जाता है तो उस पर किसी  
 को क्या आपत्ति हो सकती है ? मैं विश्वास  
 के साथ इस बात को कहता हूँ कि: सरकार  
 का यह आदेश था—सम्भवत: मेरा विश्वास  
 है कि: था—कि: जयप्रकाश बाबू को गिरफ्तार  
 न किया जाय और जयप्रकाश जी की रक्षा की  
 जाए। उस के बावजूद भी अंधर भीड़ में  
 उन्हें कोई खरोच लय गई तो जैसा हम सभी  
 को मालूम है, एसी सम्भावनाओं से इन्कार

### [श्री नवल किशोर सिंह]

नहीं किया जा सकता कि एसी भीड़ में जहां लाठी चार्ज हो रहा हो और लाठी चार्ज से बचने के लिये लोग उन के पास आ रहे हों, उन की देह पर गिर रहे हों तो खरोंच न लग जाय। लेकिन सरकार की नीयत क्या थी—यह बात साफ है कि जब जब वह इस बात को कोशिश करते कि भागे बढ़ जाय तो उन को पलिस बढ़ने देती थी। अगर सरकार पटना में 18 मार्च का दृश्य उपस्थित करने देती तो क्या यह सदन और स्वयं जयप्रकाश जी सरकार को माफ कर सकते थे? मैं आप से कहता हूँ कि इस बात की तैयारी हमेशा बिहार में रहती है कि किस तरह से कुछ ऐसी स्थिति, हिंसात्मक पैदा की जाय जिससे कि विधान सभा के विघटन की मांग मजबूत हो।

अब मैं आप का ध्यान एक और बात की ओर दिलाना चाहता हूँ—प्रविधान सभा के विघटन के प्रश्न पर बार-बार यहां माननीय सदस्यों ने गुजरात के साथ एक समानान्तर रूप बिहार का रखने की कोशिश की है। अगर गुजरात के साथ बिहार का समानान्तर रूप होता, तो मैं समझता हूँ कि हम लोगों को विधान सभा के विघटन के प्रश्न पर एक नये ढंग से सोचना पड़ता। लेकिन आप सभी जानते हैं कि गुजरात में जब यह विघटन का प्रश्न उपस्थित हुआ तो उस समय गुजरात की विधान सभा के कितने सदस्यों ने इस्तीफा दिया था—एक बहुत बड़ी संख्या ने इस्तीफा दिया था। सब से बड़ी बात तो यह थी कि जो वहां शासक दल था उस के सदस्यों ने भी इस्तीफा दिया था। लेकिन आज बिहार की क्या स्थिति है—बिहार विधान सभा में सदस्यों की संख्या 319 है, जिन में एक नौमिनेटेड सदस्य हैं। 319 में 140 अपोजीशन की संख्या है। इन 140 में से जो दल इस भ्रान्दोलन का समर्थन कर रहे हैं उन की संख्या 78 है। इन 78 सदस्यों में से सिर्फ 34 सदस्यों ने इस्तीफा दिया है।

वे दल जो आज इस भ्रान्दोलन का समर्थन कर रहे हैं, वे आज टूट गये हैं। विधान सभा चाहे आज टूटी हो या न टूटी हो, लेकिन जयप्रकाश जी ने वहां की सारी विरोधी पार्टियों को तोड़ दिया—इस में कोई शक नहीं है। अब मैं आप से पूछता हूँ—क्या सिर्फ 34 विधान सभा के सदस्य जनता के प्रतिनिधि हैं। अगर दूसरे प्रतिनिधि नहीं हैं तो हम भी नहीं हैं, श्यामबाबू, वाजपेयी जी और मधु लिमये भी नहीं हैं क्योंकि जैसे नियमों के अनुसार आप का और मेरा चुनाव हुआ है, बसे ही नियमों के द्वारा उनका हुआ है। और 34 प्रतिनिधि कहते हैं कि विधान सभा तोड़ी जाय और बाकी के तमाम प्रतिनिधि कहते हैं कि हम विधान सभा को चलायेंगे, उस के लिए वे अपने दल को भी छोड़ने को भी तैयार हैं, अनुशासन की सजा भोगने को तैयार हैं तो फिर प्रधान मंत्री जी को हम कैसे कह सकते हैं कि आप विधान सभा का विघटन कर दीजिए—मैं इस का उत्तर आप से जानना चाहता हूँ?

इस भ्रान्दोलन को बार-बार हिंसात्मक भ्रान्दोलन कहा जा रहा है। मुझे इस में कोई शक नहीं है कि जहां तक जयप्रकाश का सम्बन्ध है, मैं समझता हूँ कि वे किसी भी हिंसात्मक कार्यवाही को बढ़ावा नहीं दे सकते। लेकिन क्या इस भ्रान्दोलन में हिंसात्मक कार्यवाहियां नहीं हुई हैं? मैं पूछता हूँ—अक्तुबर के पहले सप्ताह की सरकार की क्या रिपोर्ट है—गृह मंत्री जी बतलायेंगे। मेरी रिपोर्ट यह है कि 285 जगहों पर बिहार में हिंसात्मक कार्यवाहियां हुईं, रेलें उखाड़ी गईं, ग्लास पर हमला हुआ, उस के कागजात को फाड़ा गया, सरकारी अफसरों को पीटा गया, बसों पर हमला किया गया। अगर यहीं हिंसात्मक भ्रान्दोलन है तो मुझे कुछ नहीं कहना है। लेकिन मुझे शक है—यह हिंसात्मक भ्रान्दोलन है।

हमारे दोस्त—श्री शमीम—अभी न

जाने अपनी खूबसूरत जवान में क्या क्या कह गये। लेकिन मैं बजलाना चाहता हूँ—हालांकि वे खुद भी सावधान हैं और मुझे खुशी है कि उन्होंने उस का चिक्र भी किया है—पटना सिटी स्टेशन का कैबिन जिस दिन उबाड़ा जा रहा था, उस पर हमला हो रहा था, उस दिन हमारे यहाँ आर० एस० एस० के भूतपूर्व चोफ़, श्री रामदेव महतो, जनसंघ के मिनिस्टर भी रहे हैं, वे स्वयं डेला फेंक रहे थे, गांधी जी का फोटो उन्होंने गले में लगा रखा था। वे अकेले व्यक्ति थे जो गांधी जी का फोटो लगाये हुये थे। अगर यहाँ अहिंसात्मक आन्दोलन है तो मैं नहीं जानता फिर हिंसात्मक आन्दोलन क्या होता है।

मैं एक बात और कहना चाहता हूँ—जय प्रकाश बाबू बहुत सी ऐसी बातें कहते हैं, जो अच्छी हैं, सुनने में अच्छी ही लगती हैं। मैं भी इस विचार का हूँ—अगर उन उद्देश्यों की प्राप्ति कर लें। भ्रष्टाचार दूर हो जाये, बेकारी दूर हो जाये, शिक्षण पद्धति में सुधार हो जाय, नौजवानों के व्यक्तित्व का उचित विकास हो, उन को रोज़ा पेटो मिल जाय, इस से बढ़ कर अधिक प्रसन्नता की बात और कोई नहीं होगी। लेकिन मैं भ्रष्टाचार के बारे में एक बात कहना चाहता हूँ—खुद जयप्रकाश जी ने कहा है—उन का लिखा हुआ हमने पढ़ा है और यदि माननीय सदस्य चाहेंगे तो ला कर दे दूंगा—कि भ्रष्टाचार को रोकने के लिये आदमी को बदलना होगा। अब मैं आप से एक बात कहना चाहता हूँ—आदमी को बदलना क्या प्रधान मंत्री जी के बस की बात है? क्या आदमी टेबिल कुर्सी है कि जैसे चाहो घर में सजा लो। जो आदमी हाड़, मज्जा और मांस से बना हुआ है, जिस के मन के चेतन और अचेतन की खोज आज तक जारी है, जिस पर एक ही परिस्थिति में एक बात की प्रतिक्रिया विभिन्न प्रकार से होती है, उस पर प्रधान मंत्री जी जाहूँ कर

सकती हैं—रेसा मैं नहीं मानता। जय प्रकाश जी भी वह जादू नहीं कर सकेंगे। आप को याद होगा—1967-68 में बिहार में सूखा पड़ा था। उस समय जय प्रकाश जी ने बड़ो मात्रा में रिलोक का आयोजन किया था और हम कांग्रेस पार्टी ने भी आयोजन किया था, हमारा काम भी चल रहा था, जितने दिनों तक वह आयोजन चला, बिहार के अखबारों को उठा कर देख लीजिए, वे सारे अखबार जो आज उन की प्रशस्ति के गीत गा रहे हैं, उस समय बिहार रीलीफ़ कमिटी की व्यवस्था के बारे में भ्रष्टाचार के आरोप लगा रहे थे, इन्हीं अखबारों में वे आरोप छर रहे थे। जब काम खत्म हुआ तो एक बड़े मजे का बात है—जय प्रकाश जी से पूछा गया—आप के लिए कहा जा रहा है कि बिहार रिलीफ़ कमिटी के समान के बटवारे में बड़ा भ्रष्टाचार हुआ है। तो जय प्रकाश जी सच्चे आदमी हैं, वह छिपा नहीं सके और उन्होंने कहा कि 40 प्रतिशत मिसयूज हुआ, भ्रष्टाचार में गया। जिस संस्था के सर्वेत्वा स्वयं जय प्रकाश जी हैं और खुद नियुक्तियां करते हैं ऐसी संस्थाओं में उन को नाक के नीचे गलत काम हुये हैं।

श्री श्यामनन्वन मिश्र : -अगर जयप्रकाश जी प्रधान मंत्री होते तो वह कहते कि मिनिस्टर भ्रष्ट हैं। लेकिन आप की प्रधान मंत्री नहीं कह सकतीं। यही फ़र्क है।

श्री नवल किशोर सिंह : मैं यह कह रहा था कि भ्रष्टाचार के मामले स्वयं अपनी संस्था में से जयप्रकाश जी भ्रमण नहीं कर सके, इस से कोई इन्कार नहीं कर सकता।

अब शिक्षण पद्धति के बारे में एक बात कहना चाहता हूँ। हम सब निन्दा करते हैं इस पद्धति की। लेकिन मैं पूछना चाहता हूँ कि सरकार को छोड़ कर क्या सारे मुक्त में जितने शिक्षा शास्त्री हैं उन्हीं ने कोई शिक्षा का विकल्प प्रस्तुत किया है।



[श्री नवल किशोर सिंह]

वर्तमान सामाजिक व्यवस्था में भारत के लिये एक शिक्षा पद्धति को बनाना अपने आप में कठिन काम है कि कोई इस में अभी तक सफल नहीं हो पाया है।

अन्त में एक बात और कहनी है। गुजरात में विधान सभा का विघटन हुआ, बिहार में विघटन की मांग है। क्या बिरोधी दल के मित्र यह अधिकार हर स्टेट में जहाँ कांग्रेस की सरकारें नहीं हैं, वहाँ के कांग्रेसजनों को देंगे? अगर यह तरीका हमारे देश में चल जाय कि हर दो वर्ष के बाद चुनाव हो और फिर मांग हो कि विधान सभा भंग कर दी जाय तो क्या हालत होगी लोकतन्त्र की हमारे देश में यह आप सोच लें।

अब आज पटना में कम्युनिस्ट पार्टी का एक डिमास्ट्रेशन हुआ उस में लाखों लोगों ने भाग लिया। यहाँ चार तारीख के मामले को माननीय मित्र का विचार हो या न हो, लेकिन उस के खिलाफ जन-अक्रोष पैदा करने की कोशिश हो रही है, उद्देश्य है हमारे मित्रों का यह जानना चाहिए। वह यह है कि चार तारीख को कुछ हुआ हो या नहीं लेकिन चार तारीख मामले को इतना उड़ाओ कि 11 तारीख को कम्युनिस्ट पार्टी का जो प्रदर्शन है और 16 तारीख जो कांग्रेस का प्रदर्शन है उस के ऊपर लोग गुस्से में आ कर हमला करें। रांची में कांग्रेस पार्टी के अध्यक्ष नये वहाँ उन की सभा में पटाखे फेंके गये और सभा को तोड़ने का प्रयास किया गया। मुझे विश्वास है कि जनता इस बात को समझती है।

सबसे से बड़ी बात यह हुई जो माननीय वाजपेयी ने कहा साफ-साफ कि हम लोग दल-विहीन राज्य में विश्वास नहीं करते।

यहीं बात गया में जब गोलियों बांड हुआ तो मैंने कहीं थीं कि यदि आप लोग जयप्रकाश जी के दल विहीन शासनतन्त्र में विश्वास करते हैं तो अपनी पार्टी को डिजोल्व कीजिए, उन को घोषा न दीजिये। आप सब उन्हें घोषा दे रहे हैं, ऐन वक्त पर आप उन का साथ छोड़ देंगे। आज माननीय वाजपेयी ने साफ साफ कह दिया है कि वह लोग दल तोड़ने नहीं जा रहे हैं आगे चुनाव में इन दलों का मकाबला करेंगे और उन को उसी तरह से पराजित करेंगे जैसे 1971 में किया था।

श्री मधु लिमये (बांका) : सभापति महोदय, आज की बहस में कांग्रेस वक्ताओं द्वारा कोई ऐसी ठोस बात या अकाट्य दलील सामने नहीं आई। जब कभी विधान सभा के विघटन का सवाल उठया गया तो प्रधान मंत्री, भूतपूर्व गृह मंत्री श्री उमा शंकर दीक्षित और माननीय डी० के० बहूरा ने यहीं कहा कि यह चुनी हुई विधान सभा है और उस को पांच साल तक चलना देना चाहिये। उन्होंने यह भी कहा चूकि गंरु सरकार को बहुमत का समयन प्राप्त है इस लिए उस के कार्य में भी बाधा नहीं डालनी चाहिये और उस को बर्खास्त करने का सवाल भी उपस्थित नहीं किया जाना चाहिये। लेकिन क्या इस बात को हम भूल सकते हैं जब स्वयं प्रधान मंत्री कांग्रेस की अध्यक्षता थी तो उन्होंने बिल्कुल इन तर्कों के विपरीत काम किया था। 1959 में स्वयं उन्होंने केरल में सिविल नाफरमानी के सिद्धान्त का समयन किया था। आज घेराव और धरना, दोनों की आप निन्दा कर रहे हैं, लेकिन उस समय जिस सरकार को बहुमत का समयन प्राप्त था उसी सरकार के सचिवालय पर आप लोगों ने मार्च आर्यो-नाइज किया था और भुरु में उस समय के प्रधान मंत्री श्री जवाहरलाल नेहरू केरल

की सरकार को बखास्त करने के पक्ष में नहीं थे लेकिन यह छिपी हुई बात नहीं है इन्दरा जी ने ही उन के ऊपर और पार्लियामेंटरी बोर्ड के ऊपर दबाव डाल कर केरल की सरकार को भी विघटित करवाया और विधान सभा को भी विघटित करवाया। और उस समय केरल में जो आन्दोलन चल रहा था उस की तुलना में कई गुना तीव्र जन-आन्दोलन आज बिहार में चल रहा है। क्या उस समय केरल की असम्बली के एक भी सदस्य ने इस्तीफा दिया था ? और अभी स्वयं माननीय नवल किशोर ने कहा विरोध पक्ष के 34 सदस्यों ने इस्तीफा दिया है, और अगर कुछ लोगों ने नहीं दिया होगा तो वर्तमान जो स्वार्थ का महौल है उस में इन लोगों की समझ में नहीं आ रहा है और लम्हान की जो राजनीति है वह नहीं समझ पा रहे हैं। लेकिन 34 सदस्यों ने इस्तीफा दिया है यह महत्वपूर्ण बात है। इस के महत्व को कम आप नहीं कर सकते। आज संसदीय लोकतन्त्र की लम्बी चाँड़ी बातें कर रहे हैं, लेकिन उस समय केरल के जो गवर्नर थे उन की जो रिपोर्ट मंगवायी जिस के आधार पर केरल में राष्ट्रपति शासन लागू किया, गवर्नर राधाकृष्ण राव क्या कहते हैं, माननीय गृह मंत्री जरा सुने। वह कहते हैं :

"That is why in all democratic countries where Parliamentary Government obtains, the practice is for the Government itself to offer to resign and hold re-election in case there is overwhelming opposition to any of Government's measures or when there is a widespread demand for general elections. It is not considered necessary that a 'no confidence' motion should be passed in the Assembly or Parliament in order to justify the change of Government."

"The crux of the legal and constitutional question is whether the

Kerala Government has lost the support of the overwhelming majority of the people and whether the allegations made of maladministration and subversion of democracy are substantially true. I have already expressed my view on both these points."

"While the securing of a majority of seats in the Legislature, however meagre, is very relevant at the time of forming a Government, it cannot be pleaded as conferring a continuing right to claim the confidence of the majority."

"There is no doubt that there has been a tremendous shift in the mind and the feeling of the people. I do not think this public opinion can be ignored without serious consequences for the future".

21 hrs.

आज मैं कहना चाहता हूँ कि 1972 में जो लोकमत की मनोदशा थी आज उस में बुनियादी परिवर्तन आया है। बिहार की बहुसंख्यक जनता मांग कर रही है कि विधान सभा उसकी इच्छाओं का प्रतीक नहीं है, गफूर सरकार सही मानों में हमारा प्रतिनिधित्व नहीं कर रही है। ऐसी हालत में किस मोह में आ कर आप इस सरकार को चलाए रखना चाहते हैं, असम्बली को चलाए रखना चाहते हैं ? आप यह तो मानगे कि असम्बली का काम होता है कानून बनाना। क्या कानून बनाने का काम भी बिहार की विधान सभा कर पाती है ? यह आन्दोलन के पहले की बात है। इस सवाल को मैं यहाँ भी कई बार उठा चुका हूँ और कह चुका हूँ कि बिहार की विधान सभा को इसी बिना पर समाप्त कर देना चाहिए कि कानून बनाने के अपने काम को भी उसने कभी पूरा नहीं किया है। आज भी बिहार में 180 अध्यादेश चल रहे हैं। आज कार्यपालिका ने सरकार ने विधान सभा के सारे अधिकारों

[श्री मधु लिमये]

को छीन लिया है। उन में से कई आर्डिनेंस ऐसे हैं जिन को 18 बार रिप्रोमलगेट किया गया है, 18 दफा जारी किया गया है। कई आर्डिनेंस लैप्स होते हैं और उनको दुबारा जारी किया जाता है। विधान सभा की बैठक छः सप्ताह से हमेशा कम समय के लिए की जाती है इसलिए कि अगर छः सप्ताह से अधिक अगर चलेगी तो ये सारे 180 आर्डिनेंस लैप्स हो जाएंगे। इस डर से विधान सभा की बैठक भी आज छः सप्ताह के लिए आप कर नहीं पाते हैं। संसदीय लोकतंत्र की बुनियाद को ही आप खत्म कर रहे हैं। प्रधान मंत्री ने जिन्होंने सिविल नाफरमानी, धरना और घेराव के जरिए कम्युनिस्ट हकूमत को केरल में खत्म कराया; आज वही प्रधान मंत्री संसदीय लोकतंत्र को ले कर हम लोगों को लेकर चले रहे हैं और ऐसी विधान सभा के समर्थन में बोल रही हैं जिस ने अपना प्राथमिक कार्य भी पूरा नहीं किया है। बिहार विधान सभा के बारे में क्यों ये लोग ज़िद कर रहे हैं। ये स्वयं जानते हैं कि वह निकम्मी विधान सभा है। कानून पास करने का काम भी वह पूरा नहीं कर रही है। सरकार के बारे में भी ये जानते हैं कि क्या हालत है। स्वयं विभूति मिश्र जी ने कहा कि सरकार उचित समय पर किसानों को बीज नहीं दे पाती है। खाद का वितरण नहीं करती। पब्लिक डिस्ट्रीब्यूशन सिस्टम चोपट हो गया है। लोगों को कंट्रोल के दामों से अनाज नहीं मिलता। निर्माण के, विकास के काम ठप्प हैं। तीन करोड़ का जब ओवर ड्राफ्ट केरल का हो गया, कम्युनिस्ट सरकार का तो इन्होंने हल्ला करना शुरू कर दिया। मैं ब्रह्मानन्द रेड्डी साहब से जानना चाहता हूँ कि बिहार की सरकार का इस वक्त रिजर्व बैंक में कितने करोड़ का ओवर ड्राफ्ट चल रहा है। सभी दृष्टियों से यह सरकार बिल्कुल निकम्मी हो चुकी है, असेम्बली निकम्मी हो चुकी है

और इसको तत्काल बरखास्त करना आवश्यक है।

आज कम्युनिस्ट पार्टी के लोग इंदिरा जी का साथ दे रहे हैं। आपके नेता ने श्रीमती इंदिरा गांधी के बारे में जो कुछ एक बार कहा था वह मैं आपकी खिदमत में रखना चाहता हूँ। उन्होंने कहा था :

"As regards the Congress President, I do not want to say anything because she is just a child in politics. So I do not want to criticise her conduct or say anything about that. Generally it is not always an inevitable law of nature that wisdom is inherited by laws of heredity. I do not want to discuss that. It is embarrassing and it is uncultured".

यह डांगे साहब ने कहा था। प्रधान मंत्री के बारे में कहा था और तब कहा था जब उन्होंने घेराव, धरना और सिविल नाफरमानी के जरिये केरल की हकूमत को तोड़ने का काम किया था। वही आज क्या कर रहे हैं? आज उसी इंदिरा गांधी के साथ मिल कर जो जन आन्दोलन बिहार में चल रहा है उसको समाप्त करने का काम कर रहे हैं।

चार नवम्बर की घटनाओं के बारे में यहां पर बहुत सी बात आई हैं। इन लोगों का कहना है कि चूँकि जयप्रकाश जी समानान्तर सरकार की बात कर रहे हैं इसलिए सरकार को इन बातों को बरदाश्त नहीं करना चाहिए। क्या पुलिस द्वारा उन के ऊपर जो लाठी चलाई गई उसका समर्थन मेरे कांग्रेसी मित्र करना चाहते हैं—

एक माननीय सदस्य : किस ने किया है ?

श्री मधु लिमये : भगत जी ने कहा कि हमें इसको बरदाश्त नहीं करना चाहिए। हम बहुत रियायत कर रहे हैं। मैं रामशेखर

बाबू से कहना चाहता हूँ कि यहाँ बोलने से कोई नतीजा नहीं निकलेगा। संसदीय समिति की जो मांग है उसको कबूल करियें। उसके सामने सारा सबूत आ जाएगा। अगर आपकी बात सही है तो पता चल जाएगा कि जयप्रकाश जो के ऊपर किसी तरह की पाशविक शक्ति का प्रयोग नहीं हुआ है। अगर इस तरह का उनके साथ दुर्व्यवहार हुआ है तो वह बात भी सदन के सामने आ जाएगी।

बिहार के मामले में आज कम्युनिस्ट पार्टी के द्वारा वहाँ एक प्रदर्शन किया गया। उसके बारे में आज कम्युनिस्ट पार्टी के एक नेता ने मुझे कहा कि क्या यह इनको शोभा देता है कि टिकटलैस ट्रेवल की बिना पर हमारे जो गरीब प्रदर्शकारिणी हैं उनको ये उतारें। सवाल यह है कि शान्तिपूर्ण तरीके से जब जयप्रकाश जी तथा विरोधी पक्ष के द्वारा प्रदर्शन किया जाता है तो हर तरह से उस में बाधा डालने की कोशिश की जाती है—

**श्री रामाबतार शास्त्री :** हमने ऐसा नहीं किया।

**श्री मधु लिये :** आपके बारे में नहीं कह रहा हूँ। सरकार तथा कांग्रेस के द्वारा उस में बाधा डालने की कोशिश की जाती है। उत्तर प्रदेश के मेरे कुछ नौजवान दोस्त, मोहन सिंह, जगदीश लाल और हर्ष-बर्देन टिकट ले कर पंजाब मेल से आ रहे थे। सी आर पी के लोगों ने पंजाब मेल को घेर कर मुगलसराय में उन लोगों को जबर्दस्ती उतार दिया जब कि उनके पास टिकट थे। मैं रेड्डी साहब से जानना चाहता कि आपके पास ऐसा कौन सा कानून है कि बाकायदा टिकट खरीद कर जो यात्री पंजाब मेल से बिहार की ओर जा रहे थे, सी आर पी, बी एस एफ के लोगों ने उनको घेर लिया, उनके टिकट छीन लिए और उनको उतारने का काम किया। साफ है कि कोई कानून का

राज नहीं रहा, कोई नियम नहीं रहे, मनमाने ढंग से शान्तिपूर्ण प्रदर्शन करने वाले लोगों के खिलाफ आज पुलिस कार्रवाई कर रही थी ब्रह्मानन्द रेड्डी ने स्वयं कहा है कि आज बिहार में तीस सैट्रल रिजर्व पुलिस की यूनिट हैं और पंद्रह बी एस एफ की यूनिट लगी हुई हैं। इसका मतलब मतलब है तकरीबन साठ हजार लोग। फिर रेलवे प्रोटेक्शन फोर्स है, इंडस्ट्रियल सिक्योरिटी फोर्स है प्लस सी पी ग्राई है। इस सरकार के पीछे अब जन समर्थन नहीं रहा। यह केवल दंड शक्ति के बल पर, डंडे के बल पर, बंदूक के बल पर राज करना चाहती है।

सरकार कम से कम अब तो जिद छोड़े। बहुत सारा खून बहाने का काम आप लोगो ने किया है। कितने और लोगों को जानें आप चाहते हैं और फिर बिहार को जनता को जो मांग है उसको आप कबूल करेंगे? जब जनता की इच्छा है कि दुबारा वहाँ पर चुनाव हो तो उसके सामने अगर आप झुक जाते हैं तो कोई बुरी बात नहीं है। जनता को इच्छा का आदर करो। गफूर सरकार को बरखास्त करो। विधान सभा को विघटित करो और सामान्य स्थिति होने के बाद बिहार में तत्काल चुनाव कराने का काम करो। बिहार को जनता सही मानों में लोकतांत्रिक चुनाव के लिए, फ्री एण्ड फेयर इलेक्शन के लिए तैयार रहो है। उसको मांग को आप पूरा करिए।

**सभापति महोदय :** श्री रामसेखर प्रसाद सिंह।

**श्री राम शेख प्रसाद सिंह (छपरा) :** सभापति महोदय, . . . . .

SHRI MOINUL HAQUE CHOU-DHURY (Dhubri): How long will this debate continue? Is it an unending affairs? It cannot be an unending affair.

**श्री राजेन्द्र प्रसाद यादव (मजेपुरा) :**  
सभापति महोदय, हम कितने बजे तक बैठने जा रहे हैं ?

**श्री हुकम चन्द कछवाय (मुरैना) :**  
सभापति महोदय, हम सुबह साढ़े दस बजे यहाँ आये हुए हैं और बराबर बैठे हुए हैं। हम लोगो ने खाना भी नहीं खाया है। आप कब तक हम लोगों को बिठाये रखेंगे ? सत्रा भी बज गये हैं। अब हाउस को एजार्न कर दीजिए।

**सभापति महोदय :** मैं आप लोगों का राय से पूरी तरह सहमत हूँ कि काफ़ी देर हो चुकी है। मगर बड़ी दुश्चारी यह है कि अलग अलग पार्टियों के जो आनरेबल मेम्बर साहबान बोलते हैं या बोल रहे हैं, वे किसी भी तरह अपना टाइम कम करने के लिए तैयार नहीं हैं। मैंने दरखास्त की थी कि दस मिनट से ज्यादा न लिये जायें, लेकिन श्री नवल किशोर सिंह के अलावा कोई ऐसा साहब नहीं है, जिन्होंने दस मिनट से कम लिये हो। ऐसी सूरत में मेरे सामने क्या रास्ता है ? मैं आप के हाथ में हूँ। मेरे पास जो लिस्ट है, उस के लिहाज़ से क साहब अपॉजिशन के और बोलने वाले हैं और दो साहबान कांग्रेस के और बोलने वाले हैं। उस के बाद मिनिस्टर साहब इन्टरवीन करेंगे और फिर श्यामबाबू को रेप्लाय के लिए दस मिनट मिलेंगे। आप के सामने दो रास्ते हैं। या तो हमारे मेहरबान अपने राइट को फ़ोरगो करें और मैं मिनिस्टर साहब को काल कल्लूँ। दूसरा रास्ता यह है कि श्री रघु रामैया इस बारे में बतायें कि क्या वह इस बात के लिए तैयार हैं कि इस डिस्बर्शन को कल के लिए पोस्टपोन किया जाये।

**SHRI JYOTIRMOY BOSU (Diamond Harbour):** We are here for the last eleven hours, the Members and the Secretariat staff. You must be fair to all. You should adjourn the House now and tomorrow the hon. Minister

can reply and Shyam Babu could then exercise his right of reply. You should not be guided by what the Government says. The Ministers go to their homes and have their lunch and a nap also and then come back. We are here on our legs almost, from 10.30. It is soon going to 9.80 p.m. It is eleven hours and you cannot compel us to work like this. In fact the debate should have been adjourned at 6 p.m. and we should have continued it tomorrow. You should tell the Government that if they want to have our co-operation they should listen to what we say and be fair.

**सभापति महोदय :** हाउस जो बात यूनेनिमसली तय करेगा, मैं उस का पावन्द हूँ। मैं किसी एक की बात मान कर हाउस को एजार्न नहीं कर सकता हूँ।

**THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** In the case of an adjournment motion, there is no question of adjourning.

**SHRI JYOTIRMOY BOSU:** Under what rule?

**SHRI K. RAGHU RAMAIAH:** Under every rule. If we adjourn, it means the motion is carried. I anticipated these difficulties and yesterday I suggested at the meeting that it may be taken up on some day at 12 o'clock. But the opposition leaders did not agree. So, we are faced with this situation. Of course, the whole House is impatient. The opposition speakers took a long time; it is not that we alone took a long time. You have called a member from this side now. After him, you may probably call one from the opposition and then call the Minister.

**SHRI JYOTIRMOY BOSU:** If you follow the wise advice of the hon. Minister for Parliamentary Affairs we shall have to sit past mid-night.

**SHRI K. RAGHU RAMAIAH:** The two members may be given 5 minutes each and the hon. Minister will take half an hour. Since the mover has taken 1 hour in the beginning, he may finish his reply within 15 minutes.

**SHRI JYOTIRMOY BOSU:** Tomorrow a Rumanian Delegation is coming and I have to be at the airport at 4 o'clock in the morning. How can I do that if I go home at 12 o'clock to-night? It might suit the Government but it does not suit me. Let us adjourn now.

**सभापति महोदय :** यह एजार्नमेंट मोशन है। यह कल के लिए कैसे पोस्टपोन किया जा सकता है ?

**SHRI JYOTIRMOY BOSU:** There is no rule to prohibit it. Kindly point out the rule.

आप वह रूल या डायरेक्शन दिखाइये कियह डिस्कशन कल तक नहीं जा सकता है।

**श्री रामशेखर प्रसाद सिंह (छपरा) :** सभापति महोदय, मैं उम क्षेत्र का प्रतिनिधित्व करता हूँ जिस को भारत के प्रथम राष्ट्रपति और संविधान सभा के अध्यक्ष पूज्य राजेन्द्र बाबू को पेश करने का सौभाग्य प्राप्त हुआ था। उसी जिले ने मौलाना मजहरूल हक और डा० संबद महमूद साहब को भी पदा कर के आप की खिदमत करने का मौका दिया था। और उसी जिले में इन लोगों के नेता जयप्रकाश बाबू भी पैदा हुए थे। मैं उसी जिले का प्रतिनिधित्व करता हूँ और मैं आप के सामने बयान चाहता हूँ कि जिस कार्यक्रम को ले कर जयप्रकाश बाबू चलना चाहते हैं उस में उन की असफलता उसी जिले से प्रारम्भ हुई है। विधान सभा की भंग करा कर ग्राम सभा तथा छात्रों के प्रतिनिधि के माध्यम से विधान सभा के चुनाव के लिए उम्मीदवार खड़ा करने की योजना उन्होंने बनाई है। यह 22 अक्टूबर को छपरे में

उन्होंने एक ग्राम सभा इसी सिलसिले में बुलाई थी। उस सभा में उन के उस दल ने जो कि भिन्न भिन्न दलों की मिला कर बना है, उस सभा का समापित्व करने के लिए एक आदमी का चुनाव करना असंभव हो गया। राजेन्द्र कालेज के प्रिंसिपल भोला बाबू के मंडर केस के अभियुक्त जो इन के कार्यों के संयोजक हैं, इस सभा के अध्यक्ष बनना चाहते थे। गंगा सिंह कालेज के रुपये को गबन करने वाले व्यक्ति भी इस को अध्यक्षता के उम्मीदवार थे। छपरा के सब से बड़े ब्ल. माकॉटियर के पुत्र जो इन के युवक संगठन का नेतृत्व करते हैं वे भी अध्यक्षता के उम्मीदवार थे और जयप्रकाश जो को जाति के लोग महामाया बाबू को अध्यक्ष बनाना चाहते थे; एकमत से सभापति का चुनाव न होने के बाद बिना समापति के ही सभा हुई और जयप्रकाश बाबू न क्रोध में कहा..

(व्यवधान) . . . . .

**एक माननीय सदस्य :** यह बहुत गन्दो बात इन्होंने कही है इसको रेकार्ड से निकाल देना चाहिए। . . . . (व्यवधान) . . .

**सभापति महोदय :** आप आपस में बातें न करें।

**श्री रामशेखर प्रसाद सिंह :** वास्तव में जयप्रकाश बाबू को स्वयं अपने मुँह से कहना पड़ा कि जब आप लोग एक सभापति का चुनाव नहीं कर सकते हैं तो सारे देश और प्रदेश का शासन कैसे चला सकते हैं ? यह एक तथ्य का बात है। आप जयप्रकाश बाबू से बात कर के पूछ जाजिए। वहीं से उन को विरुद्धता प्रारम्भ हुई।

जयप्रकाश बाबू कहते हैं कि यह आन्दोलन उनका अहिंसक है। क्या लोगों को जब ईशतों घर से बाहर निकलने से रोकना, लोगों का चलने देने से रोकना, विवाहों की बेइज्जती करना और यह उन विवाहकों के साथ वे करते

[ श्रीरामशेखर प्रसाद सिंह ]

हैं जो बीकर सेवकान के विधायक हैं, हरिजन हैं, मुसलमान हैं या उसी प्रकार के अन्य लोग हैं जो अकेले चलते हैं, उन के साथ इन के दल के लोग अभद्र व्यवहार करते रहे हैं, तो क्या ये सब चीजें ग्रहिसक हैं।.. (व्यवधान) . . . .

मैं यह कह रहा था कि यह ग्रहिसक आन्दोलन नहीं है इस तरह से ग्रहिसा की आड़ ले कर हिंसा का वातावरण और अशांति का वातावरण पैदा करने की कोशिश की जा रही है इस देश की तरक्की नहीं हो सकती . . . . (व्यवधान) . . .

जैसा कि और सदस्यों ने बताया जो भी कार्यक्रम इन्होंने बनाया उस में कहीं इन को सफलता नहीं हुई। विद्यार्थियों को इम्तहान देने में रोकना चाहते थे। उस में सफलता नहीं मिली विद्यार्थी परीक्षा में उपस्थित होते रहे। लोगों को काम पर जाने से रोकना चाहते थे। उस में भी सफलता नहीं मिली। इसी तरह से और जो भी कार्यक्रम थे लोगों को टैक्स देने से मना करना, विद्यार्थियों को पढ़ने नहीं देना, लोगों को कचहरियों में जाने नहीं देना, विधान सभा के सदस्यों से इस्तीफा दिलवाना, किसी में भी इन को सफलता नहीं मिली। 318 की विधान सभा में केवल 34 ने ही इस्तीफे दिए। यह अनुपात दस प्रतिशत से भी कम पड़ता है।

एक बात मैं कहना चाहता हूँ कि यद्यपि उन के कार्यक्रम से हमें थोर विरोध है लेकिन जयप्रकाश बाबू के लिए हम लोगों के दिली में भी आदर है। उन के उपर लाठी चार्जों वार्जे बात को मैं गलत समझता हूँ।

गफूर साहब के बारे में शमीम साहब ने जो बात कही है वह बिलकुल निराधार और

गलत है गफूर साहब देश के स्वतन्त्र सैनानियों में अग्रगण्य रहे हैं और उन्होने आजादी के इतिहास में एक उल्लेखनीय काय किया है ;

SHRI P. G. MAVALANKAR (Ahmedabad): Mr. Chairman, Sir, this debate on the adjournment motion moved by my esteemed friend, Shri Shyamnandan Mishra, has brought out not only the incidents of November 4, 1974, and the very cruel and undemocratic assault on the great leader, Shri Jayaprakash Narayan and many of his followers but also has extended beyond the limited scope of the adjournment motion and has dealt with a number of problems and aspects that affect the policy of this country.

Sir, it has been somewhat my misfortune that I am standing at a time when the House is rightly getting impatient and, I am sure, you will also get rightly impatient with me. But, I hope you will bear with me if I go ahead and spend a few minutes more because I do wish to suggest at the very outset that what is happening in Bihar is not a concern of this or that individual. We are not here bothered so much about the person of Jayaprakash Narayanji, although it matters. What matters more than the person of Jayaprakash Narayan Ji is that the values of democracy and decency of public life in this country for which Jayaprakash Narayanji and his associates, irrespective of parties, are standing are being mercilessly and brutally demolished and killed by the Establishment in Patna and in Delhi. This is the confrontation.

Let us not merely go on talking about what happened to Jayaprakash Narayanji, with great respect to Shri Jayaprakash Narayan. It will be more than revolting if the person of Jayaprakash Narayanji is manhandled or injured in this confrontation. But let us remember that what is happening in Bihar in the last several

months and what happened in Gujarat earlier this year is a direct confrontation between the Establishment which is getting more and more naked in terms of power, in terms of absolutism, in terms of excessive use of violent instruments that are at the disposal of the State machinery and the people who are being tortured, harassed, disturbed and even killed because of the various scarcities that exist because of various corruptions.

This is the real confrontation. Let the hon. Home Minister, when he replies, tell us whether he has any solution to this particular problem. Are the Government of India of which the Government of Bihar, unfortunately, today is a part because they belong to the same party, really sincere and earnest about eradicating corruption from the body-politics? Are they earnest about making the life of the poor man actually better today than what it was yesterday?

This Government is never tired of talking about welfare State. What they are having in Bihar and increasingly in many parts of India is not a welfare State but a warfare State. This is a warfare State. It is a veritable war between the Establishment, the power-hungry, the power-concentrated people, on the one hand and, on the other hand, the vast millions of Indian people who, because they are now getting awakened and determined, are ready to fight to the finish. They do not mind if some of them have to die but they want to ensure that their democratic values will not die and will not have any destruction. This is the confrontation. Therefore, let this debate be lifted to that level instead of merely talking of what has happened in Bihar on a particular day or what might happen in Bihar on a particular day.

At the same time, let the Government and the country know that when the Bihar bandh was declared on the 3rd, 4th and 5th October the entire State continuously responded to the

call. No bandh could last for more than one hour if the people are not supporting it. Therefore, it was a spontaneous, massive, popular, strong revolt and reaction against the misrule of the Patna Government and the Government of India. It was equally a strong reaction against the corrupt rule in Patna and Delhi. I would not like to use the word "Gangotri", which is a good word. So, I would say that it is the fountain source of all corruption and misrule. Here in the capital in Delhi it starts from the top. And because it percolates from the top, people down below have a certain sense of security because they know "the people above are more corrupt than us and, therefore, nobody is going to disturb us".

I feel that this is the last phase of the agitation. I believe that the agitation of the people in Patna and other parts of Bihar is now entering into the last stage. While the Prime Minister and her associates are getting more and more desperate, because they are under the grip of a fear, happily we find that Jayaprakash Narain, and the people who are supporting him in large numbers, are getting more and more determined. If the Prime Minister is getting more and more desperate, let her know that the people are getting more and more determined. It is her desperate attitude, the Government's desperate action of bringing all kinds of police, all types of police, Central, Border, Reserve etc. into the State of Bihar that has created the present situation. We in Gujarat had experience of police excesses not a long time ago and we know what police torture can be. Therefore, it has become an ill-fare state and not a welfare state.

The basic question which my friends in the Congress Benches have to answer is whether they want democracy to survive in this country. If so, do they mean by democracy the concentration of power, irrespective of the popular will, not even in a few hands but in the hands of one person all the time? Do they want that or do



[Shri P. G. Mavalankar]

they want by democracy the sharing of power? The greatest tragedy of this country is that instead of sharing of power there is more and more concentration of power in fewer and fewer hands. We have to remember that it is this confrontation we are facing.

Democracy also means, apart from the sharing of power, decency and morality in political functioning. The various kinds of ordinances that are issued and will be issued from now onwards, unfortunately is it not a dishonest way of functioning? When you talk of parliamentary democracy, are you going to take all power in your hands and function in such a way? Bihar is a very good example of the promulgation of hundreds of ordinances. That clearly shows that the normal constitutional machinery in that State has broken down.

Therefore, I would conclude by saying that Bihar has given us an example of the breakdown of the constitutional machinery. Bihar today has given us a very depressing and, if I may say so, an intolerable phenomenon of a reign of repression and even regimentation. Not only in Bihar but in many other parts of India the Government of India are using all the information media at their command, the radio, the newspapers and other advertisement media, for regimentation of information in this country. But, fortunately, there are still people, there are still elements in this country, not only existing but live wires and they have seen to it that the people now do not even believe what the radio or the newspaper says because they are more or less owned by the establishment.

So, I wanted to say that the confrontation is not between JPji and Indiraji, it is not a confrontation of two individuals, but it is a confrontation between concentration of power and the power-drunk on the one side and the

popular will and popular determination not to tolerate misrule and corrupt rule on the other. As long as this confrontation is not solved in favour of the people, I am quite sure people will not rest and until then this battle will go on and it will become more and more intensive until it has achieved the desired end.

**THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY):** I have tried to hear with attention the several speeches made by the hon. Members. I am particularly thankful to hon. Members on this side like Shri Bhagat, Pandeyji, Shri Das Munshi and other friends who have effectively answered several of the points raised from the other side. I felt particularly happy when Shri Indrajit Gupta made a very enlightened speech drawing our attention in so far as they relate to either dissolution of the Assembly or the quality of persons that surrounded Shri Jayaprakash Narayan....

**PROF. MADHU DANDAVATE (Rajapur):** Genuine alliance.

**SHRI K. BRAHMANANDA REDDY:** Now, before I come to Shri Shyamandan Mishra who has moved this motion, I would like to dispose of those members who made statements—some of whom incorrect ones—which should not have come from the mouths of hon. Members on the floor of Parliament.

Shri Shamim for whose sense of humour I have some appreciation..

**SHRI S. A. SHAMIM:** That is very fine.

**SHRI K. BRAHMANANDA REDDY:** ...said unfortunately that Mr. Ghaffoor was born as a Muslim by accident. I say....

**SHRI S. A. SHAMIM:** I did not say that.

**SHRI K. BRAHMANANDA REDDY:** I shall ask Mr. Shamim whether Mr. Shamim was born by design as a Muslim.

**SHRI S. A. SHAMIM:** That is why I said that you did not understand. All I said was that his being a Muslim is just an accident of birth in the sense that it is not relevant. If you have understood all the speeches in this perspective, I am sure you will make a mess of the whole thing.

**SHRI K. BRAHMANANDA REDDY:** Whatever Mr. Shamim may say, I will never get confused. You can take it from me.

Therefore, I am only saying that all births are accidents in whichever particular community they take place and, therefore, kindly remember not to offend the feelings of any gentleman....

**SHRI S. A. SHAMIM:** Again you are misrepresenting. You are not here lecturing on family planning. I say you are misquoting me. I said that his being a Muslim is not important and that it is not relevant.

**SHRI K. BRAHMANANDA REDDY:** Then, my friend, Shri Janeshwar Mishra....

**SHRI S. A. SHAMIM:** Attack him right and left.

**SHRI K. BRAHMANANDA REDDY:** ...has indulged in, in my opinion, meaningless attacks and does not merit a reply....

**SHRI VIKRAM MAHAJAN** (Kangra): That he always does.

**SHRI K. BRAHMANANDA REDDY:** Thank you.

Another Member from the DMK party made an incorrect statement, namely, that the CPI, the Congress and the Anna DMK did not say, they are trying a type of JP-led movement in Tamilnadu. They only said that they

are trying to organise themselves on the platform to save democracy and therefore I do not know wherefrom he got that impression and if he has that impression, the sooner he corrects it the better it would be. As already remarked by Mr. Indrajit Gupta, Shyamnandanji has put down a motion which seems in a way to be an intelligent way of doing things. But the points which he made are three in number in my opinion.

Firstly he connected JPji with Gandhiji, Rama and Krishna and Buddha, I don't know; I have no protest, I have no objection if your enthusiasm or respect for JPpi crosses all bounds, may be, it is a personal affair. The second one is that he wanted to convey the impression to this House that the agitation on 4th November was a very very peaceful one and that the people who were around JPji were reciting slogans. I want to know from Shyamnandanji what songs they sang that day and how it would be incorrect to say that. I would like to tell him that the agitation of 18th to 20th March 1974 was not a peaceful one. Have 27 deaths resulted from a peaceful satyagraha? Do you not know that from 3rd to 5th when there was demonstration and agitation was going on, what violence has occurred? You are aware at how many places the train services were interrupted. You are aware at how many places the railway lines were tampered with, how many telecommunication links were broken. Don't you know that during the time of examinations one examinee was shot dead to create terror in minds of the students? Was the attack on CPI workers peaceful? So, to claim this agitation to be a peaceful one and to say that CRP or other police forces are attacking these people and inciting them etc. in a political way etc. would be a most incorrect statement to make. It is very good of Shyamnandanji not to have raised the issue about the injury, the supposed injury to Jaya Prakashji. It is true, if, even by accident any police lathi

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or anything has touched him I would have been the first to speak and apologise to you. I would have even advised my dear leader the Prime Minister to speak to him and express regret. But am I to express apology for something that has not happened at all?

**SHRI SAMAR GUHA:** Have you not seen his statement?

With all respect I want to draw your attention to the statement made by Shri Jayaprakash ji himself. I think you have used the words 'supposed injury'. The least you could do was to apologise to him the way he has been treated....

(Interruptions)

**SHRI K. BRAHMANANDA REDDY:** Please listen to me. I do not think there is any statement from Jayaprakash ji that he was assaulted or a lathi blow was given to him. There is no statement like that. Please point out one and I will be the first man to express regret.

(Interruptions)

**MR. CHAIRMAN:** Mr. Guha, you are interfering too much. I cannot tolerate it.

(Interruptions)

**SHRI K. BRAHMANANDA REDDY:** Sir, there is no need to get into any emotion. It is surprising to me, Sir, to hear—I am one of the younger Members of Parliament—more experienced and senior Members, though not in age, talking about things un-connected with the issues to be considered. There is no use getting into emotion about the personality of Jayaprakash ji or the great service he has rendered to the freedom movement of the country.

Nobody is disputing that. We are not discussing here a motion on Shri

Jayaprakash Narayan's personality or his service to the country. As Mr. Mavalankar has just now said, if, whatever may be the personality of his, he says certain things and raises certain issues, it is up to this House to consider dispassionately as to how far they are relevant, how far they are justified, how far they are practical and how far they are democratic. This is not the way in which Parliament can function. This is not a maiden where you can make all kinds of speeches. Therefore, my submission to you is this. After all, if I see that a particular think must receive as much public attention as possible, I shall see that it receives that much attention. Some points were made by some senior persons. To the extent that the issues raised by them get into public focus, it is all right. Beyond that, you consider dispassionately the issues involved, it does not matter whoever the personality is. Therefore, you will agree with this proposition and anybody has to agree with that proposition as to what the issues are. If an issue is raised it becomes very pertinent to know what is at the back of the mind. After all, the experience must have told you that when a person is in emotion or in anger, he speaks what is uppermost in his mind. If you see the statement made by Shri Jayaprakash Narayan on the 4th November, you will realise what game is up to. I shall just read out to you one sentence from this paper.

**SHRI JYOTIRMOY BOSU:** May we know which paper it is?

**SHRI K. BRAHMANANDA REDDY:** Search-light.

**SHRI JYOTIRMOY BOSU:** Your Prime Minister does not read this paper.

**SHRI K. BRAHMANANDA REDDY:** Shri Jayaprakash Narayan declared that the struggle was not between

the people of Bihar and the Ghafoor Ministry but between the people of India against the Prime Minister, Shrimati Indira Gandhi. (Interruptions) I am glad that you also support that statement.

Therefore, it becomes our duty to know what has happened. This agitation started in a mild way by the students in the beginning of 1974. When they raised some small issues concerning their academic career and some other economic matters like less costly food in their hostels, increase in the number of scholarships, some other concessions to be made available to them regarding certain facilities, you will remember, the Chief Minister was kind enough to concede those demands when they met him. Later on, he also in fact passed several orders conceding the students' demands. Some hon. Members have said that the number of scholarships have risen by 150 per cent. The rate of scholarship has also been increased; rationed food is supplied at a lower rate. Therefore, what justification is there for an agitation of this type? If really there was some other thing to be considered by the State Government, certainly, it is upto the leaders and Shri Jayaprakash Narayan to tell them. Several other things also need to be done. But, what happened? The students were satisfied with the assurance given by the Chief Minister conceding their demands. Then the political parties got agitated. In my opinion, their game is not good. Therefore, there was that big agitation with all the violence from 18th to 20th March. Even then the political parties thought that their leadership would not do for leading an agitation or movement, they required new issues to be brought up and a new leadership to focus those issues. It was at that point that Jaya Prakashji entered the field. I am so sorry that Shri Jaya Prakash Narayan should have unwittingly got into the embrace of a Dhritarashtra. I feel the leaders of these political parties presumably should have told Jaya

Prakashji, 'All our members are prepared to resign. As soon as our members resign, the Congress members also in large numbers will resign and therefore, there will be an automatic dissolution of the Assembly'.

But what is the picture? I do not want to go into the figures of each political party. Suffice it to say that out of 77 members of the Assembly belonging to the BJS, Cong(O), SSP and SP, only 34 have resigned.

SHRI JYOTIRMOY BOSU: Where have they gone?

SHRI K. BRAHMANANDA REDDY: I want to tell you that the pressure, coercion, intimidation, the abusive and filthy language that was used against all these people, including their members, was resisted by these people and I want to express a word of appreciation to those who have resisted this onslaught.

SHRI JYOTIRMOY BOSU: You assured them of tickets for the next election. We know all these things. All this horsetrading we know.

SHRI K. BRAHMANANDA REDDY: You may draw any conclusion you like, you may make any comments you like, I know you are irresistible. Therefore, I do not want to get into a controversy with you.

SHRI JYOTIRMOY BOSU: Say things which are correct.

SHRI K. BRAHMANANDA REDDY: I would cite an instance. The Motion in the name of Shri Shyamnandan Mishra. Shri Jyotirmoy Bosu made an allegation and complained to the Government. I suppose he has written letters to all the Composition parties and also ventilated his grievance in the press saying that when he was somewhere on tour, some, one or two, people went to his house...

**SHRI JYOTIRMOY BOSU:** Twenty-five and three gang leaders.

**SHRI K. BRAHMANANDA REDDY:** You may say 25. You may bring the whole of Calcutta. It does not matter to me. But my point is this that he complained to all leaders of the political parties including to us and he also ventilated it in the press that during his absence some people went to his house and used some abusive language.

**SHRI JYOTIRMAY BOSU:** Beaten my brother. Do not tell untruths like this.

**SHRI K. BRAHMANANDA REDDY:** To bolster up that case, Shri Shyamnandan Mishra had written to me a letter that an hon. member of Parliament, specially a leader of the Opposition, was being prevented from exercising his duties.

**SHRI JYOTIRMOY BOSU:** That is exactly what it is.

**SHRI K. BRAHMANANDA REDDY:** If that is so, to intimidate, to coerce, to pressurise, to use abusive language—what is it? Please tell me. I think you, Mr. Chairman can tell me.

Therefore, if you say this is all a peaceful method, if you say this is all democracy, if you say that an hon. member elected by the people should be prevented from discharging his duties and should be coerced, is it democracy? I wish further to know this from Shri Shyamnandan Mishra.

**SHRI JYOTIRMOY BOSU:** What relevance has this got?

**SHRI K. SURYANARAYANA:** It is relevant.

22 hrs.

**SHRI K. BRAHMANANDA REDDY:** Therefore, I am only telling you what is sauce to the goose must be to the gander. What is objectionable to you should be also objectionable to us.

We are functioning in the same democracy. Therefore, even when you are away by some hundreds of miles, if some abuse from somebody takes place, you move the whole world.

**SHRI JYOTIRMOY BOSU:** You should understand what is meant by assault. Assault and abuse are not the same. You are an educated person; you were the Chief Minister of a State. You ought to know better; you ought to know the difference between assault and abuse. We know.

**SHRI K. BRAHMANANDA REDDY:** Please listen. It does not matter whether one is a Member of Parliament or one is a member of the local Assembly. Both are representative of some people, and they are elected by the people, and they should be enabled to discharge their duties fearlessly. (Interruption) Mr. Jyotirmoy Bosu, I would request you to realise that noise is no substitute for argument.

**SHRI JYOTIRMOY BOSU:** There is a difference between assault and abuse. Assault is a police case. Physician, heal thyself. You should be ashamed of confusing the two. Be responsible.

**SHRI K. BRAHMANANDA REDDY:** I am not going into the merits of the matter. It is under investigation: whether it is assault or whether it is abuse or whether it is something. The investigation is made and later the courts will decide it. I am not going into the merits of the matter. (Interruption) The hon. Member seems to be more interested in this case than in the obstruction of members from attending the Assembly. My point is this. I am not going into the merits of the case; it may be assault or abuse or it may be something else. The courts will decide it. I am only trying to point out whether the methods employed in trying to terrorise those elected members of the Assembly are democratic. Can it be Sarvodaya? Can it be anything

which is consistent with democratic practices not only here but in the whole world where democracy prevails? Therefore, to say that all this is a peaceful thing and that issues like this should be decided on the streets is a matter which, somehow, I am not able to understand even. If you want to function in a democracy, you have to follow certain democratic practices and conventions.

SHRI JYOTIRMOY BOSU: That, you are not doing in West Bengal since 1971.

SHRI K. BRAHMANANDA REDDY: We are discussing Bihar just now.

SHRI JYOTIRMOY BOSU: Goonda Raj is here.

SHRI K. BRAHMANANDA REDDY: Please do not disturb me. I do not want to take much time. I only want to say that this agitation has deeper motivations. It is not simply that some parties are trying to join together and trying to ask for something. It has deep political motivations. I am only sorry that Shri Jayaprakash Narayan who, according to all of us, has done yeoman service in the freedom of this country, should succumb to the temptation or fall into the trap which has been designed by these political leaders. If Shyamnandan Mishraji could somehow see that he escapes from this trap and contributes in his own way to the solution of some of our problems, he would have done more service than he had rendered in the cause of the freedom of this country.

Hon. Members have raised the question about Gujarat. Where is the parallel? In Bihar there are 319 members, out of whom hardly 34 opposition members, one independent and one unfortunate Congress R man who later on became an independent and then something else—hardly 36 have reigned. You know as the Prime Minister has rightly remarked at one place, the dissolution of an elected house cannot be done at will.

SHRI NOORUL HUDA (Cachar): In Kerala in 1959, what happened?

SHRI K. BRAHMANANDA REDDY: You might not have been a major then. But I know, I will come to that ... (Interruptions)

SHRI NOORUL HUDA: West Bengal 1967 and 1969, do not forget that.

SHRI K. BRAHMANANDA REDDY: When Shri Shyamnandan Mishra moved his motion, he took objection to what I have said. I said that the administration in Bihar had not been paralysed.

SHRI JYOTIRMOY BOSU: Over draft from the Reserve Bank. Get the figures. Do not tell us stories. What is the figure today?

SHRI K. BRAHMANANDA REDDY: Every Government has some overdraft or the other. When your people were in power, how much overdraft did they have in West Bengal?

SHRI JYOTIRMOY BOSU: I am prepared to bet with you. What was the overdraft at that time? Mrs. Gandhi will not give a copper.

SHRI K. BRAHMANANDA REDDY: It is unfortunate that whatever the subject of discussion, you want to speak about West Bengal.

SHRI JYOTIRMOY BOSU: You do not know what is the strength of the CRP company? How can you talk about the overdraft in West Bengal? You are ignorant still.

SHRI K. BRAHMANANDA REDDY: Will you kindly keep quiet if I admit that you know much more than I do ... (Interruptions).

AN HON. MEMBER: He was in the British Army.

SHRI K. BRAHMANANDA REDDY: I did not know that. I was mentioning that the revenue, sales tax and commercial tax collection and excise

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revenue had gone up compared to the corresponding period last year. I also said that the expenditure on planned development was much more than what it was during the previous year. So many good things have been done and I mentioned one of them. I have no time to give details. 1.85 lakhs of families had been given ownership rights under the Bihar Homestead Act. Can any leader of the Opposition tell me that in any Government which was led by the Opposition Parties a thing like this was done to this extent?

I do not want to go into the other things.

श्री अनन्तर मिश्र : आप को बिहार की ज्यादातर नहीं मालूम है, होम मिनिस्टर साहब। आप कुछ नहीं जानते हैं। आप से बढ़िया तो ललित नारायण मिश्र जवाब दे देते . . . . (ब्यवधान) . .

श्री ईश्वर चौधरी (गया) :। कोई लोन नहीं दिया। एक पैसा भी नहीं दिया है। मैं गया से आ रहा हूँ, मुझे मालूम एक पैसा भी आप ने नहीं दिया है।

श्री अनन्तर मिश्र : जिन्दगी में कितनी बार बिहार गए हैं? बयान देने चले आए . . (ब्यवधान) . . . .

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): It is irrelevant who has been to Bihar and who has not. The Minister is replying on behalf of the Government.

श्री हुकम चन्द कछवाय : ये बिलकुल गलत बयानी यहाँ पर कर रहे हैं।

श्री ईश्वर चौधरी : मैं अपने क्षेत्र में चूम कर आया हूँ। एक भी स्थान ऐसा

नहीं है जहाँ किसानों को कोई राहत पहुंचाई हो . . . .

श्री हुकम चन्द कछवाय : ये सारे देश को गुमराह करने की बातें कर रहे हैं।

श्री अब्दुल लिमये : जिन इन्द्रजीत गुप्ता की इन्होंने इतनी तारीफ की, वह भी ये फिगर्स नहीं मानेंगे। वे सब कागजी फिगर्स हैं।

श्री भागवत झा झाजाब : अगर गरीबों को जमीन मिले तो यह तो अच्छी बात है।

श्री हुकम चन्द कछवाय : अगर मिनी कहां ? (ब्यवधान)

SHRI K. BRAHMANANDA REDDY: It is true I had not been to Bihar, but it does not follow that I do not know what is happening there or that I do not receive substantial information from the State Government. Shri Shyamnandan Mishra was saying that CRP, BSF etc. were excessively employed. You admit that it is the elementary duty of any State Government to give security to its people. Do you mean to suggest that the CRP and BSF were deployed there just for tamasha? If there is peace and tranquility in the area, do you think the State Government would make such a request or even if such a request is made the Central Government would agree to it? This was done to meet a threatened violence. It has been in the mouths of everyone of you that several lakhs are going to congregate at Patna to indulge in all kinds of activities. Therefore, is it not the duty of the State Government to take sufficient precautions to see that they give security to those citizens to pursue their normal activities? Would it be wrong? Supposing, taking your advice, they do not do it; what would happen to that State, what would happen to the people of Bihar, in Patna,

I would like to know. Therefore, in my opinion, it would be the most improper thing to take a view like that.

The parallel of Gujarat has been brought in. You will remember that the Chief Minister of Gujarat resigned and recommended to the Governor to take action under article 356 of the Constitution. You would also remember that when that proclamation was made, the Assembly was not dissolved. It was dissolved only on the 15th of March when more than 95 members of the Assembly resigned out of a total of 168. Therefore, it is not a good comparison. You also know that the Constitution does not prevent the dissolution of an Assembly. You must also be aware of the fact that a legally constituted Assembly can be dissolved only under the circumstances mentioned in articles 355 and 356 of the Constitution.

SHRI JYOTIRMOY BOSU: When will it be over?

SHRIMATI INDIRA GANDHI: Half an hour was taken by the shouting on the other side.

SHRI K. BRAHMANANDA REDDY: Then we come to Kerala. Though a grave situation had developed in that State, the State Government was unwilling to deal with the situation. Therefore, there is no point in drawing analogies which would not fit in with the context.

Therefore, the basic qualifications that are necessary for dissolving the Assembly are not there. I want to tell Shri Hanumanthaiya that I could not make out what he ultimately said. There was some dialogue between them and there is mutual respect between Shri Mishra and Shri Hanumanthaiya. The point is that the dissolution of the Assembly may not arise in the circumstances that are prevailing, when the administration has not failed, when there is a majority for the Government.

If you want to consider other factors like corruption etc. I wish to give you some figures about the action taken by the Bihar Government. I want to say that the Bihar Government has initiated action against fairly high officers like IAS officers, Chief Engineers, Superintending Engineers, Civil Assistant Surgeons and all that. I do not want to go into the details as to in how many cases action was initiated, in how many cases action was actually taken and all that. Therefore, matters like corruption are general issues. If hon. Members are really interested in discussing some of the matters related to this, which can be considered and which are practical, certainly, it can be done. No body would say that they should not be discussed. If all of us feel that some evils have crept into the society and they should be remedied, certainly it should be the effort of all leaders functioning in a democracy to consult, discuss and remedy those defects. I do not want to go into the bigger question of electoral reforms and all that. I do not know what they have in mind and whether they are practicable. But, to the extent the electoral system which is now in operation in this country, if it is to be improved in a certain way, certainly, that is also a matter which can be discussed. But to raise issues which have been dismissed by yourselves at several places is quite irrelevant here.

After all, I want to submit one thing to the entire House. When we consider some national issues which affect the lives of the people, certainly great patience is required and discussion in depth is required. We cannot just decide any issue just because a great personality or a big personality has said it. It will be a wrong thing to do that. You will be doing greatest harm to the nation.

I do not want to enter into the points raised by Mr. Atal Bihari Vajpayee. He wanted an opinion poll. He wants us to create a precedent without making it a precedent. An opinion



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poll which was once had in Goa was not on an election issue. It was on an issue whether Goa should merge with Maharashtra or should remain separate. It was not an election issue that would arise every five years. Therefore, there is no point in saying that an opinion poll should be taken. With due deference to him, I would say that this is quite irrelevant here.

It would suffice for me to say that it becomes unnecessary even for you to bring in the personality of Jayaprakash Narayan Ji into these issues and cloud the issues. You may discuss the issues and decide on merits. So far as the dissolution of the Bihar Assembly or the dismissal of the Ministry is concerned, from the constitutional point of view, to be quite out of place.

श्री श्यामनन्धन मिश्र (बंगुसराय) :

सभापति महोदय, एक बात तो बिल्कुल साफ है कि हमारे माननीय गृह मंत्री जी अभी आन्ध्र प्रदेश में ही विचरण कर रहे हैं और उन को आन्ध्र प्रदेश के दायरे से इतनी मुहब्बत है कि उस के बाहर का दृष्टिकोण अपनाता नहीं चाहते हैं। यह बात भी बिल्कुल साफ है कि जिस तरह के आन्दोलन आन्ध्र में चले, उन्हीं से वे इस की कीमत का मूल्यांकन करना चाहते हैं। आज किस तरह का आन्दोलन बिहार में चल रहा है—जब अपनी धातु को परखें और जयप्रकाश जी की धातु को परखें। मैं 1942 के जमाने की बात आप को याद दिलाना चाहता हूँ—जब 1942 के आन्दोलन के बाद पं० जवाहर लाल नेहरू बिहार गये तो उन्होंने कहा था—उत्तर प्रदेश में तो एक बलिया हुआ, लेकिन बिहार के तो चप्पे चप्पे में बलिया है। रेड्डी साहब, आप को बहुत मुबारक हो कि आप गृह मंत्री बन गये मगर गृह मंत्री बनने के बाद छोटे धरोरे में न रहिए और एक डिस्ट्रिक्ट के लायर की तरह से बातें न कीजिए।

दूसरी बात—यह भी साफ है—जिस को हम शुद्ध विरोध पक्ष कहते हैं। उस विरोध पक्ष का पूर्ण समर्थन इस आन्दोलन को प्राप्त है। गृह मंत्री जी ने कहा कि जयप्रकाश बाबू घुतराष्ट्र मिलन में, घुतराष्ट्र के आलिगन में अभी आवद्ध हैं। लेकिन मैं कहना चाहता हूँ कि आप किस के आलिगन में आवद्ध हैं। एक सी० पी० आई० को छोड़ कर सारा देश इस मसले पर आप के खिलाफ है... (व्यवधान) ...सभापति महोदय, जब ये बोल र ये तो मैं बहुत खामोशी से इनकी बातों को सुन रहा था, अब जब चोटें पड़ती हैं तो टीस क्यों उठती है। मैंने कुछ देर पहले जब इस मोशन को सदन के सामने रखा था, उस समय मैंने बतलाया था कि यह आन्दोलन अब बहुत व्यापक रूप धारण कर गया है। संस्कृत में एक कहावत है—अगर हाथी की तसबीर जमीन पर बना कर पांव के तले रोद देंगे तो उससे हाथी नहीं रोदा जा सकता—आप इस संस्कृत की कहावत को याद कीजिए।

मैं इस समय दो बातें आप से कहना चाहता हूँ—अभी गृह मंत्री जी ने अपनी वफादारी का यह तकाजा समझा क्योंकि वे तुरन्त ही गृह मंत्री हुए हैं—वैसे गृह मंत्री तो यहां तरह तरह के लोग होते गये हैं और आज्ञाओं के दन्त से मेरा यह सोभाव्य रहा है कि सभी गृह मंत्रियों को यहां पर देखा है—मगर इस से उन्होंने यह समझा कि एक बहुत बड़ा तोहफा प्रधान मंत्री जी ने उन को दे दिया है और वफादारी का यह तकाजा है कि प्रधान मंत्री जी को अन्धेरे में रखें तो मैं कहता हूँ कि ऐसी वफादारी से प्रधान मंत्री जी को भगवान बनायें, यह वफादारी नहीं है।

मैं, अध्यक्ष महोदय, आप के सामने उद्धारण रखना चाहता हूँ—जो पं० जवाहर लाल नेहरू ने "गिलभसेक प्राफ वर्ल्ड हिस्ट्री" में क्रान्ति के बारे में कहा था—यह इस मीके

पर कितना मौजूद हैं आप स्वयं इस को सुन कर अनुभव करेंगे—उन्होंने कहा था—

"Foolish people in authority deride everything that does not fit in with their ideas, imagine that revolutions are caused by agitators. Agitators are people who are discontented with existing conditions and desire a change and work for it. Every revolutionary career has its full supply of them. They are themselves the outcome of the ferment and the dissatisfaction that exists. But tens and hundreds of thousands of people do not move an action merely at the bidding of agitators. When economic conditions are such that their day to day suffering grows and live becomes almost an unbearable burden then even the weak are prepared to face risks. It is then that they listen to the voice of someone who seems to show them the way out of the misery. Further, luxury, incompetence and corruption amongst the men in power and grinding poverty of the people create revolution.

अब मैं इन से पूछना चाहता हूँ, गृह मंत्री महोदय से क्या आप ने जवाहर लाल जो द्वारा लिखित "सिलम्पसेस आफ़ वल्लू हिस्ट्री" को पढ़ा है? आप ने देखा होगा मैंने जितनी बातें उठायीं सारी बातों से गृह मंत्री जो कतरा गये, किसी बात का जवाब नहीं दिया। मगर इन्होंने चार, पांच बातें कहीं। इन्होंने इस बात का खंडन किया कि 4 नवम्बर का आन्दोलन पूर्णतः शान्त-पूर्ण था। लेकिन मैं पूछता हूँ कि क्या एक भी वारदात उन्होंने चार नवम्बर के बारे में बताई? इतने माननीय सदस्य बैठे हैं कहीं पर उनको अखबार में एक भी ऐसी घटना देखने को मिली कि कोई अप्रिय घटना उस दिवस घटी हो? हम ने कहा कि जयप्रकाश

जी को मंडली में भजन होते थे तो इन्होंने कहा भजन नहीं हुए। अगर ऐसे निरुद्धमे आप के अफसर हैं जो आप को गलत बातें रिपोर्ट में भेजते हैं तो एक मिनट भी उन को वहां रहने की इजाजत नहीं होनी चाहिए। मैं वहां बराबर मौजूद था और अगर आप को उन पर विश्वास है और हमारे जैसे आदमियों पर विश्वास नहीं है तो आप समझ लीजिए आप ज्यादा दिन तक इस हुकूमत को नहीं चला सकते। एक भी भजन और एक भी गाना ऐसा नहीं था जिस को कोई कहे कि वह अप्रिय था, अप्रशान्ति पैदा करने वाला था या हिंसा पैदा करने वाला था।

यहां कहा गया है कि पुलिस का हम इतना इंतजाम क्यों न करते 18 मार्च को जो घटना हुई उस की रीशनी में। मैं पूछता हूँ कि उस के लिए कौन जिम्मेदार है? तीन घंटायों हुई, असेम्बली भवन में मिनिस्ट्रों को पीटा गया, क्या इन में विद्यार्थी, युवक या विरोध पक्ष के लोग थे? 18 मार्च को असेम्बली में निहायत शर्मनाक घटना हुई कि मिनिस्टर पीटे गये। असेम्बली को लोबी में रिवाल्वर चली जिन के धुएँ का घन्ना आज तक वहां है। क्या वहां पर एक भी विद्यार्थी था, कोई बिरोध पक्ष था या असामाजिक तत्व था? चतुर्थ श्रेणी के कर्मचारियों ने मिनिस्ट्रों को पीटा, बँच के नीचे वह छुपे, खिड़कियों से भागे, बाथरूम में भागे, राजभवन में छुपे। और यह चतुर्थ श्रेणी के कौन लोग थे? आप ने फिर वही यहां पर हाँल किया। आपने शुरू किया श्री इन्द्रजीत गुप्त की बातों से। मुझे कोई शिकायत नहीं, लेकिन यही कम्युनिस्ट पार्टी है जिस कि यूनियन थी उन चतुर्थ श्रेणी के कर्मचारियों को जिन्होंने आपने मंत्रियों को पीटा। इस के लिए कौन जिम्मेदार हैं? क्या हमारे आन्दोलन वाले जिम्मेदार हैं? जब "सर्चलाइट" और "प्रदीप" पर प्राणजनी

[ श्री श्यामादा मिश्र ]

का कांड हुआ, किस ने किया ? क्या वही विद्यार्थी करते जिन को इन पत्रों से प्रोत्साहन मिलता था। अगर इस तरह की प्रकल इन्होंने विद्यार्थियों को समझी है तो इन की प्रकल के बारे में मैं क्या कहूँ। यही वह दूसरी घटना थी। हमारे शास्त्री जो कुछ छेड़खानी कर रहे हैं। लेकिन क्या गुलामों के गुलाम बने हुए हमारे गृह मंत्री को हिम्मत है कि उस दिन सो० पी० आई० के प्रसेम्बली मेम्बर को जो आग लगाते हुए पकड़ा गया उस का नाम आप ले सकें ? कभी नहीं हिम्मत हो सकती। . . . . (व्यवधान) तीनों घटनाओं के लिए विद्यार्थी और यह आन्दोलन वाले जिम्मेदार नहीं हैं। और तब तक जयप्रकाश जो मैदान में उतरे भी नहीं थे।

तीन अक्टूबर से 5 अक्टूबर तक जो अमृतपूर्व बंध पटना में हुआ या अन्य शहरों में हुआ उस के सिलसिले में इन्होंने कहा बहुत सो घटनायें हुई। मैं कहना चाहता हूँ कि सामान्यतः उस में अप्रिय घटनायें उतनी नहीं हुई जितनी कि बिहार में उन जगहों पर हुई जहाँ कि तहरीक नहीं चली है। बिहार में आज आन्दोलन चल रहा है, जहाँ पर नहीं भी तहरीक चली है वहाँ उससे ज्यादा अप्रिय घटनायें हुई हैं। और इस आन्दोलन के बावजूद तीन दिनों तक जो वहाँ बंध हुआ था उस में दो, चार घटनायें कहीं हुई हों तो हुई हो, मगर सामान्यतः उस दिन और उसी सिलसिले में मैं समापति जो, जरा याद दिलाना चाहता हूँ इन की हिम्मत कहाँ है, इन की तो विध्वंस बंधो हुई है, कम्युनिस्ट पार्टी के अखबर के जो ग्रह सम्पादक हैं उन के घर से ऐम्पुनिशन्स निकले हैं, वैपन्स निकले हैं, मगर आप को हिम्मत नहीं है. . . व्यवधान और चार तारीख को जब एक भी घटना नहीं हुई तो बिहार के लोगों पर यह हमला करना, सी० आर० पी०, बी० एस० एफ०

से हवाई जहाज से, सारी ट्रेनों को बन्द करके, बसेज को बन्द कर के ऐसा करना आपने भारत की सभ्यता पर, उसकी व्यवस्था के ऊपर एक बड़ा कलंक का टीका लगाया है। 6 करोड़ जनता वहाँ कैदी की तरह रख रहे हैं, जब कि कहीं पर कोई बात नहीं हुई। और आज दरवाजा खुल गया। किन के लिए ? मैंने पूछा क्या कम्युनिस्ट पार्टी का एक भी जलूस निकला है जिस में नंगी तलवारों के साथ, भाले, गंडासे और बरछियों के साथ उन के जलूस न निकले हों ? चाहेपटना में हो, या तहसील में या ब्लाक में हो, सारी जगह पर उन के प्रदर्शन हुए। उन के लिए आज दरवाजे खुल गये. . . (व्यवधान) आज भी समापति महोदय, जब उन का जलूस निकला जो पैसे उन को सरकारी दल से मिलते हैं उसको तो कहें। पैसे के मालिक तो आप ही हैं, मगर मैं कहता हूँ कि आप धारा 144 उठा दी गई। बड़े शान्तिप्रिय कम्युनिस्ट हो गये और जिन लोगों ने कहा था महात्मा गांधी और जवाहर लाल नेहरू के लिये "रनिंग डौस आफ इम्पोरियलिज्म" उन के साथ आलिंगन में बैठने वाले हम को सबक दें और माननीय इन्द्रजीत गुप्त डेभोक्सेसी के बारे में हम को सबक दें, तो वह सबक आप उन से लीजिए, हम सबक लेने वाले नहीं हैं। आज अहिंसा के बारे में वह सबक दें ऐसा नहीं हो सकता। आप सबक लीजिए। आज कम्युनिस्टों के लिए पटना में धारा 144 उठा ली गई।

गृह मंत्री ने कहा कि विद्यार्थी संतुष्ट हो गए हैं, उनकी मांगें मान ली गई हैं। वह किस दुनिया में रहते हैं ? क्या पांच परसेंट भी विद्यार्थी आपके साथ हैं ? जाति के आधार पर आप उनको बांटना चाहते हैं। श्री राम शेखर प्रसाद सिंह ने जय प्रकाश जी के बारे में कहा है कि उनकी जाति के लोगों ने उनका साथ दिया है। . . . ऐसे ही लोग आपके जिबड़ करते हैं। जय प्रकाश जी त्रिपास

साल से सार्वजनिक जीवन में हैं। इस तरह का कतक उन पर लगाना आपको शोभा नहीं देता है। आप चाहते हैं कि इस तहरीक को उस तूफान को आतियों के आघार पर आप बांट दें? ऐसा कभी नहीं हो सकता है। तूफान सम्प्रदाय के आघार पर जाति के आघार पर कभी नहीं बांटे जा सकते हैं, उन में कोई लकीर नहीं खींची जा सकती है।

आपने यह भी बताया कि विरोधी पक्ष के 77 सदस्यों में केवल 34 ने इस्तीफा दिया है। मान्य होता है कि यह मंत्र उन्होंने श्रीर सदस्यों को भी दिया है। सारे देश में आपके खिलाफ लोगों की भावनाएं भड़क रही हैं, आपके खिलाफ हवा बन रही है, तहरीक चल रही है। लेकिन डिफेंसिबल जिल आप नहीं ला रहे हैं। यह आप में नैतिकता है। वह एनबिल पर है। अभी उस पर वहां कमेटी में विचार हो रहा है। आप चाहते हैं कि पैसे के जोर से सत्ता के जोश में, उसका सहारा ले कर लोगों को खरीदा जाए। आप आज भी दल बदल को प्रोत्साहन दे रहे हैं। यह ठीक नहीं है जो आन्दोलन चल रहा है वह इसी अनैतिकता के खिलाफ चल रही है जो आप चला रहे हैं।

श्री ब्रह्मानन्द रेड्डी साहब ने श्री बसु के घर पर जो हमला हुआ और जिस के बारे में हम लोगों ने उनको लिखा उसका जिक्र किया है। मैंने उनको खत जरूर लिखा था। जो मुकदमा चल रहा है उस के बारे में मुझे कुछ नहीं कहना इस वक्त। जो जानकारी मुझे मिली उसके आघार पर मैंने उनको लिखा। इनको चाहिए था कि पूरी छानबीन करके हम को ये उसका जवाब देते। लेकिन आज तक इन्होंने नहीं दिया। मैं अपने तौर पर उस की सब जानकारी हासिल करने की कोशिश कर रहा हूँ। लेकिन आपने इतनी भी सभ्यता नहीं दिखाई कि आप उस चिट्ठी का कोई जवाब भी

भेजते। गृह मंत्रालय में कदम रखते ही इतनी शिष्टता की कमी ?

**SHRI K. BRAHMANANDA REDDY:**  
The letter that you have written or the letter that Shri Bosu has written has been replied to in the meeting of the Consultative Committee.

**SHRI SHYAMNANDAN MISHRA:**  
I did not get a reply.

**SHRI K. BRAHMANANDA REDDY:**  
Armed police is on round-the-clock duty at the residence of Shri Bosu. One personal security officer was given to Shri Bosu whenever he stayed in Calcutta.

श्री श्यामनन्दन मिश्र : आज से कोई साल भर या दस महीने पहले मैंने गृह मंत्री को लिखा था कि जब मैं घर पर भकेला रहता हूँ या बाहर चला जाता हूँ तो कभी कभी जरा मेरे मकान की देखभाल करवा दिया करे। मेरा मकान एक बंगले जैसा है, छोटा प्लॉट अगर होता तो दूसरी बात थी। उसका भी इनके पास से कोई जवाब नहीं आया। इस सब से पता चल जाता है कि कौसा ये हम लोगों के बारे में खयाल करते हैं।

गृह मंत्री ने साफ नहीं बताया कि केरल और बिहार में क्या फर्क है, दोनों की स्थिति में क्या फर्क है। लियम जी ने श्री राम कृष्ण राव जी जो उस समय केरल के गवर्नर थे उन की रिपोर्ट में से कुछ अंश यहां पड़े हैं। उसका भी इन्होंने कोई जवाब नहीं दिया। श्री राव ने अपनी रिपोर्ट में कहा था कि मिनिस्ट्री को हटाने के लिए नो कॉन्फिडेंस का प्रस्ताव पास होना जरूरी नहीं है। हालात ऐसे पैदा हो गए हैं कि वहां से उनको रखसत होना चाहिए। गुजरात और बिहार के बारे में भी जो फर्क उन्होंने बताया वह मेरी समझ में नहीं आया।

[श्री: श्यामनन्दन मिश्र]

यह साफ है कि गृह मंत्री प्रधान मंत्री से भी ज्यादा चतुर अपने आपको समझते हैं। गुजरात के बारे में प्रधान मंत्री कहती हैं कि वह गलती थी लेकिन ये कहते हैं कि गलती नहीं थी। दोनों में कौन सही है खुदा जाने। प्रधान मंत्री ने उसको गलती माना, ये कहते हैं कि नहीं थी क्योंकि चीफ -मिनिस्टरने इस्तीफा दे दिया था, फलां बात हो गई थी (इंटरप्रांज) इनको आप रोक नहीं सकते हैं।

पेट्रोलियम और रसायन मंत्री (श्री के० डी० मालवीय) : गृह मंत्री जी को काफी आवस्ट्रक किया गया था। आपको भी थोड़ा बहुत किया जाता है तो आपको गुस्सा नहीं करना चाहिए।

श्री श्याम नन्दन मिश्र : गृह मंत्री कहते हैं कि बिहार की विधान सभा काम कर रही है, उसके कारगर न होने का कोई सबूत नहीं है। जो सबूत दिया उसका उत्तर उन्होंने नहीं दिया। 127 आर्डिनैस पास हुए हैं। पिछले साल दस महीनों के अन्दर 180 पास हुए। यह विधान सभा के चलने का तरीका होता है? मुझे अकबर और बीरबल का किस्सा याद आया है। अकबर ने कहा था कि दरवाजे पर जो तोता है, उस के बारे में जो कहेगा कि तोता मर गया है, उस का सिर घड़ से अलग कर दिया जायेगा। इस लिए जब तोता मर भी गया, तो भी कोई डर के मारे नहीं कहता था कि हुजूर, तोता मर गया है। बीरबल को सूझी....

SHRI K. BRAHMANANDA REDDY: I wish to correct the figure which was mentioning. When the Chief Minister of Bihar, Shri Ghafoor, assumed office, he inherited 64 Ordinances.

SHRI SHYAMNANDAN MISHRA: From whom?

SHRI K. BRAHMANANDA REDDY: From the previous Government. Whenever an opportunity occurred, the Bihar Assembly met and converted some of those Ordinances into Acts.

श्री श्यामनन्दन मिश्र : यह तोता तों मर गया है। लेकिन डर के मारे उन को कोई नहीं कहता, क्योंकि सिर घड़ से अलग कर दिया जायेगा।

श्री अमृत गगहाटा ( बाङ्गोर ) : बीरबल ने क्या किया ?

श्री श्यामनन्दन मिश्र : कहा गया है कि समानान्तर विधान सभा, पैरालेस एसेम्बली, बनाने की बात देश-द्रोह है। खान्तिपूर्वक पैरालेस एसेम्बली बनाने का अधिकार जनता को है। इस को कोर्ट में ले चलना हो, तो खे चले। यह अलग बात है कि उस समानान्तर विधान सभा के पीछे ताकत न हो। लेकिन अगर हम पैरालेस एसेम्बली बनाए, तो आप यह नहीं कह सकते कि वह द्रोहजन है, और उसको ले कर आप ज्यादातियां नहीं कर सकते।

कुछ माननीय सदस्यों ने कहा है कि आर्मी रूल जैसे हालात हो रहे हैं। श्री जयप्रकाश नारायण ने बताया था कि आर्मी रूल इस देश में होगा, लेकिन वह तभी होगा, जब प्रधान मंत्री जी का आदेश होगा, लेकिन उन की वजह से, या उन के आन्दोलन की वजह से, यहां पर आर्मी रूल नहीं होने वाला है।

श्री बसंत साठे (भकोला) : हम तो बीरबल का पूरा किस्सा सुनना चाहते हैं।

श्री श्यामनन्दन मिश्र : बिहार में जो हालात पैदा हुए हैं, उस के लिए यह आन्दोलन जिम्मेदार नहीं है। बिहार में गुजरात से सी गुना ज्यादा अष्टाचार है। बिहार की शरीरों गुजरात से कहीं ज्यादा बढ़ कर हैं।

बिहार में शिक्षा के स्तर में कहीं ज्यादा गिरावट आई। इस सब के बावजूद जब आज बिहार में यह तूफान उठता है, तो ये लोग शिकायत करते हैं कि आन्दोलन वाले ऐसा कर रहे हैं।

जैसे हालात मुल्क में पैदा हो गये थे, उन में कोई दूसरा रास्ता नहीं रह गया था। अगर मुल्क में हम एक नया मौसम बनाना चाहते हैं, तो उस के लिए जिन बृत्तियादीं बातों को उठाया गया है, उन सब बातों पर गहराई में जा कर विचार करना होगा। माननीय गृह मंत्री ने कहा है कि उन के बारे में विचार किया जा सकता है। बड़ी मेहरबानी उन्होंने दिखाई है। कोई यह कहने के लिए दस्तवस्ता उन के दरवाजे पर नहीं जाने वाला है कि उन बातों पर विचार करो। हालात दस्तक दे कर आप के दरवाजे को खोलेंगे। अगर आप के विभाग का दरवाजा बन्द है, तो वह भी खोला जायेगा। गृह मंत्री की बात से ऐसा मालूम हो रहा था कि जैसे आन्दोलनकारी और श्री प्रकाश नारायण उन के यहां आज्ञा-मिलत करने आये। जो बातें उठाई गई हैं, ऐसेम्बली के विघटन के बाद उन में से कोई बात वापिस नहीं ली जायेगी। अगर आप उन बातों की तरफ ध्यान नहीं देंगे, तो आप इस इनकलाब को और जगहों में भी दावत देंगे।

अभी हमारे मित, श्री. हनुमन्तैया, ने कहा कि दो बातें की जानी चाहिए—एक तो इलैक्शन रिफार्म, चुनाव सम्बंधी सुधार, होना चाहिए और दूसरे, लोकायुक्त और लोकपाल की नियुक्ति के लिए कानून बनाया जाये। किस ने आप को रोका था कि आप ने इतने दिन तक लोकायुक्त नियुक्त नहीं किया? लेकिन अब यह मामला इन दो बातों तक महदूद नहीं रहने वाला है। इस खाम-खयाली में आप न रहिए।

श्री वाजपेयी ने भी यह सुझाव दिया कि 'कर बातें हों। मैं नहीं जानता हूँ कि बातों

का क्या नवीजा निकलेगा, क्योंकि मुझे लगता है कि जो लोग घेरे हुए हैं, वे कोई बात चलने नहीं देंगे।

इन जगहों के साथ मैं सदन से बाहंगी कि वह मेरे इस काम-रोको प्रस्ताव को मन्जूर करे। गृह मंत्री ने पार्लियामेंटरी एनक्वायरी के बारे में भी कुछ नहीं बताया है। इतनी तादाद में बी० एस० एफ० और सी० आर० पी० को भेज कर बिहार पर हमला किया गया है। गृह मंत्री ने यह भी नहीं कहा है कि उन को वहां से हटाते की बात की जायेगी, हालांकि हमारी यहीं मांग नहीं थी। यह काम-रोको प्रस्ताव तो हम ने 4 नवम्बर की घटना के सिलसिले में रखा था। गृह मंत्री ने किसी भी बात के बारे में संतोष नहीं दिया है। बल्कि उन्होंने जले पर नमक छिड़का है। उन्होंने कहा कि हम लोगों ने कहा है कि सरकार श्री जयप्रकाश नारायण से माफ़ी मांगें। हम ने कब कहा है कि वह माफ़ी मांगें? हमने कहा है कि क्या सरकार यह पृच्छताछ नहीं कर सकती कि उन को कोई चोट लगी था नहीं। उसने इतनी भी शिष्टता नहीं दिखाई।

इस लिए मेरा निवेदन है कि यह सदन इस काम-रोको प्रस्ताव को मन्जूर करे।

23 hrs.

MR. CHAIRMAN: The question is:

"That the House do now adjourn"  
Those in favour may say 'Aye'.

SEVERAL HON. MEMBERS: Aye.

MR. CHAIRMAN: Those against  
may say 'No'.

SEVERAL HON. MEMBERS: No.

MR. CHAIRMAN: I think the 'Ayes'  
have it....

(Interruptions)

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): No. The Noes have it.

(Interruptions)

MR. CHAIRMAN: Sorry, sorry, the Noes have it.

(Interruptions)

I will put it again. The question is:

"That the House, do now adjourn."

Those in favour may say 'Aye'

(Interruptions)

Those against may say 'No'

(Interruptions)

Do you want a Division? Let the Lobbies be cleared.

(Interruptions)

श्री मधु लिमये : मेरा व्यवस्था का प्रश्न है। यह नहीं हो सकता।

(Interruptions)

अध्यक्ष महोदय, आप मतदान का निर्णय मुना चुके हैं। उस को उस समय चैलेंज नहीं किया गया।

(Interruptions)

सभापति महोदय : किया गया है। मिस्टर मधु लिमये, चैलेंज किया गया।

श्री हुकूम चन्द कछवाय : आप ने निर्णय दिया और अपने निर्णय से आप मुकर रहे हैं ...

सभापति महोदय : चैलेंज किया गया है।

श्री हुकूम चन्द कछवाय : आप ने निर्णय दिया है और आप अपने निर्णय से

मुकर रहे हैं। इस के विरोध में हमें सदन छोड़ कर जाना पड़ेगा।

(Interruptions)

MR. CHAIRMAN: Let the Lobbies be cleared.

[Some hon. Members then left the House].

(Interruptions)

MR. CHAIRMAN: The question is:

"That the House do now adjourn."

The Lok Sabha divided.

Division No. 1]

[23.08 hrs.

AYES

NI

NOES

Aga, Shri Syed Ahmed  
 Ahirwar, Shri Nathu Ram  
 Ambesh, Shri  
 Appalanaidu, Shri  
 Arvind Netam, Shri  
 Azad, Shri Bhagwat Jha  
 Babunath Singh, Shri  
 Banerjee, Shrimati Mukul  
 Barman, Shri R. N.  
 Borupal, Shri Panna Lal,  
 Bhagat, Shri B. R.  
 Bhargava, Shri Basheshwar Nath  
 Buta Singh, Shri  
 Chandrakar, Shri Chandulal  
 Chavan, Shri Yeshwantrao  
 Chhotey Lal, Shri  
 Chhuttan Lal, Shri  
 Chikkalingaiah, Shri K.  
 Dalbir Singh, Shri  
 Das, Shri Anadi Charan  
 Dharia, Shri Mohan  
 Dinesh Singh, Shri  
 Dumada, Shri L. K.  
 Dwivedi, Shri Nageshwar

- Gandhi, Shrimati Indira  
 Gavit, Shri T. H.  
 Ghosh, Shri P. K.  
 Gill, Shri Mohinder Singh  
 Gokhale, Shri H. R.  
 Gomango, Shri Giridhar  
 Gopal, Shri K.  
 Gowda, Shri Pampan  
 Jamilurrahman, Shri Md.  
 Jha, Shri Chiranjib  
 Kadannappalli, Shri Ramachandran  
 Kailas, Dr.  
 Kakodkar, Shri Purushottam  
 Karan Singh, Dr.  
 Kaul, Shrimati Sheila  
 Kisku, Shri A. K.  
 Kotoki, Shri Liladhar  
 Kureel, Shri B. N.  
 Lakshmikanthamma, Shrimati T.  
 Mahajan, Shri Vikram  
 Maharaj Singh, Shri  
 Mahishi, Dr. Sarojini  
 Malaviya, Shri K. D.  
 Mallikarjun, Shri  
 Mandal, Shri Jagdish Narain  
 Mandal, Shri Yamuna Prasad  
 Maurya, Shri B. P.  
 Mirdha, Shri Nathu Ram  
 Mishra, Shri Jagannath  
 Mishra, Shri L. N.  
 Mohsin, Shri F. H.  
 Murmu, Shri Yogesh Chandra  
 Nahata, Shri Amrit  
 Negi, Shri Pratap Singh  
 Oraon, Shri Kartik  
 Oraon, Shri Tuna  
 Pahadia, Shri Jagannath  
 Painuli, Shri Paripoornanand  
 Pandey, Shri Krishna Chandra  
 Pandey, Shri Narsingh Narain  
 Pandey, Shri Sudhakar  
 Paokai Haokip, Shri  
 Paswan, Shri Ram Bhagat  
 Patel, Shri R. R.  
 Patil, Shri Krishnarao  
 Patnaik, Shri Banamali  
 Patnaik, Shri J. B.  
 Qureshi, Shri Mohd. Shafi  
 Raghu Ramaiah, Shri K.  
 Raj Bahadur, Shri  
 Ram Dayal, Shri  
 Ram Dhan, Shri  
 Ram Sewak, Ch.  
 Ram Swarup, Shri  
 Ramji Ram, Shri  
 Ramshekar Prasad Singh, Shri  
 Rao, Shri Pattabhi Rama  
 Reddy, Shri K. Ramakrishna  
 Reddy, Shri M. Ram Gopal  
 Reddy, Shri P. Ganga  
 Rohtagi, Shrimati Sushila  
 Roy, Shri Bishwanath  
 Rudra Pratap Singh, Shri  
 Sadhu Ram, Shri  
 Sathe, Shri Vasant  
 Satpathy, Shri Devendra  
 Sethi, Shri Arjun  
 Shafee, Shri A.  
 Shambu Nath, Shri  
 Shankar Dayal Singh, Shri  
 Shankaranand, Shri B.  
 Sharma, Shri A. P.  
 Sharma, Shri R. N.  
 Sharma, Dr. Shankar Dayal  
 Sharma, Dr. Shankar Dayal  
 Shinde, Shri Annasaheb P.  
 Shivnath Singh, Shri  
 Shukla, Shri B. R.  
 Siddheshwar Prasad, Shri  
 Sinha, Shri Dharam Bir  
 Sinha, Shri Nawal Kishore  
 Sohan Lal, Shri T.



[Mr. Chairman]

Subramaniam, Shri C.  
 Surendra Paj Singh, Shri  
 Suryanarayana, Shri K.  
 Swaran Singh, Shri  
 Thakur, Shri Krishnarao  
 Tiwary, Shri D. N.  
 Tombi Singh, Shri N.  
 Uikey, Shri M. G.  
 Venkatswamy, Shri G.  
 Verma, Shri Balgovind  
 Verma, Shri Sukhdeo Prasad  
 Vikal, Shri Ram Chandra  
 Yadav, Shri D. P.

MR. CHAIRMAN: The result\* of the  
 division is: Ayes—nil; Noes 119.  
 for NOES.

*The motion was negatived.*

23.06 1/2 hrs.

NAVY (AMENDMENT) BILL—  
*Contd.*

MR. CHAIRMAN: We now take up  
 clause-by-clause consideration of the  
 Navy (Amendment) Bill. There are  
 no amendments. I will put clauses 2  
 to 19.

SHRI J. B. PATNAIK: I have al-  
 ready explained these provisions.

MR. CHAIRMAN: The question is:

"That clauses 2 to 19 stand part  
 of the Bill."

*The motion was adopted.*

*Clauses 2 to 19 were added to the  
 Bill*

MR. CHAIRMAN: We shall now  
 adjourn till 11 AM tomorrow.

*The Lok Sabha then adjourned till  
 Eleven of the Clock on Tuesday,  
 November 12, 1974/Kartika  
 21, 1896 (Saka)*

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\*Sarvashri Nageshwara Rao and R' P. Yadav also recorded their votes  
 for NOES.